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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



संदर्भ सं०-H/10830 /सी-7/OA 512/2018/2024

दिनांक:- 14.05.2024

To,

The Registrar General,
Principal Bench,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.

Sub.: Regarding submission of Response on behalf of Uttar Pradesh Pollution Control Board in compliance to the order dated 12-03-2024 passed in the matter of E.A. No. 04/2024 In Re: O.A. No. 512/2018 and order dated 15-01-2021 passed in O.A. No. 512/2018, Shailesh Singh Versus State of UP.

Sir,

In compliance to the direction passed by Hon'ble National Green Tribunal on 12-03-2024 passed in the matter of E.A. No. 04/2024 In Re: O.A. No. 512/2018 and order dated 15-01-2021 passed in O.A. No. 512/2018, Shailesh Singh Versus State of U.P., response by UPPCB is hereby attached on behalf of Uttar Pradesh Pollution Control Board. It is requested to put up before Hon'ble National Green Tribunal for kind perusal.

Yours Sincerely,

Encl: As Above


(Sanjeev Kumar Singh)
Member Secretary

**BEFORE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW
DELHI**

Execution Application No. 04/2024

in

Original Application No. 512/2018

Shailesh Singh

Vs.

State of UP & Ors.

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Response of Uttar Pradesh Pollution Control Board in compliance to the order dated 12-03-2024 passed in the matter of E.A. No. 04/2024 In Re: O.A. No. 512/2018 and order dated 15-01-2021 passed in O.A. No. 512/2018, Shailesh Singh Versus State of UP by the Hon'ble National Green Tribunal.

That vide its order dated 12-03-2024 this Hon'ble NGT in E.A. No. 04/2024 In Re: O.A. No. 512/2018, Shailesh Singh Vs. State of UP & Ors., has passed the following directions:

"....4. Respondents are directed to file their response indicating the compliance of the directions issued by the Tribunal in the order dated 15.01.2021 as quoted above."

That further, vide its order dated 15-01-2024 this Hon'ble NGT in O.A. No. 512/2018, Shailesh Singh Vs. State of UP & Ors., passed following directions:

"....26. We direct that further steps be now taken for scientific enforcement of EWMR in the light of the reports of the CPCB and the Oversight Committee for the State of UP. The major areas to be focused are:

- enforcement of EWM Rules,*
- implementation of authorization regime,*
- implementation of EPR regime,*
- bridging the gap between collection target and collection,*
- enhancing the installed dismantled capacity to match the e-waste generation,*
- implementation of environmental compensation regime,*
- constant Vigilance and monitoring, creation of awareness amongst masses and collectors/handlers/dismantlers/recyclers.*

27. *****

28. *****

29. We also direct the acceptance of recommendations of the Oversight Committee for the State of UP. We record statement of

learned counsel for the State PCB for TSDF at Amroha will be functional by 01.03.2021. The State PCB may ensure in setting up of TSDF and its operationalization CPCB guidelines are duly followed. The e-waste on the bank of River Ramganga may be duly shifted in an environmentally sound manner. Banks of river Ramganga should be cleaned and no deposition of e-waste/black powder observed.

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31. All the State PCBs/PCCs need to identify the hotspots by constant vigil and to coordinate with the District Administration at local levels to prevent damage to the environment and public health and meaningful enforcement of rule of law. The E-waste needs to be shifted to the nearest TSDFs for safe disposal. Dismantlers and recyclers may be located in the conforming areas and provided with proper infrastructure facilities.

A copy of this order be forwarded to the Chief Secretary, UP, CPCB, all the State PCBs/PCCs by e-mail for compliance....."

A. That compliance status of major areas in terms of e-waste management in the State of Uttar Pradesh (UP) is as follows :

S.N.	Major Areas	Action
a.	Enforcement of EWM Rules,	<ul style="list-style-type: none"> ➤ In supersession of the E-waste (Management) Rules, 2016, the Central Government makes E-waste (Management) Rules, 2022 shall come into force from the 1st April, 2023. ➤ Time to Time directions were issued to all Regional Officer, U.P. Pollution Control Board for checking Informal E-waste activities, verification of authorized dismantlers/recyclers of E-waste and drives for mass awareness via letter no. H- 04539/wmd-2/e-waste-209/2024 dated 21-12-2023, H-04874/wmd-2/e-waste-209/2024 dated 27-12-2023 & H-05786/wmd-2/e-waste-209/2024 dated 16-01-2024. Letter dated 21-12-2023, 27-12-

		<p>2023 & 16-01-2024 are annexed as Annexure No. 1, 2 and 3, respectively to this response.</p> <p>➤ Action taken (sealing/demolition) against 21 illegal E-waste units in by District Administration & UPPCB since 1 year. List of 21 illegal E-waste units is annexed as Annexure No. 4 to this response.</p>
b.	Implementation of authorization regime,	159 E-waste processing units (dismantler, refurbisher, recycler) are having valid authorization.
c.	Implementation of EPR regime,	<p>➤ 487 e-waste producer having EPR registration through CPCB developed to a portal eprewastecpcb.in.</p> <p>➤ 54 e-waste recycler having EPR registration through CPCB developed to a portal eprewastecpcb.in.</p> <p>➤ Directions by UPPCB to all RO's for registration of Producers, Manufactures, Recycler and Refurbishers on the Online E-waste EPR Portal and Verification of capacities allocated to the Recyclers via letter no H-08094/wmd-2/e-waste-209/2024 dated 07-03-2024. Letter dated 07-03-2024 is annexed as Annexure No. 5 to this response.</p>
d.	Bridging the gap between collection target and collection	194 E-Waste processing units (dismantler, refurbisher, recycler) are identified in U.P. under E-Waste Management Rules having cumulative capacity of 5,37,973 Ton per Annum (TPA). Out of which 159 E-Waste processing units (dismantler, refurbisher, recycler) having valid authorization with cumulative capacity of 4,55,551 Ton per Annum (TPA). List of 194 E-Waste

		processing units and 159 E-Waste processing units having valid authorization are annexed as Annexure No. 6 and Annexure No. 7 , respectively to this response.
e.	Enhancing the installed dismantled capacity to match the e-waste generation	<ul style="list-style-type: none"> ➤ Total 194 E-Waste processing units (dismantler, refurbisher, recycler) are identified in U.P. under E-Waste Management Rules having cumulative capacity of 5,37,973 Ton per Annum (TPA). ➤ UPPCB and State Government of UP shall facilitate to establish new E-waste Processing units. ➤ Current Total 05 E-waste units establishment is under progress.
f.	Constant Vigilance and monitoring	<ul style="list-style-type: none"> ➤ E-waste processing units regularly inspected and verified by UPPCB and District Administration. it is a continuous and ongoing process. ➤ Time to Time directions were issued to all RO's for checking Informal E-waste activities, verification of authorized dismantlers/recyclers of E-waste and drives for mass awareness via letter no. H- 04539/wmd-2/e-waste-209/2024 dated 21-12-2023, H-04874/wmd-2/e-waste-209/2024 dated 27-12-2023 & H-05786/wmd-2/e-waste-209/2024 dated 16-01-2024. ➤ Directions were issued to all RO's for registration of Producers, Manufactures, Recycler and Refurbishers on the Online E-waste EPR Portal and Verification of capacities allocated to the Recyclers via letter no H-08094/wmd-2/e-waste-209/2024 dated 07-03-2024.

		➤ District Level Monitoring Committee constituted in each District of U.P.
g.	Creation of awareness amongst masses and collectors/handlers/dismantlers/recyclers.	UPPCB and District administration organized Special Workshops to educate regarding E-waste disposal in regular basis. In last 1 year 12 such activities had been conducted as per data provided by all RO's of UPPCB. List of 12 activities is annexed as Annexure No. 8 to this response.

B. Status/Action taken for permanent disposal of e-waste/black powder that was lying on banks of river Ramganga in Moradabad :

1. That vide its report/letter dated 10-05-2024 the Regional Officer (hereinafter referred as RO), U.P. Pollution Control Board (hereinafter referred as UPPCB), Moradabad and RO Bijnore, UPPCB vide its report/letter dated 04-05-2024 has informed that e-waste/black powder waste stored on different banks of Ramganga river in Moradabad (quantity approx. 25000 MT) was temporarily shifted and stored in trenching ground of Municipal Corporation Gulab bari, Rampur Road Moradabad (Lat : 82.828281 Long : 78.80673) in secured manner by lining it with HDPE sheet. Letter dated 10-05-2024 and 04-05-2024 are annexed as **Annexure No. 9 and 10**, respectively, to this response.
2. That the State Government of Uttar Pradesh has decided for permanent disposal of e-waste/black powder in scientific

manner through the proposed TSDF M/s Sangam Mediserve Pvt. Ltd., Plot No. 940, 941 & 944, Vill-Kharpadi, Tesil-Hasanpur, Dist-Amroha. Environment Clearance was issued to The aforesaid proposed TSDF by State Level Environmental Authority vide letter no. 574/Parya/SEAC/4484 dated 28-01-2022 and UPPCB issued Consent to Establishment (CTE) via vide letter dated 06-11-2018, valid till 21-11-2023 and again the UPPCB has extended the validity of CTE for the last time for the period of 02 years.

3. That the officials of the Regional Office, Bijnore, UPPCB inspected the aforesaid site on 04-05-2023. During the inspection it was found that the boundary wall of proposed site has been completed, planned machinery, capsule SLF and tin shed installed at site.
4. That vide it's letter dated 09-05-2024 M/s Sangam Mediserve Pvt. Ltd., Plot No. 940, 941 & 944, Vill-Kharpadi, Tesil-Hasanpur, Dist-Amroha has informed to UPPPCB that the construction work of TSDF of the site has to be stopped due to second wave of COVID-19. The TSDF is subsidized by the Govt. of India and State Government as per MoEF&CC Guideline reference no. 20-3/2008-HSMD dated 04-08-2010 with a condition i.e. this grant is applicable only for establishment of TSDF and not for operational unit. In this matter approval has been given by the U.P Govt. for financial assistance but till now no action has been taken by

the Central Govt. for grant of financial assistance. Further, U.P Govt. also communicated vide letter dated 21-03-2022 to the Central Govt. for the grant of financial assistance as a subsidy to establishment of aforesaid TSDF. On account of the non-availability of fund/subsidy the project is delayed. Letter dated 09-05-2024 and dated 21-03-2022 are annexed as **Annexure No. 11 and 12** respectively to this response.

5. That subsequently Municipal Corporation, Moradabad contacted the IIT, Roorkee regarding investigation of chemical composition of black powder waste and its disposal. In continuation of above IIT Roorkee conducted field survey and put up analysis/survey report vide letter dated 02-09-2021 after testing several samples and study. Letter dated 02-09-2021 annexed herewith as **Annexure No. 13** to this response.

According to survey report following constituent were found in black powder:

Constituent	Concentration (mg/L)	Maximum allowable concentration (mg/L)
Copper	48	25
Zinc	52	250
Cadmium	0.02	1.0
Lead	1.8	5
Chromium	0.49	5
Manganese	1.2	10
Nickel	0.13	0
Cobalt	0.02	80

Hy (S)

6. That after peruse the survey/analysis report following recommendation for remedial measures had been suggested by the IIT, Roorkee.

"There are multiple options for the remediation of the black powder waste material, namely, containment (such as surface capping, encapsulation, and secured landfilling). Extraction (such as flushing, electro-kinetic extraction, phytoremediation) and solidification or stabilization (Solidification, vitrification, chemical stabilization). The in-situ process includes surface capping/encapsulation, electro-kinetic separation and vitrification, soil washing/immobilization and bioremediation including phytoremediation. The ex-situ processes are secured land filling, solidification, soil washing and vitrification. The choice of the appropriate technology would depend on the economic feasibility, complexity, technology, effectiveness, execution aspects, previous performance, safety, locally available skills etc."

7. According to Municipal Corporation, Moradabad letter dated 31.01.2022 it is informed that various suggestions have been given by the Indian Institute of Technology, Roorkee in point no. 4.0 of the report regarding the above samples of black powder waste, in which it has been mentioned that the said waste material along with concrete can be used in the form of aggregate for construction

activities. Letter dated 31-01-2022 is annexed as **Annexure No. 14** to this response.

8. That subsequently, the Municipal Corporation, Moradabad has informed the following through its letter dated 07.08.2023:

“70 टी0पी0डी0 क्षमता का कन्स्ट्रक्शन एवं डिमोलिशन वेस्ट प्लांट स्थापित कर संचालित करने की निविदायें स्वीकृत की गई थी, किन्तु अपरिहार्य कारणों के कारण उपरोक्त निविदा को निरस्त कर दिया गया। उपरोक्त सूचना के पश्चात् नगर निगम, मुरादाबाद 100 टी0पी0डी0 क्षमता का कन्स्ट्रक्शन एवं डिमोलिशन वेस्ट प्लांट स्थापित करने हेतु निविदायें जारी की गई, तत्कम में 100 टी0पी0डी0 कन्स्ट्रक्शन एवं डिमोलिशन वेस्ट प्लांट के लिये कार्यदायी संस्था का निर्धारण हो गया है तथा उपरोक्त कार्य शीघ्र ही पूर्ण करा लिया जाएगा। स्थापन उपरान्त कन्स्ट्रक्शन एवं डिमोलिशन वेस्ट की प्रोसेसिंग किये जाने के साथ ही उक्त पाउडर को भी डिजाईनड मिक्स्ड पद्धति पर अनुपातिक रूप से इस्तेमाल किये जाने की प्रक्रिया अपनायी जानी है, जिसके फलस्वरूप उपरोक्त ब्लैक पाउडर वेस्ट का वैज्ञानिक विधि से निस्तारण किया जा सकेगा।” The Letter dated 07-08-2023 is annexed as **Annexure No. 15** to this response.

9. That further vide its letter dated 04-05-2024 subsequently Municipal Corporation, Moradabad has informed the following:

“70 टी0पी0डी0 क्षमता का कन्सट्रक्शन एवं डिमोलेशन वेस्ट प्लान्ट स्थापित कर संचालित करने की निविदाएँ स्वीकृत की गयी थी, किन्तु अपरिहार्य कारणों से उपरोक्त निविदा को निरस्त कर दिया गया। उपरोक्त सूचना के पश्चात नगर निगम, मुरादाबाद 100 टी0पी0डी0 क्षमता का कन्सट्रक्शन एवं डिमोलेशन वेस्ट प्लान्ट स्थापित करने हेतु निविदाएँ जारी की गयी। तत्कम में 100 टी0पी0डी0 के C&D Waste Plant के लिये कार्यदायी संस्था का निर्धारण हो गया है, किन्तु पूर्व चयनित स्थल का क्षेत्रफल कम होने के कारण नयी भूमि का चयन किया गया है। तदानुसार अग्रिम कार्यवाही प्रगति पर है। कन्सट्रक्शन एवं डिमोलेशन वेस्ट प्लान्ट के कार्य में विलम्ब को देखते हुए तथा भारतीय प्रौद्योगिकी संस्थान, रुड़की द्वारा ब्लैक पाउडर वेस्ट के

निवारण हेतु दिये गये Secure Landfilling (एस0एल0एफ0) के सुझाव पर अमल करते हुए ट्रेंचिंग ग्राउण्ड, रामपुर रोड, मुरादाबाद पर एक पूर्व में निर्मित एस0एल0एफ0 साइट को चिन्हित किया गया है तथा उसके रेस्टोरेशन का कार्य प्रगति पर है तथा एस0एल0एफ0 में Geosynthetic Clay Liner (GCL) Laying का कार्य पूर्ण हो चुका है। शेष कार्य आगामी एक माह में पूर्ण कर लिया जाएगा। तत्पश्चात् ब्लैक पाउडर वेस्ट को शीघ्र वैज्ञानिक विधि से निस्तारण कर दिया जायेगा।" Letter dated 04-05-2024 is annexed as **Annexure No. 16** to this response.

10. That the Trenching Ground (Latitude 28.828281, Longitude 78.80673) Rampur Road, Moradabad was inspected by official of RO, Moradabad, UPPCB on 10-05-2024. During inspection, it was found that the condition of black powder temporarily stored at the said site was intact due to HDPE lining at the site, the possibility of leachate is negligible.

Site has been identified by Municipal Corporation, Moradabad for disposal of black powder waste stored in the above said trenching ground through Secure Landfilling (SLF) technology. For the final disposal of black powder waste, the work of Geosynthetic Clay Liner (GCL) Laying was found to be in progress. As per RO report Municipal Corporation, Moradabad has signed a contract with M/s GG Waste Pvt. Ltd., Raipur for the disposal of black powder waste.

11. That in accordance to the suggestions received from IIT, Roorkee for the disposal of black powder waste temporarily stored at Trenching Ground, Rampur Road, Moradabad as mentioned above, it is currently proposed to be disposed of

by the Municipal Corporation, Moradabad through the SLF technique, which Work has been found to be in progress.

Therefore the response of Uttar Pradesh Pollution Control Board is submitted before this Hon'ble National Green Tribunal for kind perusal and consideration.

Atul Singh Yadav

मुख्य पर्यावरण अधिकारी
(वेस्ट में डि विजन)

RAM

राम गोपाल

मुख्य पर्यावरण अधिकारी (यू.ए.सी.)



Ref. No: 404539 / WMD-2 / ई-वेस्ट-209 / 2023

Dated: 21-12-23

सेवा में,

समस्त क्षेत्रीय अधिकारी / क्षेत्रीय अधिकारी (प्रभासी),
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,
उत्तर प्रदेश।

विषय: अनाधिकृत ई-अपशिष्ट की गतिविधियों के औचक निरीक्षण अधिकृत डिस्मेटर्ल्स/रिसाइक्लर्स, के सत्यापन व मास अवेयर्नेस हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा दिनांक 06.09.2022 को जारी निर्देशों के अनुपालन कराने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा प्रेषित पत्र-CM-13011/28/2022WM-III-HO-CPCB-HO7581 दिनांक: 18.12.2023 व पत्र संख्या- B-29016/1/(NGT)/22//WM-III Div./4042to4086 दिनांक: 06.09.2022 (छायाप्रतियाँ संलग्न) का संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के माध्यम से अनाधिकृत ई-अपशिष्ट की गतिविधियों के औचक निरीक्षण, अधिकृत डिस्मेटर्ल्स/रिसाइक्लर्स, के सत्यापन व मास अवेयर्नेस के सम्बन्ध में राज्य प्रदूषण नियंत्रण बोर्ड द्वारा लिये गये ऐक्शन टेकन रिपोर्ट दिनांक 31.12.2023 तक केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा चाही गयी है। ई-वेस्ट रूल्स के प्रवर्तन हेतु कार्ययोजना का प्रारूप पत्र के साथ संलग्नक कर प्रेषित है।

अतः यह पत्र इस आशय से प्रेषित है कि अपने कार्य क्षेत्र के अन्तर्गत आच्छादित व संचालित ई-वेस्ट इकाईयों (अधिकृत व अनाधिकृत) का औचक निरीक्षण कर ऐक्शन टेकन रिपोर्ट दिनांक 30.12.2023 तक बोर्ड मुख्यालय व डब्ल्यू0एम0डी0-2 को (ई-मेल wmd2@uppcmb.in) पर उपलब्ध कराने का कष्ट करें।

संलग्नक:-उपरोक्तानुसार

भवदीय
Atulish yadav
(अतुलेश यादव)
मुख्य पर्यावरण अधिकारी,
(डब्ल्यू0एम0डी0)

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु:-

1. सदस्य सचिव महोदय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य पर्यावरण अधिकारी (वृत्त-1, 2, 3, 4, 5, 6 एवं 7) को इस आशय से प्रेषित कि उक्त के अनुपालन हेतु सम्बन्धित क्षेत्रीय अधिकारी को अपने स्तर से भी निर्देशित करने का कष्ट करें।

Atulish yadav
मुख्य पर्यावरण अधिकारी,
(डब्ल्यू0एम0डी0)

B-29016/1/(NGT)/22/WM-III Div. / 4042 to 4086

September 06, 2022

To,
The Chairman
(All SPCBs/PCCs)

Sub: Directions under Section 18 (1) (b) of the Water (Prevention and Control of Pollution) Act 1974, and Air (Prevention and Control of Pollution) Act 1981 for checking Informal E-Waste activities, verification of authorized dismantlers/recyclers of E-Waste and drives for mass awareness.

WHEREAS, the Central Government has notified the E-Waste (Management) Rules, 2016 under the Environment (Protection) Act 1986, for management of E-Waste in an Environmentally Sound Manner;

WHEREAS, as per rule 13 (3) (ii) of the said rules, SPCBs are the authority for grant of authorization to dismantlers and recyclers of E-Waste and have to ensure that dismantlers and recyclers should have the facilities of dismantling and or recycling in accordance with the guidelines prescribed by Central Pollution Control Board (CPCB) as mandated under the said rules;

WHEREAS, guidelines on implementation of E-Waste Rules, which includes specific guidelines for extended producer responsibility, channelization, collection centres, storage, transportation, environmentally sound dismantling and recycling, and refurbishment have been prepared and available on the web site of CPCB and also circulated to all SPCBs/PCCs;

WHEREAS, under Extended Producers Responsibility (EPR) the producers of notified Electricals & Electronic Equipment are given annual e-waste collection targets and same are to be recycled in an environmentally sound manner by authorized e-waste dismantlers/recycler only. Collection target verification requires auditing for material balance of inflow and outflow material at dismantling and recycling units. For ensuring actual processing of e-waste, material balance of e-waste material flow, proper auditing of the authorized dismantling/recycling units on regular basis is a must. Also, to prevent leakage of e-waste from formal units to informal unit continuous vigilance is required;

WHEREAS, SPCBs/PCCs are required to carry out monitoring and compliance verification of Extended Producer Responsibility - Authorisation as directed by Central Pollution Control Board and that of dismantlers, recyclers and refurbishers as per schedule IV (2) (iii) of the E-Waste (Management) Rules, 2016; and

WHEREAS, incidents of Informal trading, unscientific processing & burning of e-waste have been reported to this office at various occasions through court matters and public grievances. Unscientific processing, burning and processing of e-waste by unauthorized units results in to adverse impacts on human health and environment. Burning and illegal processing of e-waste is a matter of concern and has to be dealt firmly by setting up a mechanism of continuous monitoring, reporting and actions against the violators.

Contd....

Now, therefore, in exercise of powers vested under the section 18 (1) (b) of the Water (Prevention and Control of Pollution) Act 1974, and under section 18 (1) (b) of Air (Prevention and Control of Pollution) Act 1981 directions are hereby issued to SPCBs and PCCs for the following:

1. To set up robust mechanism of surveillance for addressing the issue of illegal/informal processing of e-waste in their jurisdiction;
2. To carry out random inspections for auditing of authorized e-waste dismantling and recycling units as per transparent procedure established for such randomized selection of Units approved at the level of Chairman, SPCBs/PCCs for assessing the material balance in terms of quantity of e-waste collected, quantity of e-waste dismantled/recycled vis a vis quantity reported so as to ascertain leakage of e-waste to informal sector, for checking quantities of different materials produced such as precious/semi-precious and useful metal from e-waste and co-relating it with GST paid, for checking availability of adequate dismantling and recycling facilities and ensuring capacity in line with guidelines of CPCB. SPCB/PCCs to ensure transparency in selection of units for random inspection;
3. To carry out random monitoring and compliance of EPR Authorisation of EPR Authorized Producers selected as per transparent procedure established for such randomized selection of Units approved at the level of Chairman, SPCBs/PCCs with focus on verification of collection targets;
4. To implement Action Plan issued in the matter of OA No. 512 of 2018 in Hon'ble NGT (PB) for enforcement of E-Waste (Management) Rules, 2016 with focus on action points related to informal trading, dismantling, and recycling of e-waste, Producer's systems for collection & channelization, quantity of e-waste collected towards fulfilment of collection target and submit reports quarterly on the outcome. Copy of Action Plan is enclosed; and
5. To carry out awareness programme for the stakeholders as per the provisions of E-Waste (Management) Rules, 2016 and to bring informal sector to formal sector through awareness drives, IEC campaign, print media etc. on regular basis.
6. The above referred actions to be treated as continuous activity and be performed on regular basis.

The action taken report (ATR) shall be submitted to the Central Pollution Board within 30 days of receipt of these directions followed by quarterly ATR on regular basis


(Prashant Gargava)
Member Secretary

Copy to

- | | |
|---|---|
| 1. The Additional Secretary
HSM Division, MoEF & CC
Indira Paryavarar, Bhawan, Jor Bag Road
Aliganj, New Delhi-110003. | - For kind information please |
| 2. PA to CCB | - For kind information of CCB, please |
| 3. Regional Directorates of CPCB | - For following up with concerned
SPCBs/PCCs |
| 4. Divisional Head IT Division, CPCB, Delhi | - (For uploading at CPCB's Website) |


(Prashant Gargava)
Member Secretary

Action Plan for Enforcement of E-Waste Rules in the Country

S.No.	Challenges/Activities	Stakeholder responsible for implementation	Action
a	Inventorization of e-waste generation	SPCBs/PCCs	SPCBs /PCCs to complete this activity within one year.
b.	Identification of Producers who have not obtained EPR Authorization	CPCB, Custom department, Ministry of commerce and Ministry of electronics & telecommunication	This is a continuous activity for which support of SPCBs/PCCs/Custom department/ Ministry of commerce, Ministry of electronics and telecommunication is required.
c.	Verification of quantity of e- waste collected by producers	CPCB/SPCBs/PCCs	This is a continuous activity. All the EPR Authorized Producers will be verified per year.
d.	Verification of systems provided by producers for collection and channelization of e-waste	CPCB/SPCBs/PCCs	This is a continuous activity. All the EPR Authorized Producers will be verified per year.
e.	Verification of facilities of dismantlers and recyclers for their infrastructure and records	SPCBs/PCCs/CPCB	This is a continuous activity. All the dismantlers/recyclers will be verified per year.
f.	Checking of informal trading, dismantling, and recycling of waste	SPCBs/PCCs/ District Administration	SPCBs/PCCs in coordination with District Administration has to carry out quarterly drive for checking of this activity.
g.	Facilitate collection and disposal of e- waste	SPCBs/PCCs/ District Administration/ CPCB	State Government to formulate mechanism for collection and for incentivizing setting up of recycling facilities.
h.	Governance frame work for monitoring compliance	SPCBs/PCCs/ District Administration/ CPCB	Monitoring to be ensured at city/district and state levels for which nodal officers (state environmental secretary, district collector, CMD/ Commissioners) to be designated. Time Frame — Three (3) months
i.	Capacity building at district/State/CPCB level	SPCBs/PCCs/ District Administration /CPCB	Special workshops to educate functionaries in government / NGOs be run over one year.

j.	IEC plan be firmed up and executed	SPCBs/PCCs/ District Administration /CPCB	<p>State Government to firm up IEC plan for educating public at large about the system of collection, incentive structure and facilities for recycling.</p> <p>Time Frame — Three (3) months.</p> <p>The IEC Plan to be executed over one year.</p>
k.	Strengthen system of enforcement	SPCBs/PCCs/ District Administration/ CPCB	<p>Quarterly review of violations and enforcement actions at city/district/state level and quarterly reports to be filed with CPCB.</p>



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, जल एवं जलवायु परिवर्तन विभाग भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

File No. CM-13011/28/2022-WM-III-HO-CPCB-HO 7581

December 18, 2023

To
The Member Secretary
(All SPCBs/PCCs)

Subject: Action Taken in Compliance of CPCB Directions Dated 06.09.2022 Regarding Checking of Informal E-Waste Activities, Verification of Authorised Dismantlers/Recyclers of E-Waste and Drives for Mass Awareness.

Sir,

This is with reference to above referred direction dated 06.09.2022 under section 18 (1) b of the Water (Prevention and Control of Pollution) Act 1974 and Air (Prevention and Control of Pollution) Act 1981 regarding checking Informal E-Waste activities, verification of authorised dismantlers/recyclers of E-Waste and drives for mass awareness. It is requested to submit an Action Taken Report (ATR) in compliance of the above direction by 31.12.2023. A copy of the directions is enclosed for ready reference.

Further, it is to inform that the E-Waste (Management) Rules, 2022 are effective from 01.04.2023 and have superseded the E-Waste (Management) Rules, 2016. Under the present Rules 2022, Producers, Recyclers, Refurbishers and Manufacturers have to register on the EPR Portal of CPCB. The Recyclers and Refurbishers of E-Waste are being registered on the EPR Portal on the basis of a valid CTO issued under the Water & Air Act issued by SPCB/PCC. The recyclers are also required to have valid authorization under the Hazardous and Other Waste (Management & Transboundary Movement) Rules, 2016. CPCB is registering recyclers with the capacity as stipulated in the CTO issued by SPCB/PCC based on which such registered recyclers would be enabled to generate EPR certificates with respect to their registered capacity. The issue of verification of capacity was also discussed during the interaction meets held in your region (October 19, 20, 30, and November 20, 2023).

In view of the above, it is requested that the capacity, as given in CTO, of each of the recyclers be immediately verified on actual production capacity and a report in this regard be submitted to CPCB by 31.12.2023. Further, the Action Taken Report in compliance of above referred direction dated 06.09.2022 be also submitted to CPCB by 31.12.2023.

Encl.: As above

Yours faithfully,

(Anand Kumar)

Director & DH, WM- III Division

Copy to:

The Regional Director,
Central Pollution Control Board,
Ground Floor, PICUP Bhawan,
Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010

: For following up with concerned SPCBs/PCCs

Anand Kumar
(Anand Kumar) 18/12/2023

‘परिवेश भवन’ पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in



185 उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

Annexure No. 2

अनुस्मारक-1

अतिमहत्वपूर्ण/समयबद्ध

Ref. No: H04874 /WMD-2/ई-वेस्ट-209/2023

Dated: 27/12/23

सेवा में,

क्षेत्रीय अधिकारी,
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,
अयोध्या, बरेली, बुलन्दशहर, गाजियाबाद, भोयडा,
ग्रेटर नोयडा, कानपुर नगर, लखनऊ, मेरठ,
प्रयागराज, झांसी।

विषय: अनाधिकृत ई-अपशिष्ट की गतिविधियों के औचक निरीक्षण अधिकृत डिस्मेटर्ल्स/रिसाइक्लर्स, के सत्यापन व मास अवेरनेस हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा दिनांक 06.09.2022 को जारी निर्देशों के अनुपालन कराने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा प्रेषित पत्र-CM-13011/28/2022 WM-III-HO-CPCB-HO7581 दिनांक: 18.12.2023 व पत्र संख्या- B-29016/1/(NGT)/22// WM-III Div./ 4042to4086 दिनांक: 06.09.2022 एवं बोर्ड मुख्यालय के पत्र संख्या H04539/WMD-2/ई-वेस्ट-209/2023 दिनांक 21.12.2023 का संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के माध्यम से अनाधिकृत ई-अपशिष्ट की गतिविधियों के औचक निरीक्षण, अधिकृत डिस्मेटर्ल्स/रिसाइक्लर्स, के सत्यापन व मास अवेरनेस के सम्बन्ध में राज्य प्रदूषण नियंत्रण बोर्ड द्वारा लिये गये ऐक्शन टेकन रिपोर्ट दिनांक 31.12.2023 तक केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा चाही गयी है तथा इस सम्बन्ध में पत्र के साथ सी0पी0सी0बी0 द्वारा EPR प्राप्त अधिकृत ई-वेस्ट इकाईयों की सूची ई-मेल के माध्यम से प्रेषित की जा रही है।

अतः यह पत्र इस आशय से प्रेषित है कि अपने कार्य क्षेत्र के अन्तर्गत आच्छादित व संचालित EPR प्राप्त अधिकृत ई-वेस्ट इकाईयों का भौतिक निरीक्षण कर ऐक्शन टेकन रिपोर्ट प्रत्येक दशा में दिनांक 31.12.2023 तक बोर्ड मुख्यालय व डब्ल्यू0एम0डी0-2 को (ई-मेल wmd2@uppcb.in) पर उपलब्ध कराने का कष्ट करें।

संलग्नक:-उपरोक्तानुसार

भवदीय

Atul Yadav
(अतुलेश यादव)

मुख्य पर्यावरण अधिकारी,
(डब्ल्यू0एम0डी0)

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु:-

1. सदस्य सचिव महोदय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य पर्यावरण अधिकारी (वृत्त-1, 2, 3, 4, 5, 6 एवं 7) को इस आशय से प्रेषित कि उक्त के अनुपालन हेतु सम्बन्धित क्षेत्रीय अधिकारी को अपने स्तर से भी निर्देशित करने का कष्ट करें।

मुख्य पर्यावरण अधिकारी,
(डब्ल्यू0एम0डी0)



Ref. No: H05786 /WMD-2/ई-वेस्ट-209/2023

Dated:

16-1-24

सेवा में,

क्षेत्रीय अधिकारी,
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,
अयोध्या, बरेली, बुलन्दशहर, गाजियाबाद, नोयडा,
ग्रेटर नोयडा, कानपुर नगर, लखनऊ, मेरठ, मुरादाबाद,
प्रयागराज, झांसी, मथुरा, गोरखपुर, सहारनपुर, मुजफ्फरनगर।

विषय: अनाधिकृत ई-अपशिष्ट की गतिविधियों के औचक निरीक्षण, अधिकृत डिस्मेटल्स/रिसाइक्ल्स के भौतिक सत्यापन व मास अवेयर्नेस हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा दिनांक 06.09.2022 को जारी निर्देशों के अनुपालन कराने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा प्रेषित पत्र-CM-13011/28/2022 WM-III-HO-CPCB-HO7581 दिनांक: 18.12.2023 व पत्र संख्या- B-29016/1/(NGT)/22//WM-III Div./ 4042to4086 दिनांक: 06.09.2022 एवं बोर्ड मुख्यालय के पत्र संख्या H04539/WMD-2/ई-वेस्ट-209/2023 दिनांक 21.12.2023 व पत्र संख्या H04874/WMD-2/ई-वेस्ट-209/2023 दिनांक 27.12.2023 का संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के माध्यम से अनाधिकृत ई-अपशिष्ट की गतिविधियों के औचक निरीक्षण, अधिकृत डिस्मेटल्स/रिसाइक्ल्स के भौतिक सत्यापन व मास अवेयर्नेस के सम्बन्ध में राज्य प्रदूषण नियंत्रण बोर्ड द्वारा लिये गये ऐक्शन टेकन रिपोर्ट दिनांक 31.12.2023 तक केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा चाही गयी थी जो अभी तक अप्राप्त है। उक्त विषय के सम्बन्ध में दिनांक 12.01.2024 को पूर्वाहन 11:30 बजे वी0सी0 के द्वारा समीक्षा बैठक आहुत की गयी तथा इस सम्बन्ध में सी0पी0सी0बी0 द्वारा कार्य की शिथिलता को लेकर रोष व्यक्त किया गया तथा EPR पोर्टल पर रजिस्टर रिसाइक्ल्स/प्रोड्यूस का निरीक्षण तत्काल करने हेतु निर्देश दिया गया है।

अतः यह पत्र इस आशय से प्रेषित है कि अपने कार्य क्षेत्र के अन्तर्गत आच्छादित व संचालित EPR प्राप्त अधिकृत ई-वेस्ट इकाईयों का भौतिक निरीक्षण कर ऐक्शन टेकन रिपोर्ट प्रत्येक दशा में दिनांक 25.01.2024 तक बोर्ड मुख्यालय व डब्ल्यू0एम0डी0-2 को (ई-मेल wmd2@uppcb.in) पर उपलब्ध कराने का कष्ट करें। कृपया अवगत हों कि दिनांक 25.01.2024 तक ऐक्शन टेकन रिपोर्ट प्राप्त न होने की दशा में उत्पन्न हुई किसी भी अप्रिय स्थिति हेतु सम्बन्धित क्षेत्रीय अधिकारी स्वयं उत्तरदायी होंगे।

संलग्नक:-उपरोक्तानुसार

भवदीय

Atulesh Yadav
(अतुलेश यादव)

मुख्य पर्यावरण अधिकारी,
(डब्ल्यू0एम0डी0)

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु:-

1. सदस्य सचिव महोदय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य पर्यावरण अधिकारी (वृत्त-1, 2, 3, 4, 5, 6 एवं 7) को इस आशय से प्रेषित कि उक्त के अनुपालन हेतु सम्बन्धित क्षेत्रीय अधिकारी को अपने स्तर से भी निर्देशित करने का कष्ट करें।

मुख्य पर्यावरण अधिकारी,
(डब्ल्यू0एम0डी0)

**Format of Part -2 for E-waste Units in compliance of E.A. 04/2024 filled
in the matter of OA No. 512/2019 before the Hon'ble NGT**

PART 2(B)

Details of Action taken Against illegal E-waste Activities

S.No.	Name	Date	Action Taken(Notice/ EC imposed)	RO Office
1	2	3	4	5
1	अज्ञात नाम, नहर रोड, बन्थला लोनी, गाजियाबाद।	20.03.2024	ध्वस्तीकरण की कार्यवाही की गयी।	Ghaziabad
2	अज्ञात नाम, नहर रोड, बन्थला लोनी, गाजियाबाद।	20.03.2024	ध्वस्तीकरण की कार्यवाही की गयी।	Ghaziabad
3	अज्ञात नाम, नहर रोड, बन्थला लोनी, गाजियाबाद।	20.03.2024	ध्वस्तीकरण की कार्यवाही की गयी।	Ghaziabad
4	अज्ञात नाम, नहर रोड, बन्थला लोनी, गाजियाबाद।	20.03.2024	ध्वस्तीकरण की कार्यवाही की गयी।	Ghaziabad
5	अज्ञात नाम, नहर रोड, निकट शनी मन्दिर, टीला शहबाजपुर, लोनी, गाजियाबाद।	08.01.2024	सीलिंग की कार्यवाही की गयी।	Ghaziabad
6	अज्ञात नाम, नहर रोड, निकट शनी मन्दिर, टीला शहबाजपुर, लोनी, गाजियाबाद।	08.01.2024	सीलिंग की कार्यवाही की गयी।	Ghaziabad
7	अज्ञात नाम, कृष्णा विहार, लोनी, गाजियाबाद।	08.01.2024	सीलिंग की कार्यवाही की गयी।	Ghaziabad
8	अज्ञात नाम, कृष्णा विहार, लोनी, गाजियाबाद।	08.01.2024	सीलिंग की कार्यवाही की गयी।	Ghaziabad
9	अज्ञात नाम, कृष्णा विहार, लोनी, गाजियाबाद।	08.01.2024	सीलिंग की कार्यवाही की गयी।	Ghaziabad
10	अज्ञात नाम, कृष्णा विहार, लोनी, गाजियाबाद।	08.01.2024	सीलिंग की कार्यवाही की गयी।	Ghaziabad
11	श्री छविलाल, कृष्णा विहार सेवाधाम कॉलोनी, लोनी, गाजियाबाद।	12.01.2024	सीलिंग की कार्यवाही की गयी।	Ghaziabad
12	श्री हेमराज, कृष्णा विहार सेवाधाम कॉलोनी, लोनी, गाजियाबाद।	12.01.2024	सीलिंग की कार्यवाही की गयी।	Ghaziabad
13	अज्ञात नाम, कृष्णा विहार सेवाधाम कॉलोनी, लोनी, गाजियाबाद।	12.01.2024	सीलिंग की कार्यवाही की गयी।	Ghaziabad
14	श्री हाजी, कृष्णा विहार सेवाधाम कॉलोनी, लोनी, गाजियाबाद।	12.01.2024	सीलिंग की कार्यवाही की गयी।	Ghaziabad
15	अज्ञात नाम, कृष्णा विहार सेवाधाम कॉलोनी, लोनी, गाजियाबाद।	12.01.2024	सीलिंग की कार्यवाही की गयी।	Ghaziabad

16	अज्ञात नाम, कृष्णा विहार सेवाधाम कॉलोनी, लोनी, गाजियाबाद।	12.01.2024	सीलिंग की कार्यवाही की गयी।	Ghaziabad
17	अज्ञात नाम, कृष्णा विहार सेवाधाम कॉलोनी, लोनी, गाजियाबाद।	12.01.2024	सीलिंग की कार्यवाही की गयी।	Ghaziabad
18	अज्ञात नाम, कृष्णा विहार सेवाधाम कॉलोनी, लोनी, गाजियाबाद।	12.01.2024	सीलिंग की कार्यवाही की गयी।	Ghaziabad
19	अज्ञात नाम, कृष्णा विहार सेवाधाम कॉलोनी, लोनी, गाजियाबाद।	12.01.2024	सीलिंग की कार्यवाही की गयी।	Ghaziabad
20	अज्ञात नाम, कृष्णा विहार सेवाधाम कॉलोनी, लोनी, गाजियाबाद।	12.01.2024	सीलिंग की कार्यवाही की गयी।	Ghaziabad
21	श्री रमन शर्मा, लोनी भौपुरा रोड, डी-मार्ट के सामने, लोनी, गाजियाबाद।	20-02-2024	ध्वस्तीकरण का कार्य	Ghaziabad



189 उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

Annexure No. 5

Ref. No H08094/WMD-2/ई-वेस्ट-200/2024

Dated 7-3-24

अतिमहत्वपूर्ण / सेक्शन-5 प्रकरण

सेवा में,

समस्त क्षेत्रीय अधिकारी,
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय: पर्यावरण संरक्षण अधिनियम 1986 की धारा-5 के अन्तर्गत ई-वेस्ट उत्पादकों के ई0पी0आर0 दायित्वों के तहत ई0पी0आर0 सर्टिफिकेट का जनरेशन व उत्पादकों, विनिर्माताओं, पुनर्चक्रणकर्ताओं व नवीनीकरणकर्ताओं का ऑनलाइन ई-वेस्ट ई0पी0आर0 पोर्टल पर रजिस्ट्रेशन सुनिश्चित करने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा प्रेषित पत्र संख्या-CP-22/2/2024-WM-III-HO-CPCB-HO/10239 दिनांक 19.02.2024 व पत्र संख्या-CP-22/2/2024-WM-III-HO-CPCB-HO/9198 दिनांक 30.01.2024 (छायाप्रतियाँ संलग्न) का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा वांछित बिन्दुओं पर ई-वेस्ट उत्पादकों के ई0पी0आर0 दायित्वों के तहत ई0पी0आर0 सर्टिफिकेट का जनरेशन व उत्पादकों, विनिर्माताओं, पुनर्चक्रणकर्ताओं व नवीनीकरणकर्ताओं का ऑनलाइन ई-वेस्ट ई0पी0आर0 पोर्टल पर रजिस्ट्रेशन सम्बन्धी सूचना निर्धारित प्रारूप (संलग्न) पर साध्य सहित ऐक्शन टेकन रिपोर्ट चाही गयी है।

अतः यह पत्र इस आशय से प्रेषित है कि वांछित सूचनाएँ निर्धारित प्रारूप पर प्रत्येक दशा में दिनांक 14.03.2024 तक अपने वृत्त के माध्यम से डब्ल्यू0एम0डी0 को उपलब्ध कराने का कष्ट करें। प्रकरण पर्यावरण संरक्षण अधिनियम, 1986 की धारा-5 के अन्तर्गत आछादित होने के कारण ए0टी0आर0 व भरा हुआ संलग्न प्रारूप समयबद्धरूप से 14.03.2024 तक अपने वृत्त को संकलन हेतु प्रेषित करना सुनिश्चित करें। प्रकरण में समयबद्धरूप से ए0टी0आर0 व संलग्न प्रारूप प्रेषित न करने की दशा में उत्पन्न हुयी किसी भी अप्रिय स्थिति हेतु सम्बन्धित क्षेत्रीय अधिकारी स्वयं उत्तरदायी होंगे व तदनुसार इसकी सूचना अग्रिम कार्यवाही हेतु उच्चाधिकारियों व सम्बन्धित वृत्त को प्रेषित कर दी जायेगी।

संलग्नक: उपरोक्तानुसार

भवदीय

Atul K Yadav
(अतुलेश यादव)

मुख्य पर्यावरण अधिकारी,
(डब्ल्यू0एम0डी0)

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु:-

- 1.सदस्य सचिव महोदय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 2.मुख्य पर्यावरण अधिकारी (वृत्त-1, 2, 3, 4, 5, 6 एवं 7) को इस आशय से प्रेषित कि उक्त के अनुपालन हेतु सम्बन्धित क्षेत्रीय अधिकारियों को अपने स्तर से भी निर्देशित करने व अपने वृत्त की सूचना संकलित करवा कर डब्ल्यू0एम0डी0 को ससमय उपलब्ध करवाना सुनिश्चित करें।

Atul K Yadav
मुख्य पर्यावरण अधिकारी,
(डब्ल्यू0एम0डी0)

पत्रांक : 127 CPCB/एम एस कैम्प/2024

21/02/2024



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Registered Post

File No.: CP-22/2/2024-WM-III-HO-CPCB-HO

9165-9200



To,
The Chairman
(All SPCBs/PCCs)

Sub: Direction under Section 5 of the Environment (P) Act, 1986 regarding registration of Producers, Manufacturers, Recyclers and Refurbishers on the Online E-Waste EPR Portal for management of E-Waste and Verification of Capacities allocated to the Recyclers - reg.

WHEREAS, the Ministry of Environment Forest and Climate Change (MoEF&CC) has notified the E-Waste (Management) Rules, 2022, vide notification No. GSR 801(E) dated November 02, 2022. The rules have come into effect from April 01, 2023, and have superseded E-Waste (M) Rules, 2016. In compliance with the provisions of the E-Waste (M) Rules, 2022, an online EPR E-Waste portal has been developed where entities such as Producers, Manufacturers, Recyclers, and Refurbishers of the E-Waste are required to be registered. Registration modules for all the entities are operational. The portal is available at URL <https://eprewastecpcb.in/>; and

WHEREAS, in accordance with the provisions of the above-said Rules, the entities as above are not allowed to carry out their business without registration on the E-Waste EPR Portal. In compliance with the Rules, it is required to ensure registration of all aforesaid entities of your State/UT on the E-Waste EPR Portal.; and

WHEREAS, CPCB is registering entities such as Producers/Manufacturers of notified Electrical and Electronic Equipment (EEE) and Recyclers and Refurbishers of E-Waste on the E-Waste EPR Portal on the basis of consent to operate (CTO) and Authorization under HOW(M&TM) Rules given by SPCBs/PCCs and wherever details of raw material (E-Waste) in terms of waste electrical and electronic equipment (WEEE) code is not given by SPCBs/PCCs, CPCB based on the declaration/submission by the entities grant registration to the entities with WEEE Codes and consented capacity; and

WHEREAS, the duties of the SPCBs/PCCs have been prescribed under Schedule - V of Rule 17 of the E-Waste (Management) Rules, 2022. As per Schedule -V, SPCBs/PCCs are required to carry out the following duties i) inventorization of e-waste, ii) monitoring and compliance of Extended Producer Responsibility as directed by Central Pollution Control Board, iii) Conducting random inspection of recycler and refurbisher and monitoring recycling capacity utilization, iv) implementation of programmes to encourage environmentally sound recycling and v) any other function delegated by the Ministry/ Central Pollution Control Board under these rules; and

WHEREAS, CPCB vide its letter dated December 15, 2023, to SPCBs/PCCs requested for ensuring on-boarding of entities including recyclers on the E-Waste EPR Portal and to submit action taken report by 31-12-2023; and

WHEREAS, CPCB also issued notice on December 22, 2023, to Stakeholders including Recyclers for registration on the E-Waste EPR Portal. Stakeholders were also informed that any illegal/informal business of E-Waste such as its production, import, sales, recycling & refurbishing without registration shall call for punitive action as per the rules; and

WHEREAS, a series of review meetings were conducted by CPCB to follow up with SPCBs / PCCs including meetings chaired by the Member Secretary, CPCB for on-boarding of Recyclers on the Online E-Waste EPR Portal; and

WHEREAS, login IDs and credentials have been generated on the E-Waste EPR Portal for SPCBs/PCCs;

IED(WMD)
sk
21/02/24
संजीव कुमार सिंह
सदस्य सचिव
imp
EE(WMD)
RD may see

For followup
Ravi
18/2/24

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

Handwritten signatures and dates: 14/2/24

WHEREAS, CPCB has sensilized stakeholders in your state and officials of SPCBs/PCCs during the Regional Interaction meets held in your region (October 19, 20, 30 and November 20, 2023) regarding the compliance of the above said rules including registration by the entities on the E-Waste EPR Portal, and

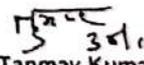
WHEREAS, CPCB has issued directions under section 18(1) (b) of the Water Act 1974 and the Air Act 1981, to all SPCBs/PCCs for checking informal E-Waste activities, verification of authorized Dismantler/Recyclers of E-Waste and drives for Mass Awareness on 06.09.2022 and also directed for implementation of the Action Plan issued in the matter of OA No. 512/2018, and

WHEREAS, in the view of above, on-boarding of all the entities such as Producers, Manufacturers, Recyclers, and Refurbishers of the E-Waste on the E-Waste EPR Portal is must, and

NOW THEREFORE, in exercise of the power vested under Section 5 of the Environment (Protection) Act, 1986, the following directions are hereby issued:

- a. To provide the updated list of entities engaged in the generation, recycling & refurbishing of E-Wastes (Producers, Importers, Recyclers and Refurbishers) and ensure their on boarding on the E-Waste EPR Portal of CPCB;
- b. To issue notice to all such entities who are operating without registration, followed by closure of such entities;
- c. To immediately physically verify the facilities of E-Waste Recyclers and Refurbishers in the State/UT in terms of various details such as its GPS location, GPS tagged photos/videos, waste category as raw material (EEE code wise), installed plant & machinery and their actual production capacity, capability, etc. as submitted on E-Waste EPR Portal;
- d. To take action against such Recyclers and Refurbishers who have uploaded their details falsely or not correctly on the EPR Portal as per verification as at point (c) above and to recommend CPCB immediately for correcting details on the EPR portal so as to ensure that no false EPR Certificate is being generated in the State/UT. Further, necessary changes be also done in the CTO accordingly and be informed to CPCB.
- e. To carry out drives for identifying informal/illegal E-waste recyclers/refurbishers including clusters/areas where such illegal recyclers/refurbishers are operating and to close such informal recycling/refurbishing units immediately;
- f. To facilitate the transformation of such informal/illegal E-waste recyclers/refurbishers into formal recyclers/refurbishers and consent mechanism by way of providing necessary technical support, hand holding, integrating with schemes in the SPCB/PCC, etc.;
- g. To also issue advertisements in the newspapers in vernacular language for immediately closing of illegal E-waste recycling/refurbishing operations by the operators who do not have consent to operate, including for the common public to inform the same, if any, to SPCB/PCC and take actions as at point (e) and point (f) above.

You are hereby directed to take necessary action for compliance of aforesaid directions and submit Action Taken Report to this office within 15 days of receipt of these directions.


(Tanmay Kumar)
Chairman

Copy to:

1. Regional Directorates

: For follow-up with SPCBs/PCCs in your jurisdiction, please.

2. DH (IT), CPCB

: For uploading on CPCB website and EPR Portal, please.


(Bharat Kumar Sharma)
Member Secretary

o/c



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Registered Post

File No.: CP-22/2/2024-WM-III-HO-CPCB-HO

February 19, 2024

10239

To,

The Chairman
Uttar Pradesh Pollution Control Board,
Building No. TC-12V,
Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010, Uttar Pradesh

Sub: - Direction under Section 5 of the Environment (P) Act, 1986 for ensuring generation of EPR Certificates by E-Waste Recyclers towards fulfilment of Producers EPR obligations for the FY 2023-24 - Regarding

WHEREAS, the Ministry of Environment Forest and Climate Change (MoEF&CC) has notified the E-Waste (Management) Rules, 2022, vide notification No. GSR 801(E) dated November 02, 2022. The rules have come into effect from April 01, 2023, and have superseded E-Waste (Management) Rules, 2016. In compliance with the provisions of the E-Waste (Management) Rules, 2022, an online E-Waste EPR portal has been developed where entities such as Producers, Manufacturers, Recyclers, and Refurbishers are required to be registered. Registration modules for all the entities are operational. The portal is available at URL <https://eprewastecpcb.in/>; and

WHEREAS, Rules 13 of the above said Rules provides for modalities of the Extended Producer Responsibility (EPR) Regime and as per Rules 13 (1) the extended producer responsibility shall lie entirely on the producer only; and

WHEREAS, in accordance with the provisions under Rule 13 (3) (i) of the above said Rules, all Producers under E-Waste (Management) Rules, 2022 are required to fulfil their Extended Producer Responsibility (EPR) obligations assigned to them through online purchase of EPR Certificates from registered Recyclers of E-Waste only; and

WHEREAS, for fulfilment of Rules 13 (1) and 13 (3)(i) Recyclers of E-waste have to upload documents, invoices etc, for generation of EPR Certificates; and

WHEREAS, in accordance with the provisions under Rule 14 of the above said Rules, Central Pollution Control Board shall generate EPR certificate, through Portal in favour of registered recyclers. The quantity eligible for generation of EPR certificate shall be based on the quantity of E-Waste recycled by the recyclers; and

WHEREAS, under Rule 17 of E-Waste (Management) Rules, 2022, duties of authorities have been specified in schedule V. As per sl.no.1, column (3) of schedule V, CPCB is required to prepare guidelines and standard operating procedures for implementation of the said rules; and

WHEREAS, guidance document for generation and transfer of EPR certificate has been provided on the E-Waste EPR Portal; and

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

Page 1 of 3

दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in



WHEREAS, recyclers have to upload details of quantity of E-Waste procured/collected, recycled, end products produced and sold on the E-Waste EPR Portal as per the guidance document for generation and transfer of EPR certificates (as available at CPCB E-Waste EPR portal and a copy is also attached herewith for ready reference) based on which EPR certificate is generated online on the portal. The producer is required to fulfill their extended producer responsibility through online purchase of such EPR certificates from registered recyclers of E-Waste; and

WHEREAS, SPCBs/PCCs have been provided with login credentials on the E-Waste EPR Portal for viewing details of recyclers such as GPS tagged photographs & video of plants & machineries, uploaded CTO & Authorization, uploaded details on quantity of E-Waste procured/collected, recycled, end products produced and sold for generation of EPR certificates, guidance document for generation and transfer of the EPR Certificates etc; and

WHEREAS, duty of the SPCBs/PCCs have been prescribed under Schedule - V of the Rule 17 of the E-Waste (Management) Rules, 2022. As per the Schedule -V, SPCBs/PCCs are required to carry out following duties i) inventorization of e-waste, ii) monitoring and compliance of Extended Producer Responsibility as directed by Central Pollution Control Board, iii) Conduct random inspection of recycler and refurbisher and monitoring recycling capacity utilization, iv) implementation of programmes to encourage environmentally sound recycling and v) any other function delegated by the Ministry/ Central Pollution Control Board under these rules; and

WHEREAS, as per the Rule 13(3)(iv) of the above Rules, the EPR certificates shall be subject to environmental audit by the agencies authorized by the Central Government in this regard; and

WHEREAS, CPCB has issued notice dated 29-01-2024 to E-Waste recyclers for generation of EPR Certificate against the E-Waste recycled; and

WHEREAS, availability of sufficient quantity of EPR certificate on the E-Waste EPR Portal is a prerequisite for fulfilment of EPR obligation of the Producers; and

WHEREAS, in view of the above, verification of the documents, invoices uploaded by the recyclers for generation of EPR certificate is must to ensure the enforcement; and

WHEREAS, CPCB has issued direction dated 30-01-2024 under section 5 of the Environment (P) Act 1986 to Uttar Pradesh Pollution Control Board, to immediately physically verify the facilities of E-Waste Recyclers and Refurbishers in the State in terms of various details such as its GPS location, GPS tagged photo/video, waste category as raw material (EEE code wise), installed plant & machinery and their actual production capacity, capability, etc. as submitted on E-Waste EPR Portal; and

WHEREAS, vide aforesaid direction dated 30-01-2024, it has also been directed to take action against such Recyclers and Refurbishers who have uploaded their details falsely or not correctly on EPR Portal as per verification and to recommend CPCB immediately for correcting details on EPR portal so as to ensure that no false EPR Certificate is being generated in the State. Further, necessary changes be also done in the CTO accordingly and be informed to CPCB; and

AV



NOW THEREFORE, in exercise of the power vested under Section 5 of the Environment (Protection) Act, 1986 and in continuation of the direction dated 30-01-2024 under Section 5 of the Environment (Protection) Act, 1986 the following directions are hereby issued:

- a. To issue notice to all recyclers, who are recycling E-Waste but not uploading requisite documents, invoices, etc. pertaining to the same as per the above-mentioned guidance document, for generation of EPR certificates on the E-Waste EPR portal;
- b. To withdraw/cancel CTO of E-Waste recyclers for noncompliance of (a) above;
- c. To carry out verification of various documents/invoices/information uploaded by the E-Waste recyclers on the EPR Portal for quantity of E-Waste procured/collected, recycled, end product produced and sold for generation of EPR certificates and also verify their installed plant & machinery and their capacities and capability.

You are hereby directed to take necessary action for compliance of aforesaid directions and submit Action Taken Report to this office within 15 days of receipt of these directions.

13th 19/2/24
(Tanmay Kumar)
Chairman

AKC

Format for submission of ATR on the directions issues u/s 5 of the Environment Protection Act, 1986 on 30.01.2023

Name of the SPCB/PCC:

S.No	Direction	Compliance status
1	To provide the updated list of entities engaged in the generation, recycling & refurbishing of E-Wastes (Producers, Importers, Recyclers and Refurbishers) and ensure their on boarding on the E-Waste EPR Portal of CPCB(Enclose List)	
2	To issue notice to all such entities who are operating without registration, followed by closure of such entities (Enclose Copy)	
3	To immediately physically verify the facilities of E-Waste Recyclers and Refurbishers in the State/UT in terms of various details such as its GPS location, GPS tagged photos/videos, waste category as raw material (EEE code wise), installed plant & machinery and their actual production capacity, capability, etc. as submitted on E-Waste EPR Portal (Enclose details)	
4	To take action against such Recyclers and Refurbishers who have uploaded their details falsely or not correctly on the EPR Portal as per verification as at point (c) above and to recommend CPCB immediately for correcting details on the EPR portal so as to ensure that no false EPR Certificate is being generated in the State/UT. Further, necessary changes be also done in the CTO accordingly and be informed to CPCB(Enclose details)	
5	To carry out drives for identifying informal/illegal E-waste recyclers/refurbishers including clusters/areas where such illegal recyclers/refurbishers are operating and to close such informal recycling/refurbishing units immediately (Enclose details)	
6	To facilitate the transformation of such informal/illegal E-waste recyclers/refurbishers into formal recyclers/refurbishers and consent mechanism by way of providing necessary technical support, hand holding, integrating with schemes in the SPCB/PCC, etc.;	
7	To also issue advertisements in the newspapers in vernacular language for immediately closing of illegal E-waste recycling/refurbishing operations by the operators who do not have consent to operate, including for the common public to inform the same, if any, to SPCB/PCC and take actions as at point (e) and point (f) above (Enclose details)	

**Format for submission of ATR on the directions issues u/s 5 of the
Environment Protection Act, 1986 on 19-02-2024**

Name of the SPCB/PCC:

S.No	Direction	Compliance status
1	To issue notice to all recycler, who are recycling E-waste but not uploading requisite documents, invoices, etc. pertaining to the same as per the above- mentioned guidance document, for generation of EPR certificates on the E-waste EPR portal;	
2	To withdraw/ cancel CTO of E-waste recyclers for noncompliance of (a) above;	
3	To carry out verification of various documents/invoices/information uploaded by the E-Waste recyclers on the EPR Portal for generation of E-waste procured/collected, recycled, end produced and sold for generation of EPR certificates and also verify their installed plant & machinery and their capacities and capability.	

Details of 194 E-Waste processing units (dismantler, refurbisher, recycler)

S.No.	Unit's Name & Address	Unit's Activity (Dismantler, Recycler, Refurbisher, Producer)	Authorization Capacity (MTA)	Authorization Status
1	ECOSENSE E WASTE MANAGEMENT LLP, B-85, Third Floor, Sector-63, Noida	Dismantler	300	31-03-26
2	ELGREEN RECYCLING PRIVATE LIMITED, Plot No -H-103, Block-H, Sec-63 Noida	Dismantler	900	07-07-26
3	AUCTUS E-RECYCLING SOLUTIONS PVT. LTD., A-58, Udyog Kendra-I, Ecotech-III, Vill-Habibpur, Greater Noida,GAUTAM BUDH NAGAR,201310	Recycler	5400	21.08.2025
4	GREEN DREAM RECYCLERS PVT LTD, PLOT NO. D-2, UDYOG KENDRA, SECTOR ECOTECH-III, GREATER NOIDA,GAUTAM BUDH NAGAR,201306	Dismantler	54000	23.07.2026
5	JSD WASTE MANAGEMENT LLP FORMERLY JSD ENTERPRISES, PLOT NO. J-78, SITE-C, SURAJPUR INDUSTRIAL AREA, GREATER NOIDA.,GAUTAM BUDH NAGAR,201306	Dismantler	1.5	31.03.2028
6	LOHUM CLEANTECH PVT LTD PLOT NO. D-7 & 8, SITE-V, KASNA INDUSTRIAL AREA, GREATER NOIDA	Recycler	7200	24.07.2027
7	M/s Clean Waste managemnet. Plot No-131, Udhog kendra Second, Ecotech-3, Greater Noida	Collection, Dismantle		
8	M/s Greentek Reman Pvt Ltd. Plot No-B-2/12,Site-B Inds Area Surajpur, Greater Noida	Dismantling, Segregation and Recycling/Refurbishing	5760	21.01.2028
9	M/s INFINITY GREEN E RECYCLING SOLUTIONS Plot No. 347M, Udyog Kendra-II, Sector-Ecotech-III, Greater Noida	Collection/Segregation, Dismantling/ Recycling/ Refurbishing	6552	04.05.2027

10	M/s KOSCOVE EWASTE PRIVATE LIMITED PLOT NO. A2/131, SURAJPUR SITE 5,GREATER NOIDA	Collection, Segregation, Dismantling/Refurbishing	272	03.02.2028
11	M/s Samsung India Electronics Pvt. Ltd. Plot No-20, Udyog Vihar, Ecotech-II, Greater Noida	Refurbishing	49.37	24.07.2025
12	PRIME PRESSING TOOLS PRIVATE LIMITED, PLOT NO-156, AND 157, ECOTECH-01, GREATER NOIDA , GAUTAM BUDH NAGAR U.P.,GAUTAM BUDH NAGAR,201306	Collection/ Segregation Dismantling	936	28.01.2026
13	SIMS RECYCLING SOLUTIONS INDIA PRIVATE LIMITED Plot No. - 44, Ecotech - 12, Greater Noida	Dismantling/ Segregation/Refurbishing	1880	23.01.2027
14	Waste 2 Green Recycling, Plot No. 142, Toy city, Ecotech-3, Greater Noida	Collection/ Segregation/ Dismantling	14600	19.06.2025
15	3C RECYCLER, PLOT NO. F-326 INDUSTRIAL AREA, M.G. ROAD, HAPUR	Dismantle, Segregation, Recycler	3240	29-07-2024
16	3R RECYCLER PVT LTD, PLOT NO F-257 INDUSTRIAL AREA M.G.ROAD HAPUR,	Dismantling Segregation	1440	31.03.2025
17	6R RECYCLER, F-272, M.G. Road Industrial Area, Hapur,	collection, storage	12000	31.12.2023
18	A Q Recycling, Plot No-F-639, UPSIDC, Industrial Area, M. G. Road, Hapur	Dismantle, Segregation, Recycler	432	27.12.2026
19	AIMS Technologies Pvt Ltd.G-256, MG Road Inds area, Hapur	Collection, Dismantle	1500	
20	ARSH RECYCLING PVT LTD, PLOT NO. F-203, UPSIDC INDL. AREA, M.G. ROAD HAPUR	Collection, Dismantle	396	02.05.2024
21	ATR TRADERS PRIVATE LIMITED, Plot No. G-380, M.G. Road, Industrial Area, Hapur	Collection, Dismantle Segregation	900	31.03.2025
22	AUCTUS E RECYCLING SOLUTIONS PVT LTD, F-637 & 638, UPSIDC Industrial Area, M. G. Road, Distt-Hapur,	Collection, Dismantle	1440	21.08.2025
23	AVGREE RECYCLING PVT LTD, KHASRA NO.549,VILL TIYALA, MEERUT-BULANDSHAHR ROAD, HAPUR BYPASS,HAPUR .,HAPUR	Collection, Dismantle	11000	Granted

24	B.R.P. INFOTECH PVT LTD, PLOT NO. F-381 INDUSTRIAL AREA, M.G. ROAD HAPUR	Collection, Dismantle Recycler, Segregation	6000	23.12.2025
25	B.R.P. INFOTECH PVT. LTD, PLOT NO. F-394, PHASE-1, INDUSTRIAL AREA, M.G. ROAD, HAPUR	Collection, Dismantle Recycler, Segregation	9000	11.05.2024
26	BANSAL CHEMICALS LIMITED, C-13, PHASE-3, M.G. ROAD INDUSTRIAL AREA, HAPUR		360	-
27	E TECH ENTERPRISES, PLOT NO. E-26, PHASE-1, INDUSTRIAL AREA, M G ROAD, HPUR,	Collection, Dismantle Recycler, Segregation Storage	1560	04.01.2026
28	FAIZ RECYCLING, G-235, MG Road Industrial Area, Hapur,	Collection, Dismantle	1283.45	13.02.2024
29	FIZ TRADING COMPANY, C-55, SECTOR-B-3, TRANS DELHI SIGNATURE CITY TRONICA CITY, LONI, GZB	Collection, Dismantle	1095	28.12.2025
30	GREEN EARTH RECYCLER, PLOT NO. F-557, INDUSTRIAL AREAL, M G ROAD, HAPUR	Collection, Dismantle	720	15.05.2026
31	GREENAURA RECYCLING PVT LTD, F - 167, M. G. Road Industrial Area, Hapur	Collection, Dismantle	1800	12.06.2025
32	GREENIVA RECYCLER PVT LTD, PLOT NO. G-284, M.G ROAD, INDUSTRIAL AREA, HAPUR	Collection, Dismantle	780	06.12.2025
33	HAYAT E-RECYCLERS PVT LTD, PLOT NO. F-53-54, M.G. ROAD INDUSTRIAL AREA, HAPUR, HAPUR, 245104	Collection, Dismantle Recycler	1728	31.12.2023
34	KHEKRA FABRICATION AND RECYCLING INDUSTRIES PVT LTD, Khasra N0-31, Vill-Udairampur Nagla, UPSIDC Area, Mussoorie Gulawathi Road, Pargana-Dasna, Tehsil-Dhaulana, Distt-Hapur	Collection, Dismantle Recycler	1800	08.07.2026
35	LIFE E RECYCLING PVT LTD, F-435, Industrial Area, M.G. Road, Hapur	Collection, Dismantle	9000	Not Applied

36	LIMR RECYCLING PVT LTD, G-256, MASURI GULAWATI ROAD, INDUSTRIAL AREA,HAPUR		600	13.07.2026
37	M/s ARLINGTON INFORMATION SYSTEMS PVT LTD, Plot No. C-13, Site IV, Sahibabad Industrial Area, Ghaziabad	Collection, Dismantle	1683.88	29.06.2023
38	M/s Bharat Oil Company India Regd, E-18, Site IV, Sahibabad Industrial Area, Ghaziabad	Collection, Dismantle	48000	27.06.2023
39	M/s Circularity Solutions Private Limited, Khasra 95-96, Village - Sikhera, Hazazari Industrial Area, Modinagar, Ghaziabad	Collection, Dismantle	1045.36	16-06-2025
40	M/s FIZ TRADING COMPANY, Plot No A- 60, Roop Nagar Industrial Area, Loni Ghaziabad	Collection, Dismantle	8030	07.06.2027
41	M/s Hind Recycling Pvt. Ltd., G- 460, UPSIDC, Industrial Area M.G.Road, Hapur	Dismantle, Collection, Segregation, Recycling	960	
42	M/s Mahaluxmi Metal Alloys (India) Pvt. Ltd., Modinagar, Ghaziabad.	Collection, Dismantle, Recyclers	36500	
43	M/s Malik recycling, 25A, GROUND FLOOR, ANAND INDUSTRIAL AREA, MOHAN NAGAR,GHAZIABAD,GHAZIABAD	Collection, Dismantle	3650	05.01.2024
44	M/s N.K. Products, 58-59, M.G.Road, Ghaziabad.	Collection, Dismantle	9000	
45	M/s RUDRA ENTERPRISES, A-96, INDUSTRIAL AREA SECTOR 4, TRANS DELHI SIGNATURE CITY , LONI,GHAZIABAD	Collection, Dismantle Recycler	6000	03.05.2023
46	M/s TELE SUPAR ELECTRONICS INDIA PVT LTD, B-15, ROOP NAGAR INDUSTRIAL AREA, LONI ,GHAZIABAD	Collection, Dismantle	730	31.07.2024
47	M/s. Y S Enterprises, HisaliMuradnagar, Ghaziabad			06.01.2024
48	MS HIND RECYCLING PVT LTD, G- 460,UPSIDC, INDUSTRIAL AREA, M.G. Road, Hapur,	Collection, Dismantle	960	27.04.2026
49	MS RECLAIM ENVIRO PVT LTD, F-506, INDUSTRIAL AREA M.G. ROAD, HAPUR	Dismantle, Segregation, Recycler	876	31.12.2026

50	OZONE WASTE LLP, PLOT NO.-C-25, UPSIDC, M.G. ROAD, INDUSTRIAL AREA, HAPUR	Collection, Dismantle	500	31.03.2025
51	PLANET GREEN RECYCLING PVT LTD, PLOT NO. G-129, PHASE-1, M.G. ROAD INDUSTRIAL AREA, HAPUR	Dismantle, Collection,	1008	04.01.2026
52	ROCKET SALES, Plot No. I-12, M.G. Road Industrial Area, Hapur	Collection, Dismantle	365	11.28.2024
53	ROYAL FAIZ RECYCLING PVT LTD, PLOT NO. I-22, INDUSTRIAL AREA, M.G. ROAD, HAPUR	Collection, Dismantle Recycler	2160	05.02.2024
54	S F RECYCLING PVT LTD, PLOT NO. F-4, M.G. ROAD, INDUSTRIAL AREA, HAPUR.	Collection, Dismantle Recycler	720	20.06.2026
55	SAFDAR E RECYCLING PVT LTD, PLOT NO. H-69, H-70 INDUSTRIAL AREA, M.G. ROAD, HAPUR	Collection, Dismantle Recycler	468	21-08-2024
56	TAJ COMPUTER SOLUTIONS PRIVATE LIMITED, PLOT NO. G-148-MASURI GULAWATI ROAD, INDUSTRIAL AREA, HAPUR	Collection, Dismantle Recycler	9000	21-05-2025
57	UWM RECYCLING PVT LTD, PLOT NO. F-331, MASURI GULAWATI ROAD, INDUSTRIAL AREA, HAPUR	Collection, Dismantle Recycler	4380	08.08.2024
58	WASTE PRO RECYCLING, KHASRA NO 35 AND 36, UDAYRAMPUR, NANGLA, DASNA, TEHSIL- DHAULANA, HAPUR,	Collection, Dismantle Recycler	6000	20.03.2026
59	M/s GREENLINK RECYCLERS PVT LTD Khasra No. 1641, Dasna Khusilya Road, Tehsil- Ghaziabad, District Ghaziabad,	Collection, Dismantle Recycler	4847.2	31.02.2027
60	Green Clean Recyclers LLP, Near Railway Crossing, KHASRA NO. 0687, HISALI ROAD, DUHAI INDUSTRIAL AREA, HISALI ROAD MURADNAGAR, GHAZIABAD, Ghaziabad, UTTAR PRADESH -	Collection, Dismantle Recycler	750	14.03.2027
61	Shiv Shakti Metals, Khasra No 545, Sikheda Road,, Vill-Phaphrana, Sikheda Road Industrial Area, Modinagar, Ghaziabad, UTTAR PRADESH	Collection, Dismantle Recycler	936	16.09.2026
62	Rajdhani Recycling Private Limited, Plot No. F- 416, MG ROAD INDUSTRIAL AREA, HAPUR	Collection, Dismantle Recycler	3600	11.04.2027

63	MORE BRIGHT E WASTE RECYCLER PVT LTD, C- 78, PHASE - III, M,G ROAD, INDUSTRIAL AREA HAPUR	Collection, Dismantle Recycler	270	28.11.2026
64	Bharat Oil and Waste Management (Gata No. 706 chha Village Kumbhi , Akabarpur, Kanpur Dehat)	Refurbisher, Dismantler	20,000	31-12-27
65	MALIK TRADING COMPANY KHASARA NO 450, NIBI , JHUSI, PHULPUR, PRYAGRAJ	COLLECTION & STORAGE	420	06-07-21
66	MAA TRADING COMPANY, BASUHAR, CHAIL, KAUSHAMBI	COLLECTION & STORAGE	100	05-09-23
67	M/s Eco Traders, Near Rooma, Kanpur Nagar	Collection, Dismantle	100	13.10.2023
68	M/s Sachin Enterprises, 123/751, Blok-T, 74 Pratapganj Fazal gang, Kanpur Nagar	Collection, Dismantle, Refurbishing	900	27.01.2028
69	M/s Khan Traders, B-5, Site 4, Panki Industrial Area, Kanpur Nagar	Collection, Dismantle	456.25	19.01.2026
70	M/s R.Y. Recyclers Pvt Ltd., Chaubepur Kalan, Bilhaur, Kanpur Nagar	Dismantling & Recycling	5475	Not Registered
71	M/s. Indian Recycler, Khasra No. 338, Vill. WajidpurKawali, Jansath, Muzaffarnagar	Recycler/ Refurbisher	3500	
72	M/s. Muzashi Recyclers Pvt. Ltd. Khasra No. 355, Vill. HussainpurBopara, Khatauli, Muzaffarnagar	Dismantler / Recycler	1095	14.12.2020
73	M/s. Ecolite Solutions Technologies Budhana Road, Khatauli, Muzaffarnagar Khasra No. 187, Khatauli Grameen Bahar Hadood)	Dismantler / Recycler	730	16.10.2020
74	M/s. Aksha Recycling & Waste Management Pvt. Ltd., Khasra No. 876, 1193, 1195, Vill. Shernagar, Jansath Road, Muzaffarnagar	Recycler/ Refurbisher/ Dismantler	15000	23.12.2021
75	M/s. EZ Waste Recycling, Khasra No. 38, Vill. Sardhan, Budhana Road, Khatauli, Muzaffarnagar	Dismantler / Recycler	6205	26.02.2022
76	M/s. Sanif Insulation, Vill. Kakrala, Pargana Bhokerheri, Opp. Sugar Mill Morna, Muzaffarnagar	Dismantler	365	
77	M/s. Royal E Waste Recycling Co. Vill. Hussainpur Bopara, Pargana & Tehsil Khatauli, District Muzaffarnagar	Recycler	720	07.07.2022
78	Viable Ewaste Recyclers Pvt. Ltd., Plot No. K-38, Begrajpur Industrial Area, Muzaffarnagar	Dismantler / Recycler	360	22.09.2023

79	M/s Green Vision Recyclers Pvt. Ltd. Khasra No. 114, Vill. Chandheri, Tehsil Budhana, District Muzaffarnagar	Dismantler / Recycler	3000	
80	M/s. Eprocycle Waste Management Khasra No. 2089, Vill. Sujru, Meerut Road Muzaffarnagar	Recycler/ Refurbisher	2190	
81	M/s A.R. Metal & Allied Industries, D-6, 7 Industrial Area Begrajpur, Distt. Muzaffarnagar	Dismantler / Recycler	2880	01.05.2023
82	M/s Global Traders, Vill. Rahkada, P.O. Bhopa, Muzaffarnagar	Dismantler / Refurbisher	500	24.02.2024
83	7R Recycler Pvt Ltd., Shatabdi Nagar, Meerut	Dismantler	100	-
84	Acro Green Recycler, Khasra no 375, Plot no 3, Vill. Saifpur karamchandpur Teh-Mawana , Meerut	Recycling	700	31.10.2024
85	Ar Computer Scrap Plot No.-7, Pilocri Road, Near falak Palace, Meerut	Dismantler	875	31.03.2025
86	Arushi Nisha E Waste Recycling, Khasra no 615, Village Khwajanpur Majara, rohta road, Meerut	Recycling	100	02.03.2026
87	Bismi Waste Recycler Pvt ltd, Khasra No. 788, Village- Alipur Jijmana, Hapur road, Meerut	Dismantler	50	-
88	Bright E Waste Recycling India, Village Ganeshpur Mawana Meerut	Dismantler	270	07.01.2027
89	D.M Recycler, Vill. Fafounda, Hapur road, Meerut	Dismantler	112	09.04.2028
90	Earth Zone Recycling Plot No. II Pargna Hazipur, Hapur Road, Meerut	Recycling	1000	09.07.2024
91	M/s ECO FLY E WASTE RECYCLING PVT LTD, Khasra No-26 -Village -Pipli Khera, Bhamanpura Road, Phaphunda, Meerut	Recycling	1035	03.09.2028
92	M/s Eco Green India, Khasra no.-447, Vill- Ghosipur, Hapur Road, Meerut	Dismantler	50	13.05.2023
93	Era Green E Waste Recycling Pvt Ltd, Khasara No- 189/2, Plot No B-35/1 Vill. Gram Kunda Meerut	Dismantler	20	-
94	Golden E-Waste Recycler Pvt Id, Plot No 12- A, Gagol road behind Sofia School, Udhogpuram, Partapur, Meerut	Dismantler	1200	01.04.2024
95	Goodwill India Recycling Pvt Ltd, Plot No- 66/60D Mhokampur Industrial Estate, Phase 1, Delhi Road, Meerut	Dismantler	54	-

96	Green Recycling Plot no -94/95 vill lisari near best R colony Meerut	Dismantler	-	-
97	Green Tech Recycling , Khasra No.645 & 625, Vill- Acchraunda, Bahadurpur Road, Partapur Industrial Area, Meerut,MEERUT	Recycling	900	09.05.2024
98	Hin Green E Waste recycler pvt ltd ,Khasra no 733, 734, Vill. Baral,Partapur ,Meerut	Recycling	1000	30.01.2025
99	IBR E Waste Recycling Pvt Ltd, Khasra No-110/2, Village Bhagwanpur Bypass Hapur Road Meerut	Dismantler	472.47	03.03.2026
100	INNOVA GLOBAL PVT LTD KHASRA NO-449,451,452 VILLAGE ULDHAN PARGANA SARAVA DISTT MEERUT	Recycling	110	08.03.2027 (Authorization Rejected)
101	Ishan Industries,Vill. Fafounda,Hapur road,Meerut	Dismantler	108	31.12.2024
102	M/s A S RECYCLING Khasra No-402, Village Post-Bahrampur Khas, Distt-MEERUT, 250501 MEERUT	Recycling	550	
103	M/s ALT SCRAP KHASRA NO-189,190, PABLA ROAD THANA INCHOLI MEERUT,MEERUT, MEERU	Dismantler	400	NOC Issued
104	M/s AUMENTO GREEN WASTE MANAGEMENT COMAPANY Plot No.5, Khasra No. 657, Dheerkhera Industrial Area, Distt-Meerut,MEERUT,245101 MEERUT	Recycling	100	-
105	M/s BHARAT E WASTE RECYCLING COMPANY KHASRA NO 239 Bharat Ewaste Recycling Company,Khasra No-239, Sector-3, Shatabdi Nagar,Delhi Road,Meerut,250002 MEERUT	Recycling	450	NOC Issued
106	M/s COSTIC GREEN E WASTE AND RECYCLING PVT LTD KHASRA NO-565, 567, VILLAGE DHIKOLI TEHSIL AND DISTRICT ,MEERUT	Recycling	162	27.04.2027
107	M/s E DHINI RECYCLING PVT LTD KHASRA NO-607M, ACHRONDA PARGANA AND TEHSIL MEERUT DISTT MEERUT	Recycling	78.8	24.01.2027
108	M/s GREEN COMPLETE RECYCLING PVT LTD Plot No-100, Hapur Central Industrial Cooperative Society Limited, Dhir khera, (UP),MEERUT,245101 MEERUT	Recycling	118	-

109	Green Let Recycling (Formerly Known as GROW GREEN INFOTECH PVT LTD) Khasra No-14, Village Piplikheda, Dist Meerut,MEERUT	Recycling	-	-
110	M/s Habib Trading Company, Khasra no- 28, Village- Alipur, Jijmana,Pargana & Tehsil- Meerut	Recycling	450	-
111	M/s HITECH GREEN E WASTE RECYCLING CO KHASARA NO.-630 MANSAROVAR INDUSTRIAL ESTATE EXTENSION VILL. PANCHLI KHURD MEERUT,MEERUT,250002 MEERUT	Recycling	1500	-
112	M/s J I ScrapTraders, Plot no. 418/12, Shastrinagar, Meerut	Dismantler	20	-
113	M/s MS CYNOSURE RECYCLING PRIVATE LIMITED khasra no-64, vill-Pipli kheda, pargana sarawa, meerut,MEERUT	Recycling	558	16.05.2027
114	M/s MS MOHD SHAHZAD AHMAD B-467, Major Dhyan Chand Nagar Industrial Area Near Delhi Road Meerut ,MEERUT, MEERUT	Dismantler	1200	-
115	M/s Swachh Bharat Recycling Company, Gali- N0-4, 2083, Saipuram Insutrial Area, Delhi Road, Meerut, U.P.	Dismantler	400	-
116	M/s URBAN EDGE ENVIRONMENT PVT. LTD, gata No. 23 , Village- Rukanddinpur Mishri Urf Phaphunda, Hapur Road , Meerut	Recycling	414	23.02.2028
117	Making India E-waste Recycling Management, Plot no 50, Sec-3, Shatabdi nagar Industrial Area,Meerut	Recycling	90	08.07.2024
118	Mizuki e-waste management company, Khasra No-43, Vill Alipur Zizmana Thasil and Disstrict Meerut	Recycling	316	02.08.2026
119	Mohd Shokeen Khasra No-5/1, Vill Mamepur Pargana the and distt Meerut	Dismantler	75	12.01.2027
120	Om Enterprises,94,Saipuram Industrial Area,Delhi road,Meerut	Dismantler	500	22.11.2024
121	R D Recycler, Khasra no 46, Vill. Shekharpur,Hapur road,Meerut	Dismantler	25	26.03.2024
122	R R Recycler Pvt Ltd,, Khasra No 115, Village Achhronda,Meerut	Dismantler	153	03.10.2024

123	Recology Recycling India Pvt. Ltd., Khasra No 69,70,71 Village Piple Kheda Sargana Sarawa Meerut	Recycling	1146	26.10.2025
124	S Malik Traders, PLOT NO-93,94,VILLBUDHERAJAHIDPUR MEERUT	Dismantler	34	24.01.2028
125	S.D. Recycling Proecess Industries, Khasra no 51&52, Vill. Shakarpur,Hapur road,Meerut	Dismantler	400	31.10.2024
126	S.M. E-Waste Recycling,Khasra no 375, Plot no 4, Vill. Saifpur karamchandpur Teh-Mawana ,Meerut	Dismantler	700	31.10.2024
127	San Recyclers, Khasra No. 63-64 Vill Pipli Khera, Hapur Road, Meerut	Dismantler	512	20.06.2026
128	Sky Green pvt ltd, Village- Alipur Jijmana, Hapur road, Meerut	Recycling	-	
129	Sky Green Waste Recycling management Khasra No 51,53, 54, 66, 20, 21 Vill Piplikhera, Hapur Road, Industrial Area, Meeru	Recycling	750	25.07.2026
130	U.P. Green Recycling,Plot no CFC, Partapur Industrial Area Estate,Partapur,Meerut	Recycling	100	21.09.2025
131	World Green E Waste Recycling Management, Khasra No- 31,39,40,41,42 Village- Alipur Jijmana, Tehsil- Meerut	Dismantler	100	02.03.2026
132	Zasha Electro Waste Recycling Pvt Ltd, Plot no 208, Sec-3, Shatabdi nagar Industrial Area,Meerut	Recycling	80	24.02.2025
133	HASAN MALIK RECYCLING PRIVATE LIMITED MEERUT, KHASRA NO-59,60(Mi),60,VILLAGE PIPLIKHEDA,MEERUT,245206	Recycling	600	04.12.2028
134	SMASH RECYCLER PRIVATE LIMITED MEERUT, Khasra No. 265/3, 267/2 and 246, Village- Dhikoli, Tehsil- Meerut, District- Meerut,MEERUT,250002	Recycling	222	30.10.2028
135	M/s ECO GREEN SMART RECYCLERS PVT LTD, KHASRA NO-373, PLOT NO-2, VILLAGE ACHRONDA MEERUT	Dismantler	10.17	31.07.2028
136	M/s EARTH ZONE RECYCLING PVT LTD, KHASRA NO-788,790B, ALLIPUR JIJMANA MEERUT	Recycling	834	11.07.2028

137	M/s 7R E WASTE RECYCLERS PRIVATE LIMITED, KHASRA NO 54 HAPUR ROAD SAKARPUR MEERUT,MEERUT,250002	Dismantler	0.196	31.07.2028
138	WORLD WIDE RECYCLERS Gata No. 745,743b industrial Area, village-Allipur Jijmana, Hapur Road , Meerut,MEERUT,250002	Recycling	888	23.02.2028
139	M/s NVSP TRADERS PVT LTD KHASRA NO. 200/1//1, 200/1/2, 200/1/3 VILLAGE GESHUPUR SHUMALI TEHSIL MAWANA MEERUT,MEERUT,250406	Recycling	250	26.03.2028
140	M/s SI E-WASTE SOLUTION KHASRA NO 52/1 MAWANAKALAN MEERUT,MEERUT,250401	Dismantler	90	26.02.2028
141	CENTURY E WASTE SOLUTION Khasra No. 142/1 at Village Jasrathpur Tehsil, Sardhana Meerut, UP.250223.	Recycling	150	21.11.2027
142	ECOTECH RECYCLERS KHASRA NO1049,1050,1051 PIPLI KHEDA PARGANASARAWA MEERUT DISTT MEERUT,MEERUT	Recycling	370	22.11.2027
143	CLEAN INDIA RECYCLING PVT LTD KHASRA NO- 737,738,739,VILLAGE BIJOLI PARGANA SARAVA PIPLI KHEDA MEERUT,MEERUT,	Recycling	400	10.07.2027
144	GREEN INDIA E WASTE RECYCLING KHASRA NO. 3, HAPUR ROAD, VILL. RUKNUDDIN URF. PHAPHUNDA, MEERUT, MEERUT, 245206	Recycling	120	27.04.2027
145	GANPATI SCRAPS Plot No.112C,112D 112 E vishwakarma, mansarover industrial estate extn. Village panchalibaghpat road , Meerut,MEERUT,	Dismantler	25	29.05.2027
146	ENVITECH RECYCLING PRIVATE LIMITED KHASRA NO 775 INDUSTRIAL AREA VILLAGE ALLIPUR JIJMANA HAPUR ROAD MEERUT ,MEERUT,245206, MEERUT	Recycling	600	19.02.2029
147	M/s PRO WORLD GREEN PVT LTD, KHASRA NO 58, 57 VILLAGE DIKOLI ALIPUR JIJMANA, TEHSIL AND DISTRICT MEERUT, MEERUT, 245206, MEERUT	Recycling	375	05.02.2029

148	M/s SWACHH BHARAT RECYCLING COMPANY, KHASRA NO- 43, ALIPUR, Meerut, UP, MEERUT	Recycling	480	16.01.2029
149	M/s ADS RECYCLING PRIVATE LIMITED KHASRA NO 760, 761, 752, 763, PEEPLIKHERA ROAD, VILLAGE ALLIPUR JIJMANA, HAPUR ROAD, MEERUT, MEERUT, 245206	Recycling	500	25.12.2028
150	M/s Spreco Resource Recyclers, Khasara no.- 235, Vill-Abdulpur, Block- Khekra, Baghpat, Meerut- 250101	Dismantler	250	-
151	M/s VENUS E WASTE SOLUTIONS Hajipur Viran , Khasra No.98, 101, 99 And 94 Bagpat, Uttar Pradesh -250101, India, BAGHPAT,250101 BAGPAT	Recycling	37	01.12.2027
152	Rec Fly Recyclers Pvt Ltd, Khata No- 157, Khasra No- 714, Village Pilana Baghpat	Recycling	240	18.02.2026
153	M/s GREENHOLICS RECYCLERS PRIVATE LIMITED, KH NO 1192, MAUJA RATUAL, KHEKRA, BAGHPAT UP 250101, BAGHPAT, 250101, BAGHPAT	Recycling	270	16.08.2028
154	EPSILON CIRCULAR INFRASTRUCTURE PRIVATE LIMITED KHASRA NO 1801/1, KHATA NO- 00195, VILLAGE RATAUL, BAGHPAT, 250101	Recycling	600	06.02.2028
155	Horizon Recycling Pvt Ltd Kh No-35 Vill- Kumarheda Greenland Complex 7 Km Dehradu Road, Saharanpur	Recycling Facility	12000	03-10-2022 to 02-10-2027
156	M/s Eelectronic waste India vill-Khujnawar Chhutmalpur Kalasia Road , Saharanpur	Dismantling Recycling	9000	19-12-2019 to 18-12-2024
157	M/s Asnio India Pvt Ltd Kalasia Road , Saharanpur	Dismantling Recycling	25200	29-03-2023 to 31-12-2027
158	Glaciar Environ India Pvt Ltd Khasra No 322 Village Tapri Ghunna Saharanpur	Dismantling Recycling	20	22-02-2024 to 31-12-2028
159	M/s E-Waste Recyclers Industries K-40, UPSIDC Industrial area, NH-2 Kosikalan, Mahura.	Collection, Dismantle	150	Yes

160	M/s E-Waste Recyclers India E-50, UPSIDC Industrial area, NH-2 Kosikalan, Mahura.	Collection, Dismantle, Recycling, Refurbishing, Segregation,	6000	Yes
161	M/s Sun E-Waste Recycling Company F-163, Industrial area, Kosi Kotwan, Ext-1, Kosi kalan, Mathura.	Recycling, Dismantling, Segregation, Collection, Storage, Refurbishing,	1200	Yes
162	M/s E-Waste Recyclers India, Unit-3, Khasra no.-266, 110 KM Mile stone, Tehsil- Chhata, Mathura.	Recycling, Dismantling, Segregation, Collection, Storage, Disposal, Refurbishing,	5840	Yes
163	M/s E-Waste Recyclers India E-49, UPSIDC Industrial area, Kosi Kotwan, Mathura.	Collection, Dismantle, Recycling, Refurbishing, Segregation,	1825	Yes
164	M/s 2NDS Computer, Plot no J-71, J- 72, UPSIDC Industrial area, Kosi Kotwan, Mathura.	Collection, Dismantle, Recycling, Refurbishing, Segregation	730	Yes
165	M/s Greenwish E-Waste Recyclers, F- 162, Industrial Area, Kosi Kotwan, Extn.-1, Kosi Kalan, Mathura.	Dismantal, Collection, Recycling Refurbishing,	1200	Yes
166	M/s Anubhav E-Waste Recycler India LLP, F-44, UPSIDC, Kosi Kotwan,	Dismantal, Collection, Recycling Refurbishing,	1200	Yes

167	M/s Shiv Shakti Enterprises, Plot no.-G-4, UPSIDC, Phase-1, Industrial Area, Sandila, Hardoi	Dismantle	1460	16.09.2026
168	M/s R Y Recyclers Pvt.Ltd. (Unnao unit), Plot no.ADYX, VDEZ, EGHT, Site-2, UPSIDC, Industrial Area, Unnao	Dismantle/Recycle	12775	15.06.2028
169	EVER GREEN E WASTE RECYCLING MANAGEMENT, VILLAGE-RAMPUR TEHSIL-MAHEMUDABAD DISTT-SITAPUR	Dismantler, Recycler,	1248	30.04.2027
170	L S E WASTE RECYCLING UNIT, E-160, INDUSTRIAL AREA, TEHSIL-KHALILABAD, DISTRICT-SANT KABIR NAGAR,SANT KABIR NAGAR,	Dismantler	730	17.02.2022
171	SRI BALAJI, Arazi No-316/7, Vill-Kataria, Pargana-Ralhupur, District-Chandauli	Dismantler	5000	4.05.2022
172	OZONE WASTE LLP, Plot No. A-26 27, Sathariya Industrial Development Authority,Mogra Badshahpur,JAUNPUR,222202	Dismantler and Recycler,	11520	28.03.2024
173	OASIS ECO E WASTE RECYCLERS, E-160, INDUSTRIAL AREA, TEHSIL-KHALILABAD, DISTRICT-SANT KABIR NAGAR,SANT KABIR NAGAR,	Dismantler, Recycler, Refurbisher,	441.358	14.02.2024
174	HINDUSTAN E WASTE RECYCLING UNIT, VILL-KUSAMHI CHAURAHA, POST-TEUWA GRANT, ITWA - HORILAPUR ROAD,TEHSIL-ITWA, DISTRICT-SIDDHARTH NAGAR,SIDDHARTH NAGAR,	Dismantler	730	4.05.2022
175	M/s Ecotechgreen Associates private limited, H-37, UPSIDC, Industrial Area, Kamaur, Shahjahanpur	Dismantler	1825	30/11/2025.
176	M/s Green Cyberspace Private Limited, D-27, Industrial Area, Parsakhera, Bareilly	Dismantler	2190	25-05-27
177	M/s Revive Resources Private Limited, Vill-Kesarpur, Faridpur, Bareilly	Dismantler	7665	12-12-26
178	BHARTI ENTERPRISES,VILLAGEHIRDAYPUR URF ANDHARPURA, TEHSILFARIDPUR,DISTRICT-BAREILLY,BAREILLY,	Dismantler	365	09/07/2028.
179	M/s Ever Green Impex, Vil.- Aurangabad, Tehsil & Distt.-Armoha.	Dismantler	-	Unit self closed due to own
180	M/s Faiz Enterprises, Plot No. I-33, Gajraula, Amroha.	Dismantler	-	Unit self closed due to own

181	Buddha Industries, Brhind Vision Exports, Faridpur, Sambhal Road, Moradabad	Dismantler	250	-
182	Future Web, 48-A, Harthala Industrial Area, Kanth Road, Moradabad	Dismantler	418	25-09-2020
183	Iqra Traders, Gata No. 1432, Baru Bhura Road, Bhojpur, Tehsil & District Moradabad	Dismantler	300	31-01-2022
184	JAO E Waste Recyclig Company, Vill. Jaitpur, District Moradabad	Dismantler	720	24-11-2021
185	Latoori Shah Traders, Gata No. 1396, Bhojpur Dharampur, Moradabad	Dismantler	1200	09-08-27
186	Moradabad Metals Company Pvt. Ltd. (E-waste Unit), Vill. Veerapur, Block Kundarki, Tehsil Bilar, Sambhal Road, Tehsil & District Moradabad	Dismantler	1440	13-12-2021
187	NR E-Waste Company, Gata No. 235, 237, 245, 250K, Vill.Sirsa Inayatpur, Moradabad	Dismantler	750	17-12-2020
188	S.A. Enterprises, Village Elar, Post Sultanpur Dost, Tehsil Thakurdwara, District Moradabad	Dismantler	1800	-
189	Green Roots Waste Management Pvt. Ltd, Khasra No. 6, Gajraula Dhyan Singh, Tehsil Kanth, Moradabad	Dismantler/ Recycler	510	03-07-2023
190	Giga Salvage Recycling Pvt. Ltd, Khasra No. 1395, Village Bhojpur Dhrampur, Tehsil & District Moradabad	Dismantler/ Recycler	1800	-
191	Shoaib Waste Solution, Gata No. 250, Vill. Faizalpur, Near Hindoli, Chandausi, Sambhal	Dismantler	600	25-09-2020
192	Star Waste Sollution, Gata No. 521, Villa Bichhauri, Chandausi Road, Tehsil & District Sambhal	Dismantler	1800	-
193	Limra E-waste Company, Gata No. 250, Village Falazpur, Near Hindoli, Chandausi, Sambhal	Dismantler	1460	13-10-2027
194	Scope Recycling Pvt. Ltd., Gata No. 104/109, Baniya Khera, Tehsil Chandausi, District Sambhal	Dismantler	6120	24-03-2023
Total			537973.00	

Details of 159 E-Waste processing units (dismantler, refurbisher, recycler) having valid Authorization

S.No.	Unit's Name & Address	Unit's Activity (Dismantler, Recycler, Refurbisher, Producer)	Authorization Capacity (MTA)	Authorization Status
1	ECOSENSE E WASTE MANAGEMENT LLP, B-85, Third Floor, Sector-63, Noida	Dismantler	300	31-03-26
2	ELGREEN RECYCLING PRIVATE LIMITED, Plot No -H-103, Block-H, Sec-63 Noida	Dismantler	900	07-07-26
3	AUCTUS E-RECYCLING SOLUTIONS PVT. LTD., A-58, Udyog Kendra-I, Ecotech-III, Vill-Habibpur, Greater Noida,GAUTAM BUDH NAGAR,201310	Recycler	5400	21.08.2025
4	GREEN DREAM RECYCLERS PVT LTD, PLOT NO. D-2, UDYOG KENDRA, SECTOR ECOTECH-III, GREATER NOIDA,GAUTAM BUDH NAGAR,201306	Dismantler	54000	23.07.2026
5	JSD WASTE MANAGEMENT LLP FORMERLY JSD ENTERPRISES, PLOT NO. J-78, SITE-C, SURAJPUR INDUSTRIAL AREA, GREATER NOIDA.,GAUTAM BUDH NAGAR,201306	Dismantler	1.5	31.03.2028
6	LOHUM CLEANTECH PVT LTD PLOT NO. D-7 & 8, SITE-V, KASNA INDUSTRIAL AREA, GREATER NOIDA	Recycler	7200	24.07.2027
7	M/s Greentek Reman Pvt Ltd. Plot No-B-2/12,Site-B Inds Area Surajpur, Greater Noida	Dismantling, Segregation and Recycling/Refurbishing	5760	21.01.2028
8	M/s INFINITY GREEN E RECYCLING SOLUTIONS Plot No. 347M, Udyog Kendra-II, Sector-Ecotech-III, Greater Noida	Collection/Segregation, Dismantling/ Recycling/ Refurbishing	6552	04.05.2027
9	M/s KOSCOVE EWASTE PRIVATE LIMITED PLOT NO. A2/131, SURAJPUR SITE 5,GREATER NOIDA	Collection, Segregation, Dismantling/Refurbishing	272	03.02.2028

10	M/s Samsung India Electronics Pvt. Ltd. Plot No-20, Udyog Vihar, Ecotech-II, Greater Noida	Refurbishing	49.37	24.07.2025
11	PRIME PRESSING TOOLS PRIVATE LIMITED, PLOT NO-156, AND 157, ECOTECH-01, GREATER NOIDA , GAUTAM BUDH NAGAR U.P.,GAUTAM BUDH NAGAR,201306	Collection/ Segregation Dismantling	936	28.01.2026
12	SIMS RECYCLING SOLUTIONS INDIA PRIVATE LIMITED Plot No. - 44, Ecotech - 12, Greater Noida	Dismantling/ Segregation/Refur bishing	1880	23.01.2027
13	Waste 2 Green Recycling, Plot No. 142, Toy city, Ecotech-3, Greater Noida	Collection/ Segregation/ Dismantling	14600	19.06.2025
14	3C RECYCLER, PLOT NO. F-326 INDUSTRIAL AREA, M.G. ROAD, HAPUR	Dismantle, Segregation, Recycler	3240	29-07-2024
15	3R RECYCLER PVT LTD, PLOT NO F-257 INDUSTRIAL AREA M.G.ROAD HAPUR,	Dismantling Segregation	1440	31.03.2025
16	6R RECYCLER, F-272, M.G. Road Industrial Area, Hapur,	collection, storage	12000	31.12.2023
17	A Q Recycling, Plot No-F-639, UPSIDC, Industrial Area, M. G. Road, Hapur	Dismantle, Segregation, Recycler	432	27.12.2026
18	ARSH RECYCLING PVT LTD, PLOT NO. F-203, UPSIDC INDL. AREA, M.G. ROAD HAPUR	Collection, Dismantle	396	02.05.2024
19	ATR TRADERS PRIVATE LIMITED, Plot No. G-380, M.G. Road, Industrial Area, Hapur	Collection, Dismantle Segregation	900	31.03.2025
20	AUCTUS E RECYCLING SOLUTIONS PVT LTD, F-637 & 638, UPSIDC Industrial Area, M. G. Road, Distt-Hapur,	Collection, Dismantle	1440	21.08.2025
21	AVGREE RECYCLING PVT LTD, KHASRA NO.549,VILL TIYALA, MEERUT-BULANDSHAHR ROAD, HAPUR BYPASS,HAPUR .,HAPUR	Collection, Dismantle	11000	Granted
22	B.R.P. INFOTECH PVT LTD, PLOT NO. F-381 INDUSTRIAL AREA, M.G. ROAD HAPUR	Collection, Dismantle Recycler,Segregati on	6000	23.12.2025

23	B.R.P. INFOTECH PVT. LTD, PLOT NO. F-394, PHASE-1, INDUSTRIAL AREA, M.G. ROAD, HAPUR	Collection, Dismantle Recycler, Segregation	9000	11.05.2024
24	E TECH ENTERPRISES, PLOT NO. E-26, PHASE-1, INDUSTRIAL AREA, M G ROAD, HPUR,	Collection, Dismantle Recycler, Segregation Storage	1560	04.01.2026
25	FAIZ RECYCLING, G-235, MG Road Industrial Area, Hapur,	Collection, Dismantle	1283.45	13.02.2024
26	FIZ TRADING COMPANY, C-55, SECTOR-B-3, TRANS DELHI SIGNATURE CITY TRONICA CITY, LONI, GZB	Collection, Dismantle	1095	28.12.2025
27	GREEN EARTH RECYCLER, PLOT NO. F-557, INDUSTRIAL AREAL, M G ROAD, HAPUR	Collection, Dismantle	720	15.05.2026
28	GREENAURA RECYCLING PVT LTD, F - 167, M. G. Road Industrial Area, Hapur	Collection, Dismantle	1800	12.06.2025
29	GREENIVA RECYCLER PVT LTD, PLOT NO. G-284, M.G ROAD, INDUSTRIAL AREA, HAPUR	Collection, Dismantle	780	06.12.2025
30	HAYAT E-RECYCLERS PVT LTD, PLOT NO. F-53-54, M.G. ROAD INDUSTRIAL AREA, HAPUR,HAPUR,245104	Collection, Dismantle Recycler	1728	31.12.2023
31	KHEKRA FABRICATION AND RECYCLING INDUSTRIES PVT LTD, Khasra N0-31, Vill-Udairampur Nagla, UPSIDC Area, Mussoorie Gulawathi Road, Pargana-Dasna, Tehsil-Dhaulana, Distt-Hapur	Collection, Dismantle Recycler	1800	08.07.2026
32	LIMR RECYCLING PVT LTD, G-256, MASURI GULAWATI ROAD, INDUSTRIAL AREA,HAPUR		600	13.07.2026
33	M/s ARLINGTON INFORMATION SYSTEMS PVT LTD, Plot No. C-13, Site IV, Sahibabad Industrial Area, Ghaziabad	Collection, Dismantle	1683.88	29.06.2023
34	M/s Bharat Oil Company India Regd, E-18, Site IV, Sahibabad Industrial Area, Ghaziabad	Collection, Dismantle	48000	27.06.2023

35	M/s Circularity Solutions Private Limited, Khasra 95-96, Village - Sikhera, Hazazari Industrial Area, Modinagar, Ghaziabad	Collection, Dismantle	1045.36	16-06-2025
36	M/s FIZ TRADING COMPANY, Plot No A-60, Roop Nagar Industrial Area, Loni Ghaziabad	Collection, Dismantle	8030	07.06.2027
37	M/s Malik recycling, 25A, GROUND FLOOR, ANAND INDUSTRIAL AREA, MOHAN NAGAR, GHAZIABAD, GHAZIABAD	Collection, Dismantle	3650	05.01.2024
38	M/s RUDRA ENTERPRISES, A-96, INDUSTRIAL AREA SECTOR 4, TRANS DELHI SIGNATURE CITY, LONI, GHAZIABAD	Collection, Dismantle Recycler	6000	03.05.2023
39	M/s TELE SUPAR ELECTRONICS INDIA PVT LTD, B-15, ROOP NAGAR INDUSTRIAL AREA, LONI, GHAZIABAD	Collection, Dismantle	730	31.07.2024
40	M/s. Y S Enterprises, Hisali Muradnagar, Ghaziabad			06.01.2024
41	MS HIND RECYCLING PVT LTD, G-460, UPSIDC, INDUSTRIAL AREA, M.G. Road, Hapur,	Collection, Dismantle	960	27.04.2026
42	MS RECLAIM ENVIRO PVT LTD, F-506, INDUSTRIAL AREA M.G. ROAD, HAPUR	Dismantle, Segregation, Recycler	876	31.12.2026
43	OZONE WASTE LLP, PLOT NO.-C-25, UPSIDC, M.G. ROAD, INDUSTRIAL AREA, HAPUR	Collection, Dismantle	500	31.03.2025
44	PLANET GREEN RECYCLING PVT LTD, PLOT NO. G-129, PHASE-1, M.G. ROAD INDUSTRIAL AREA, HAPUR	Dismantle, Collection,	1008	04.01.2026
45	ROCKET SALES, Plot No. I-12, M.G. Road Industrial Area, Hapur	Collection, Dismantle	365	11.28.2024
46	ROYAL FAIZ RECYCLING PVT LTD, PLOT NO. I-22, INDUSTRIAL AREA, M.G. ROAD, HAPUR	Collection, Dismantle Recycler	2160	05.02.2024
47	S F RECYCLING PVT LTD, PLOT NO. F-4, M.G. ROAD, INDUSTRIAL AREA, HAPUR.	Collection, Dismantle Recycler	720	20.06.2026
48	SAFDAR E RECYCLING PVT LTD, PLOT NO. H-69, H-70 INDUSTRIAL AREA, M.G. ROAD, HAPUR	Collection, Dismantle Recycler	468	21-08-2024

49	TAJ COMPUTER SOLUTIONS PRIVATE LIMITED, PLOT NO. G-148-MASURI GULAWATI ROAD, INDUSTRIAL AREA, HAPUR	Collection, Dismantle Recycler	9000	21-05-2025
50	UWM RECYCLING PVT LTD, PLOT NO. F-331, MASURI GULAWATI ROAD, INDUSTRIAL AREA, HAPUR	Collection, Dismantle Recycler	4380	08.08.2024
51	WASTE PRO RECYCLING, KHASRA NO 35 AND 36, UDAYRAMPUR, NANGLA, DASNA, TEHSIL- DHAULANA, HAPUR,	Collection, Dismantle Recycler	6000	20.03.2026
52	M/s GREENLINK RECYCLERS PVT LTD Khasra No. 1641, Dasna Khusilya Road, Tehsil- Ghaziabad, District Ghaziabad,	Collection, Dismantle Recycler	4847.2	31.02.2027
53	Green Clean Recyclers LLP, Near Railway Crossing, KHASRA NO. 0687, HISALI ROAD, DUHAI INDUSTRIAL AREA, HISALI ROAD MURADNAGAR, GHAZIABAD, Ghaziabad, UTTAR PRADESH -	Collection, Dismantle Recycler	750	14.03.2027
54	Shiv Shakti Metals, Khasra No 545, Sikheda Road,, Vill-Phaphrana, Sikheda Road Industrial Area, Modinagar, Ghaziabad, UTTAR PRADESH	Collection, Dismantle Recycler	936	16.09.2026
55	Rajdhani Recycling Private Limited, Plot No. F- 416, MG ROAD INDUSTRIAL AREA, HAPUR	Collection, Dismantle Recycler	3600	11.04.2027
56	MORE BRIGHT E WASTE RECYCLER PVT LTD, C- 78, PHASE - III, M,G ROAD, INDUSTRIAL AREA HAPUR	Collection, Dismantle Recycler	270	28.11.2026
57	Bharat Oil and Waste Management (Gata No. 706 chha Village Kumbhi , Akabarpur, Kanpur Dehat)	Refurbisher, Dismantler	20,000	31-12-27
58	MALIK TRADING COMPANY KHASARA NO 450, NIBI , JHUSI, PHULPUR, PRYAGRAJ	COLLECTION & STORAGE	420	06-07-21
59	MAA TRADING COMPANY, BASUHAR, CHAIL, KAUSHAMBI	COLLECTION & STORAGE	100	05-09-23
60	M/s Eco Traders, Near Rooma, Kanpur Nagar	Collection, Dismantle	100	13.10.2023
61	M/s Sachin Enterprises, 123/751, Blok-T, 74 Pratapganj Fazal gang, Kanpur Nagar	Collection, Dismantle, Refurbishing	900	27.01.2028
62	M/s Khan Traders, B-5, Site 4, Panki Industrial Area, Kanpur Nagar	Collection, Dismantle	456.25	19.01.2026

63	M/s. Muzashi Recyclers Pvt. Ltd. Khasra No. 355, Vill. Hussainpur Bopara, Khatauli, Muzaffarnagar	Dismantler / Recycler	1095	14.12.2020
64	M/s. Ecolite Solutions Technologies Budhana Road, Khatauli, Muzaffarnagar Khasra No. 187, Khatauli Grameen Bahar (Haddod)	Dismantler / Recycler	730	16.10.2020
65	M/s. Aksha Recycling & Waste Management Pvt. Ltd., Khasra No. 876, 1193, 1195, Vill. Shernagar, Jansath Road, Muzaffarnagar	Recycler/ Refurbisher/ Dismantler	15000	23.12.2021
66	M/s. EZ Waste Recycling, Khasra No. 38, Vill. Sardhan, Budhana Road, Khatauli, Muzaffarnagar	Dismantler / Recycler	6205	26.02.2022
67	M/s. Royal E Waste Recycling Co. Vill. Hussainpur Bopara, Pargana & Tehsil Khatauli, District Muzaffarnagar	Recycler	720	07.07.2022
68	Viable Ewaste Recyclers Pvt. Ltd., Plot No. K-38, Begrajpur Industrial Area, Muzaffarnagar	Dismantler / Recycler	360	22.09.2023
69	M/s A.R. Metal & Allied Industries, D-6, 7 Industrial Area Begrajpur, Distt. Muzaffarnagar	Dismantler / Recycler	2880	01.05.2023
70	M/s Global Traders, Vill. Rahkada, P.O. Bhopa, Muzaffarnagar	Dismantler / Refurbisher	500	24.02.2024
71	Acro Green Recycler, Khasra no 375, Plot no 3, Vill. Saifpur karamchandpur Teh-Mawana, Meerut	Recycling	700	31.10.2024
72	Ar Computer Scrap Plot No.-7, Pilokri Road, Near falak Palace, Meerut	Dismantler	875	31.03.2025
73	Arushi Nisha E Waste Recycling, Khasra no 615, Village Khwajanpur Majara, rohta road, Meerut	Recycling	100	02.03.2026
74	Bright E Waste Recycling India, Village Ganeshpur Mawana Meerut	Dismantler	270	07.01.2027
75	D.M Recycler, Vill. Fafounda, Hapur road, Meerut	Dismantler	112	09.04.2028
76	Earth Zone Recycling Plot No. II Pargna Hazipur, Hapur Road, Meerut	Recycling	1000	09.07.2024
77	M/s ECO FLY E WASTE RECYCLING PVT LTD, Khasra No-26 -Village -Pipli Khera, Bhamanpura Road, Phaphunda, Meerut	Recycling	1035	03.09.2028
78	M/s Eco Green India, Khasra no.-447, Vill-Ghosipur, Hapur Road, Meerut	Dismantler	50	13.05.2023

79	Golden E-Waste Recycler Pvt Id, Plot No 12-A, Gagol road behind Sofia School, Udhogpuram, Partapur, Meerut	Dismantler	1200	01.04.2024
80	Green Tech Recycling , Khasra No.645 & 625, Vill- Acchraunda, Bahadurpur Road, Partapur Industrial Area, Meerut, MEERUT	Recycling	900	09.05.2024
81	Hin Green E Waste recycler pvt ltd, ,Khasra no 733, 734, Vill. Baral, Partapur , Meerut	Recycling	1000	30.01.2025
82	IBR E Waste Recycling Pvt Ltd, Khasra No-110/2, Village Bhagwanpur Bypass Hapur Road Meerut	Dismantler	472.47	03.03.2026
83	Ishan Industries, Vill. Fafounda, Hapur road, Meerut	Dismantler	108	31.12.2024
84	M/s ALT SCRAP KHASRA NO-189,190, PABLA ROAD THANA INCHOLI MEERUT, MEERUT, MEERU	Dismantler	400	NOC Issued
85	M/s BHARAT E WASTE RECYCLING COMPANY KHASRA NO 239 Bharat Ewaste Recycling Company, Khasra No-239, Sector-3, Shatabdi Nagar, Delhi Road, Meerut, 250002 MEERUT	Recycling	450	NOC Issued
86	M/s COSTIC GREEN E WASTE AND RECYCLING PVT LTD KHASRA NO-565, 567, VILLAGE DHIKOLI TEHSIL AND DISTRICT , MEERUT	Recycling	162	27.04.2027
87	M/s E DHINI RECYCLING PVT LTD KHASRA NO-607M, ACHRONDA PARGANA AND TEHSIL MEERUT DISTT MEERUT	Recycling	78.8	24.01.2027
88	M/s MS CYNOSURE RECYCLING PRIVATE LIMITED khashra no-64, vill-Pipli kheda, pargana sarawa, meerut, MEERUT	Recycling	558	16.05.2027
89	M/s URBAN EDGE ENVIRONMENT PVT. LTD, gata No. 23 , Village- Rukanddinpur Mishri Urf Phaphunda, Hapur Road , Meerut	Recycling	414	23.02.2028
90	Making India E-waste Recycling Management, Plot no 50, Sec-3, Shatabdi nagar Industrial Area, Meerut	Recycling	90	08.07.2024
91	Mizuki e-waste management company, Khasra No-43, Vill Alipur Zizmana Thasil and Disstrict Meerut	Recycling	316	02.08.2026

92	Mohd Shokeen Khasra No-5/1, Vill Mamepur Pargana the and distt Meerut	Dismantler	75	12.01.2027
93	Om Enterprises,94,Saipuram Industrial Area,Delhi road,Meerut	Dismantler	500	22.11.2024
94	R D Recycler, Khasra no 46, Vill. Shekharpur,Hapur road,Meerut	Dismantler	25	26.03.2024
95	R R Recycler Pvt Ltd,, Khasra No 115, Village Achhronda,Meerut	Dismantler	153	03.10.2024
96	Recology Recycling India Pvt. Ltd., Khasra No 69,70,71 Village Piple Kheda Sargana Sarawa Meerut	Recycling	1146	26.10.2025
97	S Malik Traders, PLOT NO- 93,94,VILLBUDHERAJAHIDPUR MEERUT	Dismantler	34	24.01.2028
98	S.D. Recycling Proecess Industries, Khasra no 51&52, Vill. Shakarpur,Hapur road,Meerut	Dismantler	400	31.10.2024
99	S.M. E-Waste Recycling,Khasra no 375, Plot no 4, Vill. Saifpur karamchandpur Teh-Mawana ,Meerut	Dismantler	700	31.10.2024
100	San Recyclers, Khasra No. 63-64 Vill Pipli Khera, Hapur Road, Meerut	Dismantler	512	20.06.2026
101	Sky Green Waste Recycling management Khasra No 51,53, 54, 66, 20, 21 Vill Piplikhera, Hapur Road, Industrial Area, Meeru	Recycling	750	25.07.2026
102	U.P. Green Recycling,Plot no CFC, Partapur Industrial Area Estate,Partapur,Meerut	Recycling	100	21.09.2025
103	World Green E Waste Recycling Management, Khasra No- 31,39,40,41,42 Village- Alipur Jijmana, Tehsil- Meerut	Dismantler	100	02.03.2026
104	Zasha Electro Waste Recycling Pvt Ltd, Plot no 208, Sec-3, Shatabdi nagar Industrial Area,Meerut	Recycling	80	24.02.2025
105	HASAN MALIK RECYCLING PRIVATE LIMITED MEERUT, KHASRA NO-59,60(Mi),60,VILLAGE PIPLIKHEDA,MEERUT,245206	Recycling	600	04.12.2028
106	SMASH RECYCLER PRIVATE LIMITED MEERUT, Khasra No. 265/3, 267/2 and 246, Village-Dhikoli, Tehsil- Meerut, District-Meerut,MEERUT,250002	Recycling	222	30.10.2028

107	M/s ECO GREEN SMART RECYCLERS PVT LTD, KHASRA NO-373, PLOT NO-2, VILLAGE ACHRONDA MEERUT	Dismantler	10.17	31.07.2028
108	M/s EARTH ZONE RECYCLING PVT LTD, KHASRA NO-788,790B, ALLIPUR JIJMANA MEERUT	Recycling	834	11.07.2028
109	M/s 7R E WASTE RECYCLERS PRIVATE LIMITED, KHASRA NO 54 HAPUR ROAD SAKARPUR MEERUT,MEERUT,250002	Dismantler	0.196	31.07.2028
110	WORLD WIDE RECYCLERS Gata No. 745,743b industrial Area, village-Allipur Jijmana, Hapur Road , Meerut,MEERUT,250002	Recycling	888	23.02.2028
111	M/s NVSP TRADERS PVT LTD KHASRA NO. 200/1//1, 200/1/2, 200/1/3 VILLAGE GESHUPUR SHUMALI TEHSIL MAWANA MEERUT,MEERUT,250406	Recycling	250	26.03.2028
112	M/s SI E-WASTE SOLUTION KHASRA NO 52/1 MAWANAKALAN MEERUT,MEERUT,250401	Dismantler	90	26.02.2028
113	CENTURY E WASTE SOLUTION Khasra No. 142/1 at Village Jasrathpur Tehsil, Sardhana Meerut, UP.250223.	Recycling	150	21.11.2027
114	ECOTECH RECYCLERS KHASRA NO1049,1050,1051 PIPLI KHEDA PARGANASARAWA MEERUT DISTT MEERUT,MEERUT	Recycling	370	22.11.2027
115	CLEAN INDIA RECYCLING PVT LTD KHASRA NO- 737,738,739,VILLAGE BIJOLI PARGANA SARAVA PIPLI KHEDA MEERUT,MEERUT,	Recycling	400	10.07.2027
116	GREEN INDIA E WASTE RECYCLING KHASRA NO. 3, HAPUR ROAD, VILL. RUKNUDDIN URF. PHAPHUNDA, MEERUT, MEERUT, 245206	Recycling	120	27.04.2027
117	GANPATI SCRAPS Plot No.112C,112D 112 E vishwakarma, mansarover industrial estate extn. Village panchalibaghat road , Meerut,MEERUT,	Dismantler	25	29.05.2027
118	ENVITECH RECYCLING PRIVATE LIMITEDKHASRA NO 775 INDUSTRIAL AREA VILLAGE ALLIPUR JIJMANA HAPUR ROAD MEERUT ,MEERUT,245206, MEERUT	Recycling	600	19.02.2029

119	M/s PRO WORLD GREEN PVT LTD, KHASRA NO 58, 57 VILLAGE DIKOLI ALIPUR JIJMANA, TEHSIL AND DISTRICT MEERUT, MEERUT, 245206, MEERUT	Recycling	375	05.02.2029
120	M/s SWACHH BHARAT RECYCLING COMPANY, KHASRA NO- 43, ALIPUR, Meerut, UP, MEERUT	Recycling	480	16.01.2029
121	M/s ADS RECYCLING PRIVATE LIMITED KHASRA NO 760, 761, 752, 763, PEEPLIKHERA ROAD, VILLAGE ALLIPUR JIJMANA, HAPUR ROAD, MEERUT, MEERUT, 245206	Recycling	500	25.12.2028
122	M/s VENUS E WASTE SOLUTIONS Hajipur Viran , Khasra No.98, 101, 99 And 94 Bagpat, Uttar Pradesh -250101, India, BAGHPAT, 250101 BAGPAT	Recycling	37	01.12.2027
123	Rec Fly Recyclers Pvt Ltd, Khata No- 157, Khasra No- 714, Village Pilana Baghpat	Recycling	240	18.02.2026
124	M/s GREENHOLICS RECYCLERS PRIVATE LIMITED, KH NO 1192, MAUJA RATUAL, KHEKRA, BAGHPAT UP 250101, BAGHPAT, 250101, BAGHPAT	Recycling	270	16.08.2028
125	EPSILON CIRCULAR INFRASTRUCTURE PRIVATE LIMITED KHASRA NO 1801/1, KHATA NO- 00195, VILLAGE RATAUL, BAGHPAT, 250101	Recycling	600	06.02.2028
126	Horizon Recycling Pvt Ltd Kh No-35 Vill- Kumarheda Greenland Complex 7 Km Dehradun Road, Saharanpur	Recycling Facility	12000	03-10-2022 to 02-10-2027
127	M/s Eelectronic waste India vill-Khujnawar Chhutmalpur Kalasia Road , Saharanpur	Dismanting Recycling	9000	19-12-2019 to 18-12-2024
128	M/s Asnio India Pvt Ltd Kalasia Road , Saharanpur	Dismanting Recycling	25200	29-03-2023 to 31-12-2027
129	Glaciar Environ India Pvt Ltd Khasra No 322 Village Tapri Ghunna Saharanpur	Dismanting Recycling	20	22-02-2024 to 31-12-2028
130	M/s E-Waste Recyclers Industries K-40, UPSIDC Industrial area, NH-2 Kosikalan, Mahura.	Collection, Dismantle	150	Yes

131	M/s E-Waste Recyclers India E-50, UPSIDC Industrial area, NH-2 Kosikalan, Mahura.	Collection, Dismantle, Recycling, Refurbishing, Segregation,	6000	Yes
132	M/s Sun E-Waste Recycling Company F-163, Industrial area, Kosi Kotwan, Ext-1, Kosi kalan, Mathura.	Recycling, Dismantling, Segregation, Collection, Storage, Refurbishing,	1200	Yes
133	M/s E-Waste Recyclers India, Unit-3, Khasra no.-266, 110 KM Mile stone, Tehsil- Chhata, Mathura.	Recycling, Dismantling, Segregation, Collection, Storage, Disposal, Refurbishing,	5840	Yes
134	M/s E-Waste Recyclers India E-49, UPSIDC Industrial area, Kosi Kotwan, Mathura.	Collection, Dismantle, Recycling, Refurbishing, Segregation,	1825	Yes
135	M/s 2NDS Computer, Plot no J-71, J- 72, UPSIDC Industrial area, Kosi Kotwan, Mathura.	Collection, Dismantle, Recycling, Refurbishing, Segregation	730	Yes
136	M/s Greenwish E-Waste Recyclers, F- 162, Industrial Area, Kosi Kotwan, Extn.-1, Kosi Kalan, Mathura.	Dismantal, Collection, Recycling Refurbishing,	1200	Yes
137	M/s Anubhav E-Waste Recycler India LLP, F-44, UPSIDC, Kosi Kotwan,	Dismantal, Collection, Recycling Refurbishing,	1200	Yes

138	M/s Shiv Shakti Enterprises, Plot no.-G-4, UPSIDC, Phase-1, Industrial Area, Sandila, Hardoi	Dismantle	1460	16.09.2026
139	M/s R Y Recyclers Pvt.Ltd. (Unnao unit), Plot no.ADYX, VDEZ, EGHT, Site-2, UPSIDC, Industrial Area, Unnao	Dismantle/Recycle	12775	15.06.2028
140	EVER GREEN E WASTE RECYCLING MANAGEMENT, VILLAGE-RAMPUR TEHSIL-MAHEMUDABAD DISTT-SITAPUR	Dismantler, Recycler,	1248	30.04.2027
141	L S E WASTE RECYCLING UNIT, E-160, INDUSTRIAL AREA, TEHSIL-KHALILABAD, DISTRICT-SANT KABIR NAGAR,SANT KABIR NAGAR,	Dismantler	730	17.02.2022
142	SRI BALAJI, Arazi No-316/7, Vill-Kataria, Pargana-Ralhupur, District-Chandauli	Dismantler	5000	4.05.2022
143	OZONE WASTE LLP, Plot No. A-26 27, Sathariya Industrial Development Authority,Mogra Badshahpur,JAUNPUR,222202	Dismantler and Recycler,	11520	28.03.2024
144	OASIS ECO E WASTE RECYCLERS, E-160, INDUSTRIAL AREA, TEHSIL-KHALILABAD, DISTRICT-SANT KABIR NAGAR,SANT KABIR NAGAR,	Dismantler, Recycler, Refurbisher,	441.358	14.02.2024
145	HINDUSTAN E WASTE RECYCLING UNIT, VILL-KUSAMHI CHAURAHA, POST-TEUWA GRANT, ITWA - HORILAPUR ROAD,TEHSIL-ITWA, DISTRICT-SIDDHARTH NAGAR,SIDDHARTH NAGAR,	Dismantler	730	4.05.2022
146	M/s Ecotechgreen Associates private limited, H-37, UPSIDC, Industrial Area, Kamaur, Shahjahanpur	Dismantler	1825	30/11/2025.
147	M/s Green Cyberspace Private Limited, D-27, Industrial Area, Parsakhera, Bareilly	Dismantler	2190	25-05-27
148	M/s Revive Resources Private Limited, Vill-Kesarpur, Faridpur, Bareilly	Dismantler	7665	12-12-26
149	BHARTI ENTERPRISES,VILLAGEHIRDAYPUR URF ANDHARPURA, TEHSILFARIDPUR,DISTRICT-BAREILLY,BAREILLY,	Dismantler	365	09/07/2028.
150	Future Web, 48-A, Harthala Industrial Area, Kanth Road, Moradabad	Dismantler	418	25-09-2020

151	Iqra Traders, Gata No. 1432, Baru Bhura Road, Bhojpur, Tehsil & District Moradabad	Dismantler	300	31-01-2022
152	JAO E Waste Recyclig Company, Vill. Jaitpur, District Moradabad	Dismantler	720	24-11-2021
153	Latoori Shah Traders, Gata No. 1396, Bhojpur Dharampur, Moradabad	Dismantler	1200	09-08-27
154	Moradabad Metals Company Pvt. Ltd. (E-waste Unit), Vill. Veerpur, Block Kundarki, Tehsil Bilar, Sambhal Road, Tehsil & District Moradabad	Dismantler	1440	13-12-2021
155	NR E-Waste Company, Gata No. 235, 237, 245, 250K, Vill.Sirsa Inayatpur, Moradabad	Dismantler	750	17-12-2020
156	Green Roots Waste Management Pvt. Ltd, Khasra No. 6, Gajraula Dhyan Singh, Tehsil Kanth, Moradabad	Dismantler/ Recycler	510	03-07-2023
157	Shoaib Waste Solution, Gata No. 250, Vill. Faizalpur, Near Hindoli, Chandausi, Sambhal	Dismantler	600	25-09-2020
158	Limra E-waste Company, Gata No. 250, Village Falazpur, Near Hindoli, Chandausi, Sambhal	Dismantler	1460	13-10-2027
159	Scope Recycling Pvt. Ltd., Gata No. 104/109, Baniya Khera, Tehsil Chandausi, District Sambhal	Dismantler	6120	24-03-2023
Total			455551.00	

**Format of Part -2 for E-waste Units in compliance of E.A. 04/2024 filled in the matter of
OA No. 512/2019 before the Hon'ble NGT**

PART 2(A)

Details of Mass/Awareness Drive

S.No	RO Office, UPPCB	District	Date	Location	Activity
1	Banda	Banda	05.06.2023	H.L. Inter College, Near Jangal Daftar, Banda	Awareness through poster banner
2	Banda	Banda	14.05.2023	Indira Nagar Gate No.-2, Shops, Banda	Awareness through poster banner
3	Banda	Banda	13.05.2023	UPPCB, Indira Nagar, Banda	Awareness through poster banner
4	Bulandshar	Bulandshahar	19-05-23	Primary School, Gangerua, Bulandshahar	Awareness program on E waste regarding its safe disposal. Photograph is
5	Bulandshar	Bulandshahar	19-05-23	Upper Primary school, Dariyapur Bulandshahar	Awareness program on E waste regarding its safe disposal. Photograph is attached.
6	Bulandshar	Bulandshahar	10-05-23	M/s GREENZON RECYCLING PVT LTD PLOT NO-HD-6 UPSIDC INDUSTRIAL AREA SIKANDRABAD DISTRICT, BULANDSHAHAR	Awareness through wall painting by M/s Greenzone Recycling Pvt Ltd in unit premises.
7	Bulandshar	Bulandshahar	10-05-23	M/s WEEE PRO RESOURCE RECOVERY SOLUTIONS E-24, UPSIDC Industrial Area (Gopalpur) Sikandrabad, BULANDSHAHAR	Awareness through wall painting by M/s Weee Pro Resource Recovery solution in unit premises.
8	Bulandshar	Bulandshahar	12-05-23	M/s SHEETALA WASTE MANAGEMENT PROJECT D-37, UPSIDC Industrial Area, Sikandrabad, Distt. Bulandshahr	Awareness through wall painting by M/s Sheetala Waste Management Project in unit premises.
9	Bareilly	Shahjahanpur	30-04-24	M/s Rosa Power supply com. Rosa, Shahjahanpur	Awareness Drive Regardsing EPR & Annual Return
10	Bareilly	Shahjahanpur	29-02-24	M/s Rajshree Fine Chemical Industries India Private Limited, Village Shalpur Navadiya, katra, tehsil Tilhar, District Shahjahanpur	Awareness Drive Regardsing EPR & Annual Return
11	Bareilly	Shahjahanpur	15-12-23	M/sKR Pulp and Papers Ltd. Unit-1&2 Jalalabad Road,Shahjahanpur	Awareness Drive Regardsing EPR & Annual Return
12	Greater Noida	Greater Noida	05-02-24	CNH Metting Hall	Awareness program executed with industrial association regarding E waste rukes.

Regional Office : UPPCB, Banda

Format of Part -2 for E-waste Units in compliance of E.A. 04/2024**PART 2(A)**

Details of Mass/Awareness Drive			
S.No.	Date	Location	Activity
1	05.06.2023	H.L. Inter College, Near Jangal Daftar, Banda	Awareness through poster banner
2	14.05.2023	Indira Nagar Gate No.-2, Shops, Banda	Awareness through poster banner
3	13.05.2023	UPPCB, Indira Nagar, Banda	Awareness through poster banner

PART 2(B)

Details of Action taken Against illegal E-waste Activities			
S.No.	Name	Date	Action Taken(Notice/ EC imposed)
1	Nil	Nil	Nil

PART 2(C)

Details of Status of Historical E-waste			
S.No.	Name & Address of Dump Historical E-waste with Geo-Coordinate	Estimated Quantity Dumped E-waste (MT)	Proposal for Remediation of Dumped Historical E-waste
1	Nil	Nil	Nil



S.A.



JE



(RO)

Regional Officer
UP Pollution Control Board
Bulandshahar

Format of Part-2 for E-waste units in compliance of E.A. 04/2024 filled in the matter of
O.A. No.-512/2019 before the Hon'ble NGT

PART 2 (A)

Details of Mass/Awareness Drive			
S No.	Date	Location	Activity
1	19/05/2023	Primary School, Gangerua, Bulandshahar	<p>Awareness program on E waste regarding its safe disposal. Photograph is attached.</p>  <p>Latitude: 28.379251 Longitude: 77.818259 Elevation: 207.284 m Accuracy: 3.9 m Time: 19-05-2023 11:21 Note: primary school gangerua</p>
2	19/05/2023	Upper Primary school, Dariyapur Bulandshahar	<p>Awareness program on E waste regarding its safe disposal. Photograph is attached.</p>  <p>Latitude: 28.424009 Longitude: 77.801476 Elevation: 226.73±27 m Accuracy: 8.4 m Time: 05-19-2023 10:03 Note: UPS Dariyapur</p>
3	10/05/2023	GREENZON RECYCLING PVT LTD PLOT NO-HD-6 UPSIDC INDUSTRIAL AREA SIKANDRABAD DISTRICT ,BULANDSHAHAR	<p>Awareness through wall painting by M/s Greenzone Recycling Pvt Ltd in unit premises.</p>  <p>उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा मिशन LIFE में जनसहभागिता हेतु जनहित में प्रसारित GREENZON RECYCLING PVT. LTD.</p>

4	10/05/2023	WEEE PRO RESOURCE RECOVERY SOLUTIONS E-24, UPSIDC Industrial Area (Gopalpur) Sikandrabad, BULAND SHAHAR	<p>228 Awareness through wall painting by M/s Weee Pro Resource Recovery solution in unit premises.</p> 
5	12/05/2023	SHEETALA WASTE MANAGEMENT PROJECT D-37, UPSIDC Industrial Area, Sikandrabad, Distt. Bulandshahr	<p>Awareness through wall painting by M/s Sheetala Waste Management Project in unit premises.</p> 

PART 2 (B)

Details of Action taken against illegal E waste activities			
S No.	Name	Date	Action taken (Notice/EC imposed)
1	None	None	None

PART 2 (C)

Details of status of Historical E waste			
S No.	Name	Date	Action taken (Notice/EC imposed)
1	None	None	None

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**Format of Part -2 for E-waste Units in compliance of E.A. 04/2024
filled in the matter of OA No. 512/2019 before the Hon'ble NGT**

PART 2(A)

Details of Mass/Awareness Drive			
S.No.	Date	Location	Activity
1	30-04-24	M/s Rosa Power supply com. Rosa, Shahjahanpur	Awareness Drive Regarding EPR & Annual Return
2	29-02-24	M/s Rajshree Fine Chemical Industries India Private Limited, Village-Shalpur Navadiya, Katra, Tehsil- Tilhar, District- Shahjahanpur	Awareness Drive Regarding EPR & Annual Return
3	15-12-23	M/S K R Pulp and Papers Ltd Unit-1 & 2, Jalalabad Road, Shahjahanpur	Awareness Drive Regarding EPR & Annual Return

PART 2(B)

Details of Action taken Against illegal E-waste Activities			
S.No.	Name	Date	Action Taken(Notice/ EC imposed)
1	NIL	NIL	NIL

PART 2(C)

Details of Status of Historical E-waste			
S.No.	Name & Address of Dump Historical E- waste with Geo- Coordinate	Estimated Quantity Dumped E-waste (MT)	Proposal for Remediation of Dumped Historical E-waste
1	NIL	NIL	NIL







**Format of Part -2 for E-waste Units in compliance of E.A.
04/2024 filled in the matter of OA No. 512/2019 before the
Hon'ble NGT**

PART 2(A)

Details of Mass/Awareness Drive			
S.No.	Date	Location	Activity
1	5/2/2024	CNH Metting Hall	Awareness program executed with industrial association regarding E-waste rules.

PART 2(B)

Details of Action taken Against illegal E-waste Activities			
S.No.	Name	Date	Action Taken(Notice/EC imposed)
1	NA	NA	NA

PART 2(C)

Details of Status of Historical E-waste			
S.No.	Name & Address of Dump Historical E-waste with Geo-Coordinate	Estimated Quantity Dumped E-waste (MT)	Proposal for Remediation of Dumped Historical E-waste
1	NA	NA	NA



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क्षेत्रीय कार्यालय

Annexure No. 9

उ०प्र० प्रदूषण नियंत्रण बोर्ड

1-ए/आई.एन.एस.-1, आवास विकास कालोनी, बौद्ध विहार,
दिल्ली रोड, मुरादाबाद

ई-मेल : romoradabad@uppcb.in, दूरभाष : 0591-2972012

पत्र संख्या :477...../ई-8/जनरल

दिनांक : 10/05/2024

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-7),
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय : मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर Execution Application No. 04/2024 In OA No. 512/2018 with M.A. No. 09/2024 में पारित दिनांक 12.03.2024 के अनुपालन के संबंध में।

महोदय,

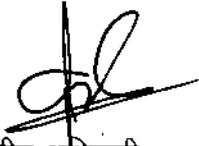
कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक एच 10389/सी-7/ओ०ए०नं०-512/2018 दिनांक 07.05.2024 का संदर्भ ग्रहण करने का कष्ट करें। तत्कम में वांछित बिन्दुओं पर चाही गयी बिन्दुवार आख्या संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक - उपरोक्तानुसार।

भवदीय

(आशुतोष चौहान)
क्षेत्रीय अधिकारी

प्रतिलिपि : मुख्य पर्यावरण अधिकारी (डब्लू०एम०डी०), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।


क्षेत्रीय अधिकारी



मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर Execution Application No. 04/2024 In OA No. 512/2018 with M.A. No. 09/2024 में पारित दिनांक 12.03.2024 के अनुपालन के संबंध में आख्या -

उपरोक्त के संदर्भ में बोर्ड मुख्यालय के पत्रांक एच 10389/सी-7/ओ०ए०नं०-512/2018 दिनांक 07.05.2024 के माध्यम से वांछित सूचना के संबंध में आख्या निम्नवत् है-

1. मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली के समक्ष योजित ओ०ए० सं० 58/2017 महेन्द्र नाथ पाण्डेय बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेशों के क्रम में मुरादाबाद नगर में प्रवाहित होने वाली रामगंगा नदी के विभिन्न तटों पर भण्डारित ब्लैक पाउडर वेस्ट (मात्रा लगभग 25000 मी०टन) को मुरादाबाद नगर निगम के ट्रेडिंग ग्राउण्ड (गुलाबबाड़ी, रामपुर रोड, मुरादाबाद) में अक्षांश 82.828281 देशान्तर 78.80673 पर एच०डी०पी०ई० की लाइनिंग कर अस्थायी रूप से भण्डारित कराया गया। अस्थायी भण्डारण के संबंध में इस कार्यालय के पत्रांक 94/एन- 13/621/ओ०ए० सं० 58/जनरल दिनांक 25.01.2019 के माध्यम से सूचना बोर्ड मुख्यालय को प्रेषित की गयी (छायाप्रति संलग्न)।
2. उक्त ब्लैक पाउडर वेस्ट का वैज्ञानिक तरीके से स्थायी रूप से निस्तारण किये जाने हेतु जनपद अमरोहा में प्रस्तावित टी०एस०डी०एफ० मैसर्स संगम मेडिसर प्रा० लि० के माध्यम से कराये जाने हेतु निर्णय लिये गये।
3. उक्त टी०एस०डी०एफ० एक निजी कम्पनी द्वारा स्थापित किया जाना था, जिसका निर्माण कार्य न किये जाने के फलस्वरूप कार्यालय के पत्रांक 202/एन-13/621/जनरल दिनांक 11.02.2021 (छायाप्रति संलग्न) के माध्यम से किसी प्राधिकृत तकनीकी संस्थान से ब्लैक पाउडर के केमिकल कम्पोजिशन (हैजार्डस वेस्ट सम्बन्धी) ज्ञात करने हेतु विश्लेषण कराये जाने तथा निस्तारण के संबंध में तकनीकी विवरण प्राप्त करने हेतु नगर आयुक्त, नगर निगम, मुरादाबाद को पत्र प्रेषित किया गया।
4. तत्पश्चात नगर निगम, मुरादाबाद द्वारा आई०आई०टी०, रुड़की से सम्पर्क कर ब्लैक पाउडर वेस्ट के केमिकल कम्पोजिशन (हैजार्डस वेस्ट सम्बन्धी) की जांच एवं निस्तारण के संबंध में अनुरोध किया गया। उक्त के क्रम में आई०आई०टी०, रुड़की द्वारा पत्र दिनांक 02.09.2021 (छायाप्रति संलग्न) द्वारा नमूनों की जांचोपरान्त विश्लेषण आख्या एवं सुझाव प्रेषित किये गये। विश्लेषण आख्यानुसार ब्लैक पाउडर के नमूने में निम्नलिखित प्रचालक पाए गए -

Constituent	Concentration (mg/L)	Maximum allowable concentration (mg/L)
Copper	48	25
Zinc	52	250
Cadmium	0.02	1.0
Lead	1.8	5
Chromium	0.49	5
Manganese	1.2	10
Nickel	0.13	0
Cobalt	0.02	80

उक्त विश्लेषण आख्या के आधार पर आईआईटी, रुड़की द्वारा Recommendation for Remedial Measures दी गयी –

"There are multiple options for the remediation of the black powder waste material, namely, containment (such as surface capping, encapsulation, and secured landfilling). Extraction (such as flushing, electro-kinetic extraction, phytoremediation) and solidification or stabilization (Solidification, vitrification, chemical stabilization). The in-situ process includes surface capping/encapsulation, electro-kinetic separation and vitrification, soil washing/immobilization and bioremediation including phytoremediation. The ex-situ processes are secured land filling, solidification, soil washing and vitrification. The choice of the appropriate technology would depend on the economic feasibility, complexity, technology, effectiveness, execution aspects, previous performance, safety, locally available skills etc."

5. नगर निगम, मुरादाबाद के पत्रांक 172/स्वावि/पर्याअभि/ननिमु/2021-22 दिनांक 31.01.2022 (छायाप्रति संलग्न) के माध्यम से अवगत कराया गया कि "उपरोक्त ब्लैक पाउडर वेस्ट के सैम्पल्स के संबंध में भारतीय प्रौद्योगिकी संस्थान, रुड़की द्वारा प्रस्तुत रिपोर्ट के बिन्दु सं० 4.0 में भारतीय प्रौद्योगिकी संस्थान, रुड़की द्वारा विभिन्न सुझाव दिये गये हैं, जिसमें उल्लिखित किया गया है कि कन्कीट के साथ उक्त वेस्ट मैटेरियल को एग्रीगेट के रूप में कन्स्ट्रक्शन एक्टिविटी हेतु प्रयोग किया जा सकता है"। तदोपरान्त पत्रांक 53/स्वावि/पर्याअभि/ननिमु/2022-23 दिनांक 07.08.2023 (छायाप्रति संलग्न) के माध्यम से अवगत कराया गया कि "मुरादाबाद स्मार्ट सिटी द्वारा 70 टीपीडी क्षमता का कन्स्ट्रक्शन एवं डिमोलेशन वेस्ट प्लान्ट स्थापित कर संचालित करने की निविदायें स्वीकृत की गयी थी, किन्तु अपरिहार्य कारणों के कारण उपरोक्त निविदा को निरस्त कर दिया गया। उपरोक्त सूचना के पश्चात नगर निगम, मुरादाबाद 100 टीपीडी क्षमता का कन्स्ट्रक्शन एवं डिमोलेशन वेस्ट प्लान्ट स्थापित करने हेतु निविदायें जारी की गयी। तत्कम में 100 टीपीडी सीएण्ड डी वेस्ट प्लान्ट के लिए कार्यदायी संस्था का निर्धारण हो गया है तथा उपरोक्त कार्य शीघ्र ही पूर्ण करा लिया जायेगा। स्थापन उपरान्त सीएण्ड डी वेस्ट की प्रोसेसिंग किये जाने के साथ ही उक्त पाउडर को भी डिजाईन्ड मिक्स पद्धति पर अनुपातिक रूप से इस्तेमाल किये जाने की प्रक्रिया अपनायी जानी है। जिसके फलस्वरूप उपरोक्त ब्लैक पाउडर वेस्ट का वैज्ञानिक विधि से निस्तारण किया जा सकेगा"।
6. बोर्ड मुख्यालय के पत्रांक एच 10330/सी-7/ओएन-512/2018 दिनांक 03.05.2024 के माध्यम से चाही गयी सूचना के क्रम में इस कार्यालय के पत्रांक 449/ई-8/जनरल दिनांक 03.05.2024 (छायाप्रति संलग्न) के माध्यम से नगर निगम, मुरादाबाद को पत्र प्रेषित किया गया। तत्कम में नगर निगम, मुरादाबाद द्वारा पत्रांक 19/स्वावि/पर्याअभि/ननिमु/2024-24 दिनांक 04.05.2024 (छायाप्रति संलग्न) के माध्यम से अवगत कराया गया कि "70 टीपीडी क्षमता का कन्स्ट्रक्शन एवं डिमोलेशन वेस्ट प्लान्ट स्थापित कर संचालित करने की निविदायें स्वीकृत की गयी थी, किन्तु अपरिहार्य कारणों से उपरोक्त निविदा को निरस्त कर दिया गया। उपरोक्त सूचना के पश्चात नगर निगम, मुरादाबाद 100 टीपीडी क्षमता का कन्स्ट्रक्शन एवं डिमोलेशन वेस्ट प्लान्ट स्थापित करने हेतु निविदायें जारी की गयी। तत्कम में 100 टीपीडी के C&D Waste Plant के लिए कार्यदायी संस्था का निर्धारण हो गया है, किन्तु पूर्व चयनित स्थल का क्षेत्रफल कम होने के कारण नयी भूमि का चयन किया गया है। तदनुसार अग्रिम कार्यवाही प्रगति पर है। कन्स्ट्रक्शन एवं डिमोलेशन वेस्ट प्लान्ट के कार्य में विलम्ब को देखते हुए तथा भारतीय प्रौद्योगिकी संस्थान, रुड़की द्वारा ब्लैक पाउडर वेस्ट के निवारण हेतु दिये गये Secure Landfilling (एसएलएफ) के सुझाव पर अमल करते हुए ट्रेविंग ग्राउण्ड, रामपुर रोड, मुरादाबाद पर एक पूर्व में निर्मित एसएलएफ साइट को चिह्नित किया गया है तथा उसके रेस्टोरेशन का कार्य प्रगति पर है तथा एसएलएफ में Geosynthetic Clay Liner (GCL) Laying का कार्य पूर्ण हो चुका है"।

7. ट्रेडिंग ग्राउण्ड (अक्षांश 28.828281, देशान्तर 78.80673) रामपुर रोड, मुरादाबाद का निरीक्षण अधोहस्ताक्षरकर्ताओं द्वारा दिनांक 04.05.2024 को श्री सोनू गार्ड (प्रतिनिधि, नगर निगम) की उपस्थिति में किया गया। निरीक्षण के समय पाया गया कि पूर्व में उक्त स्थल पर अस्थायी रूप से भण्डारित ब्लैक पाउडर की स्थिति यथावत है। स्थल पर एच0डी0पी0ई0 की लाइनिंग होने के कारण लीचेट की सम्भावना नगण्य है। नगर निगम, मुरादाबाद द्वारा उक्त ट्रेडिंग ग्राउण्ड में भण्डारित ब्लैक पाउडर वेस्ट का Secure Landfilling (एस0एल0एफ0) तकनीक के माध्यम से निस्तारण किये जाने हेतु साइट चिन्हित की गयी है। उक्त ट्रेडिंग ग्राउण्ड में ब्लैक पाउडर वेस्ट के निस्तारण हेतु Geosynthetic Clay Liner (GCL) Laying का कार्य प्रगति पर पाया गया, उक्त कार्य लगभग पूर्ण कर लिया गया है। निरीक्षण के दौरान उपस्थित प्रतिनिधि द्वारा अवगत कराया गया कि ब्लैक पाउडर वेस्ट के निस्तारण हेतु नगर निगम, मुरादाबाद द्वारा मैसर्स जी0जी0 वेस्ट प्रा0 लि0, रायपुर से अनुबन्ध किया गया है।

उपरोक्तानुसार ट्रेडिंग ग्राउण्ड, रामपुर रोड, मुरादाबाद में अस्थायी रूप से भण्डारित ब्लैक पाउडर वेस्ट के निस्तारण हेतु आई0आई0टी0, रूडकी से प्राप्त सुझावों के अनुसार वर्तमान में नगर निगम, मुरादाबाद द्वारा Secure Landfilling (एस0एल0एफ0) तकनीक के माध्यम से निस्तारण किया जाना प्रस्तावित है, जिसका कार्य प्रगति पर पाया गया है। आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रस्तुत है।

(जे0एन0 तिवारी)

सहायक पर्यावरण अभियन्ता

94 / N-13 / 621 / ओ.ए. सं. - 58 / जग 201

25-1-19

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-7),
उ.प्र. प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय: ओ.ए. संख्या-621/2018 (पूर्व ओ.ए. संख्या-58/2017) महेन्द्र पाण्डेय बनाम यूनियन आफ इण्डिया व अन्य में मा. राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा रामगंगा नदी के तट पर निस्तारित ब्लैक पाउडर के परिवहन/अस्थायी भण्डारण हेतु की जा रही कार्यवाही की प्रगति के संबंध में।

महोदय,

उपरोक्त विषयक के संबंध में अवगत कराना है कि रामगंगा नदी के तट पर निस्तारित ब्लैक पाउडर का परिवहन/अस्थायी भण्डारण नगर निगम, मुरादाबाद तथा मुरादाबाद विकास प्राधिकरण, मुरादाबाद द्वारा किया जा रहा है। नगर निगम, मुरादाबाद द्वारा दिनांक-24.01.2019 को प्रस्तुत प्रगति (छायाप्रति संलग्न) के अनुसार वर्तमान तक कुल 5923 ट्राली ब्लैक पाउडर का परिवहन/अस्थायी भण्डारण कर लिया गया है। मा. मुख्य सचिव महोदय, उ.प्र. शासन द्वारा दिये गये निर्देशों के अनुपालन में उक्त सूचना को पर्यावरण अनुभाग, उ.प्र. शासन को अवगत कराने का कष्ट करें।

संलग्नक: उपरोक्तानुसार।

भवदीय

(आर.के. सिंह)
मुख्य पर्यावरण अधिकारी (अभि.)

C/c

धियासी अभियन्ता / मुख्य अभि०(नोडल अधिकारी) / नगर आयुक्त महोदय

मा० राष्ट्रीय हरित अधिकरण नई दिल्ली के निर्देश अनुसार रामगंगा किनारे पडे ब्लैक पाउडर उठान का कार्य प्रगति पर है। जिसमें एम०डी०ए० व नगर निगम को अपने विभागीय साधनो का संयुक्त रूप से प्रयोग कर ब्लैक पाउडर उठाने का कार्य करना है। दिनांक 24.01.2019 को नगर निगम निर्माण विभाग व एम०डी०ए० द्वारा अपने विभागीय साधनो / किराये पर ट्रेक्टर ट्राली आदि की व्यवस्था संयुक्त रूप से प्रयोग कर ट्राली ब्लैक पाउडर उठाया गया। आख्या के आधार पर दिनांक 24.01.2019 एम०डी०ए० द्वारा केवल 98 ट्राली ब्लैक पाउडर उठाया गया। व नगर निगम द्वारा केवल 132 ट्राली ब्लैक पाउडर उठाया गया। 24.01.2019 को कुल 230 ट्राली ब्लैक पाउडर का उठान किया गया। दिनांक 24.01.2019 तक कुल 5923 ट्राली ब्लैक पाउडर का उठान किया गया है।

आख्या सूचनार्थ प्रस्तुत है।

सहायक अभियन्ता
नगर निगम मुरादाबाद

प्रतिलिपि-

1 जिलाधिकारी महोदय मुरादाबाद को सज्ञानार्थ।

सहायक अभियन्ता
नगर निगम मुरादाबाद



237 भारतीय प्रौद्योगिकी संस्थान रुड़की
INDIAN INSTITUTE OF TECHNOLOGY ROORKEE

सिविल अभियांत्रिकी विभाग
DEPARTMENT OF CIVIL ENGINEERING

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Sudipta Sarkar, PhD
Associate Professor

To
The Municipal Commissioner
Moradabad Nagar Nigam,
Moradabad, Uttar Pradesh

Handwritten notes and signatures in Hindi, including a reference number N-13/681 and a date 2/9/21.

2nd September 2021

Re: The Report on the Preliminary study on the Characterization and Leaching Potential of Black Powdery Waste dumped in Trenching Ground, Rampur, Moradabad

Dear Sir,

This is in reference to your letter Ref No. 336/PA-2/C.E./PWD/N.N.M./2021 dated 12th February 2021 requesting us to take up the consultancy work related to the characterization of the black powder solid waste temporarily stored at Trenching Ground at Rampur Road in Moradabad, and our letter dated 22nd February 2021 offering our services for the Phase-I of the work where we proposed to conduct a preliminary study to characterize and determine the leaching potential of the said waste.

Please find enclosed as Annexure-1, a report on the characterization and leaching study along with preliminary recommendation on the containment or safe disposal of the waste material dumped at the Trenching ground.

We shall shortly follow up this letter with another offer for the Phase-II of the project where a DPR for the safe containment or disposal of the waste shall be prepared.

Please feel free to communicate any comments or suggestions or queries on the report, if any.

Yours Sincerely,

Thanking-You,

Yours Sincerely,

Sudipta Sarkar
(Sudipta Sarkar)

Handwritten notes in Hindi at the bottom left, including 'Nagar Nigam', '255, Kashi', 'DPR 255', and a date '4/9/21'.

E-mail: sudipta.sarkar@ce.iitr.ac.in; srkarc@iitr.ac.in Cell: +91-8954386690

Report on the Study to Characterize and Determine the Leaching Potential of the Black Powdery Waste dumped in the Trenching Ground, Rampur Road, Moradabad, UP

Introduction

Moradabad Nagar Nigam requested IIT Roorkee to perform characterization and leaching studies to find out the leaching potential of the black powdery waste temporarily stored at the Trenching Ground at Rampur Road, Moradabad, UP, so that necessary follow up decision about the suitability of permanent disposal of the waste can be taken. The scope of work and the tasks to be performed were as indicated below:

1. Collection of the representative samples of the waste material temporarily dumped in Rampur Road, Moradabad.
2. Chemical and physical characterization of the waste and identification of the leaching potential.
3. Submission of the report along with preliminary recommendations on how to contain or dispose of the waste material in a safe and sustainable manner

Results

1.0 Visit Report

The visit was taken up by the IIT Roorkee on 10th July 2021. The black powder samples were collected from the dump created by the Moradabad Nagar Nigam at their solid waste disposal/ processing site at the Trenching Ground, Moradabad. It was understood that the black powdery stuff was obtained during a clean-up drive taken place at the banks of Ramganga, near the place where unauthorised recycling of E-waste and other metallic waste used to take place. A random sample of about 5 kg was collected from the top of the dump. The physical appearance of the sample was black powdery, dry mass resembling fly ash, and it appeared to contain unburnt carbon and mineral ash. The sample was kept inside a plastic container and was brought back to IIT Roorkee for further analysis.

2.0 Characterization of the Sample

Figure 1 shows a photograph of the black powder sample. It presented a fine powdery stuff, black in colour, mostly uniform particle size without significant amount of clinkers or lumps. The powder was further characterized using scanning electron microscope to find out the general morphology of the sample.

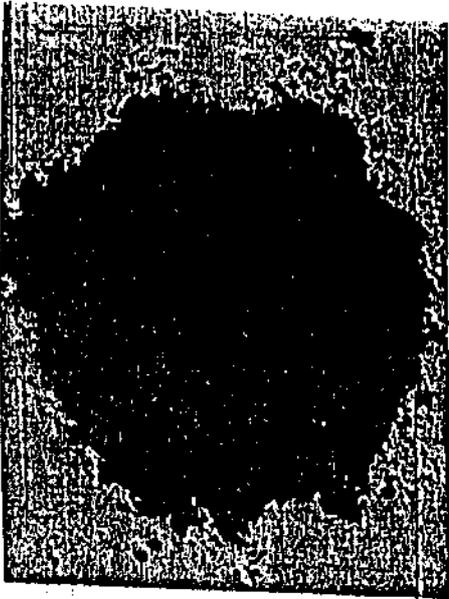


Figure 1. Photograph of the black powder recovered from

Figure 2(a) and (b) show the SEM Images of the sample at 5000X and 25000X magnification, respectively. It may be observed that although in the macroscopic view the sample looked homogeneous, the microscopic view presents that the sample contains finely divided heterogeneous phases.

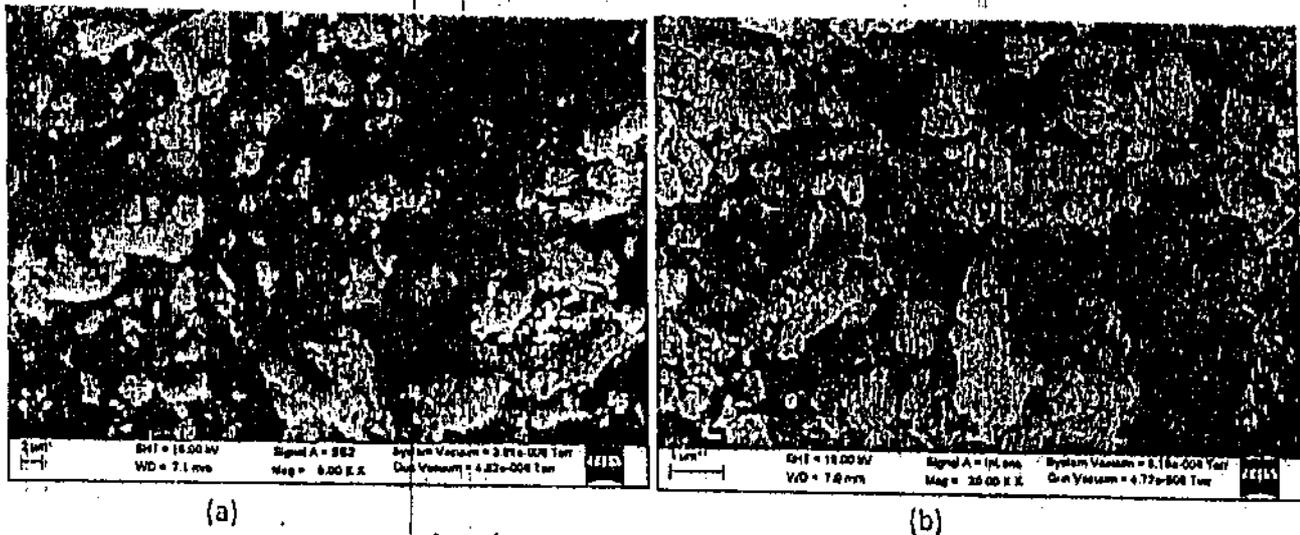


Figure 2. Scanning Electron Micrograph (SEM) images of the black powder at (a) 5000X magnification and (b) 10000X magnification.

In order to have an overview of the different elements present in the different phases present in the sample, an Energy Dispersive X-ray (EDX) spectroscopic study was conducted. Figure 3 shows the results of the EDX study showing that there is presence of the following elements: 1. Carbon, 2. Calcium, 3. Copper, 4. Scandium, 5. Iron, 6. Barium, 7. Titanium, 8. Magnesium, 9. Silicon, 10. Zinc, 11. Cobalt, 12. Nickel, 13. Mercury and 14. Lanthanides. Hence, the waste material contains many heavy metals which can produce toxic leachate when contacted with ground or surface water. In order to find out the leaching

potential of these toxic metallic components toxicity characteristic leaching potential (TCLP) study was carried out. The result of the TCLP study is indicated below.

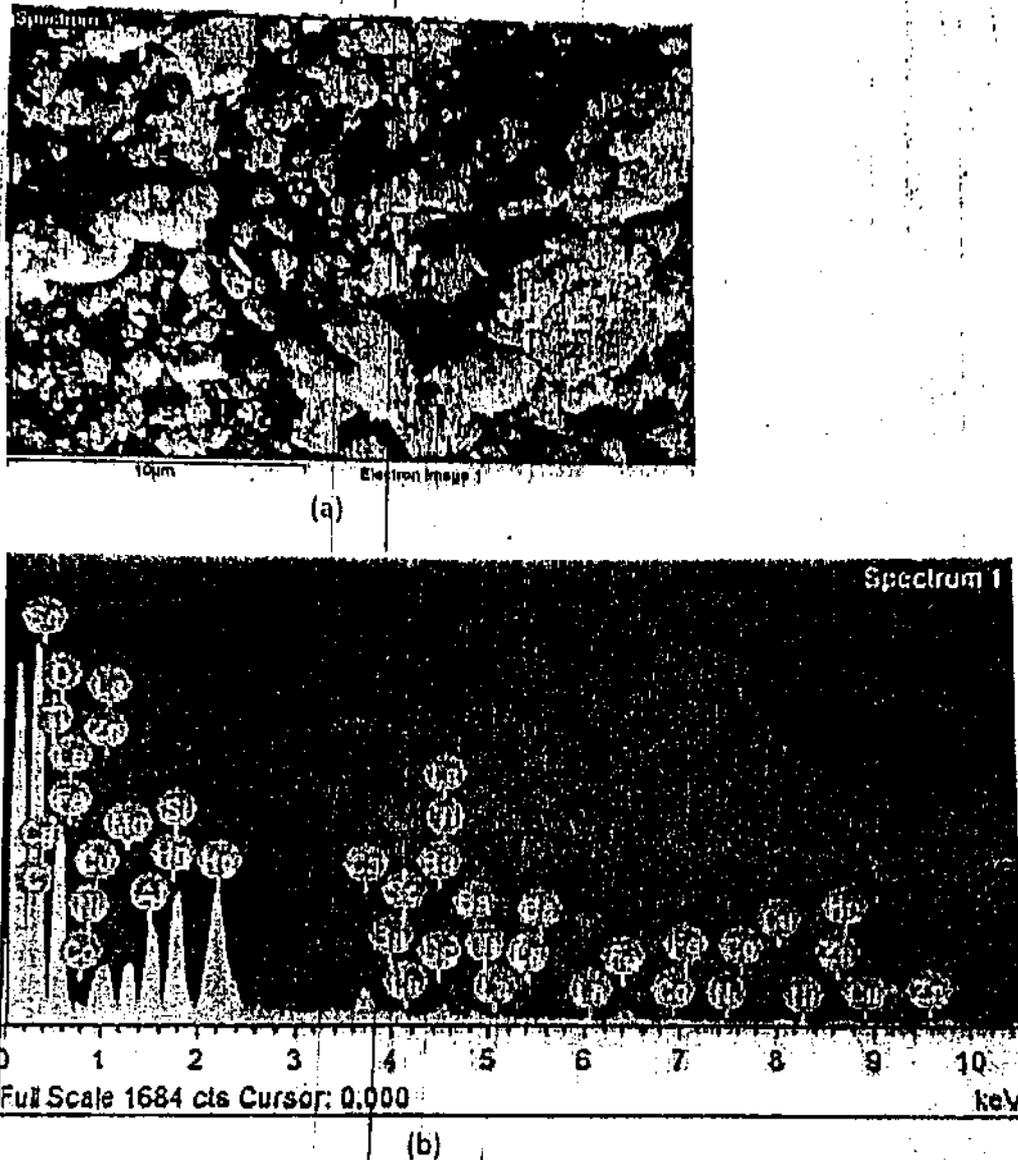


Figure 3. (a) The SEM image of the black powder on which EDX analysis was performed, (b) EDX analysis

3.0 Leaching Potential Study

The leaching potential of the constituent heavy metals were studied using the well-known toxicity characteristic leaching potential (TCLP) test as laid down in USEPA (United States Environment Protection Agency) method 1311, which is also prescribed by the Central Pollution Control Board (CPCB) Government of India. The results of the TCLP test performed on the black powder sample has been indicated in Table-1 below. Result of the major metal ions of interest has been incorporated.

Table-1 Metal ion concentration in the leachate solution and corresponding regulatory limit

Constituent	Concentration (mg/L)	Maximum allowable concentration* (mg/L)
Copper	48 ✓	25
Zinc	52	250
Cadmium	0.02	1.0
Lead	1.8	5
Chromium	0.49	5
Manganese	1.2	10
Nickel	0.13	20
Cobalt	0.02	80

*maximum allowable concentration is as per the Hazardous and other waste rules, 2016

As the sample failed in TCLP test in terms of leaching of copper, it is considered hazardous. Other inorganic and organic constituents were not analysed. As the sample is considered hazardous, its disposal should be made according to the prevalent practices for the remediation of hazardous waste.

4.0 Recommendation for Remedial Measures

There are multiple options for the remediation of the black powder waste material, namely, containment (such as surface capping, encapsulation, and secured landfilling), Extraction (such as flushing, electro-kinetic extraction, phytoremediation), and solidification or stabilization (Solidification, vitrification, chemical stabilization). The in-situ process includes surface capping/encapsulation, electro-kinetic separation and vitrification, soil washing/immobilization and bioremediation including phytoremediation.

The ex-situ processes are secured land filling, solidification, soil washing and vitrification. The choice of the appropriate technology would depend on the economic feasibility, complexity, technology, effectiveness, execution aspects, previous performance, safety, locally available skills, etc.

We understand that the remediation work in this case should be a one-time activity as further dumping of the residue from E-waste recycling activities have been restricted. The physical nature of the black powder waste suggests that cement-based stabilization of the waste would be a feasible option. Such stabilization can be done in-situ using cement slurry with or without polymer additives. However, details of such composition should be worked out through experimental investigations. Another option is to use the material as aggregate in construction materials. Moradabad city is transforming into a smart city with a lot of developmental work in the pipeline. The concrete with this waste material used as aggregate can

be used in such construction activities; specially, in the applications where the strength of concrete will not be of prime concern. However, in both the options careful observation of TCLP, WET or other extraction based tests need to be performed before any final recommendation is made.

We suggest that a DPR be prepared taking in consideration of the following aspects: a) reducing environmental risks due to the contamination, b) compliance with the prevalent standards c) techno-economic feasibility with location specific applicability.

प्रमक

अपर नगर आयुक्त
नगर निगम, मुरादाबाद।

सेवा में,

क्षेत्रीय प्रदूषण नियंत्रण अधिकारी,
उ०प्र० नियंत्रण बोर्ड,
मुरादाबाद।

पत्रांक : 53 / स्वा०वि० / पर्या०अभि० / न०नि०मु० / 2022-23

दिनांक 17.08.23

विषय:- ब्लैक पाउडरी वेस्ट जो ट्रचिंग ग्राउण्ड रामपुर रोड पर एकत्रित किया गया है कि
करेक्टसाइजेशन एवं लीचिंग पोटेन्शियल भारतीय प्रौद्योगिकी संस्थान रुडकी द्वारा प्रस्तुत
रिपोर्ट दिनांक 02.09.2021 के सम्बन्ध में।

महोदय,

कृपया आपके कार्यालय पत्रांक सं०-10871/ई-8/जनरल दिनांक 01.08.2023 के संबंध में इस कार्यालय के पत्रांक 172/स्वा०वि०/पर्या०अभि०/न०नि०मु०/2021-22 दिनांक 31.01.2022 जिसमें अवगत कराया गया था कि उपरोक्त ब्लैक पाउडरी वेस्ट के सैम्पल्स के संबंध में भारतीय प्रौद्योगिकी संस्थान रुडकी द्वारा प्रस्तुत रिपोर्ट के बिन्दु संख्या-4.0 में भारतीय प्रौद्योगिकी संस्थान रुडकी द्वारा विभिन्न सुझाव दिये गये हैं, जिसमें उल्लेखित किया गया है कि काकीट के साथ उक्त वेस्ट मैटेरियल को एग्रीगेट के रूप में Construction Activities हेतु इस्तेमाल किया जा सकता है।

इस क्रम में मुरादाबाद स्मार्ट सिटी द्वारा अवगत कराया गया था कि 70 TPD क्षमता का Construction एवम् Demoliation वेस्ट प्लांट स्थापित कर संचालित करने की निविदाएँ स्वीकृत की गयी थी, किन्तु अपरिहार्य कारणों के कारण उपरोक्त निविदा को निरस्त कर दिया गया। उपरोक्त सूचना के पश्चात् नगर निगम, मुरादाबाद 100 TPD क्षमता का Construction एवम् Demoliation वेस्ट प्लांट स्थापित करने हेतु निविदायेँ जारी की गयी। तत्क्रम में 100 TPD C&D Waste Plant के लिए कार्यदायी संस्था का निर्धारण हो गया है तथा उपरोक्त कार्य शीघ्र ही पूर्ण करा लिया जायेगा। स्थापन उपरान्त C&D Waste की प्रोसेसिंग किये जाने के साथ ही उक्त पाउडर को भी डिजाईनड मिक्स पद्धति पर अनुपातिक रूप से इस्तेमाल किये जाने की प्रक्रिया अपनायी जानी है। जिसके फलस्वरूप उपरोक्त ब्लैक पाउडरी वेस्ट का वैज्ञानिक विधि से निस्तारण किया जा सकेगा।

अतः उपरोक्त से अवगत होते हुए अनुरोध है कि उक्त विषयक को निक्षेपित करने का कष्ट करें।

भवदीय

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अपर नगर आयुक्त
नगर निगम, मुरादाबाद।

प्रतिलिपि:-

1. नगर आयुक्त महोदय को सादर अवलोकनार्थ प्रेषित।

अपर नगर आयुक्त
नगर निगम, मुरादाबाद।

कार्यालय नगर निगम, मुरादाबाद।

पत्रांक :- 172 / स्या0वि0/पर्या0अभि0/न0नि0मु0/2021-22

दिनांक - 31.1.2022

सेवा में

क्षेत्रीय प्रदूषण नियन्त्रण अधिकारी
उ0प्र0नियन्त्रण बोर्ड
मुरादाबाद।

विषय : ब्लेक पाउडरी वेस्ट जो ट्रिंगिग ग्राउण्ड रामपुर रोड पर एकत्रित किया गया है कि करेक्टराइजेशन एवम लीचिंग पोटेन्शियल भारतीय प्रौद्योगिकी संस्थान रूडकी द्वारा प्रस्तुत रिपोर्ट दिनांक 02.09.2021 के सम्बन्ध में।

महोदय

कृपया उपरोक्त विषयक के सम्बन्ध में भारतीय प्रौद्योगिकी संस्थान रूडकी द्वारा प्रस्तुत रिपोर्ट का सन्दर्भ ग्रहण करने का कष्ट करें। जिसमें संस्थान द्वारा ब्लेक पाउडरी वेस्ट को Non Hazardous प्रकृति मनाते हुए उक्त वेस्ट को रियूज किये जाने के सम्बन्ध में अपनी रिपोर्ट के विन्दु रा. 4.0 में विभिन्न सुझाव दिये गये हैं उक्त रिपोर्ट में उल्लेखित किया गया है कि मुरादाबाद शहर स्मार्ट सिटी योजना से आच्छेदित है जिसमें विकास के विभिन्न कार्य किये जा रहे हैं अथवा किये जाने हैं काकीट के साथ उक्त वेस्ट मैटिरियल को एग्रीगेट के रूप में Construction Activities इस्तेमाल किये जाने का सुझाव दिया भी गया है।

तदकम में स्मार्ट सिटी मुरादाबाद द्वारा अवगत कराया गया है कि 70T.P.D क्षमता का Construction एवम Demoliation वेस्ट प्लान्ट स्थापित कर संचालित करने की निविदाये स्वीकृति कर ली गयी है। वर्तमान में आदर्श अचार संहिता प्रभावी है 10 मार्च के उपरान्त प्लान्ट स्थापन सम्बन्धी कार्यवाही किया जाना है साथ ही स्थापन उपरान्त C&D Waste की प्रोसेसिंग किये जाने के साथ ही उक्त पाउडर को भी डिजाईनड मिक्स पद्धति पर अनुपतिक रूप में इस्तेमाल किये जाने की प्रक्रिया अपनायी जानी है।

अतः उपरोक्त से अवगत होते हुए अनुरोध है कि उक्त विषयक को निक्षेपित करने का कष्ट करें।


अपर नगर आयुक्त
नगर निगम, मुरादाबाद।

प्रतिलिपि:-

1. नगर आयुक्त महोदय को सादर सूचनार्थ प्रेषित।


अपर नगर आयुक्त
नगर निगम, मुरादाबाद।



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उपरोक्त प्रदूषण नियंत्रण बोर्ड
1-ए/आई.एन.एस.-1, आवास विकास कालोनी, बौद्ध विहार,
दिल्ली रोड, मुरादाबाद

पत्र संख्या 202/N-13/121/ज-704-

दिनांक : 11/2/21

सेवा में,
नगर आयुक्त,
नगर निगम, मुरादाबाद।

विषय : मुरादाबाद नगर में रामपुर रोड स्थित ट्रेनिंग ग्राउन्ड में अस्थायी रूप से भण्डारित ब्लैक पाउडर के निस्तारण के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक दिनांक 11.02.2021 को आयोजित बैठक में हुई चर्चा का सन्दर्भ ग्रहण करने का कष्ट करें। मुरादाबाद नगर में रामपुर रोड स्थित ट्रेनिंग ग्राउन्ड में अस्थायी रूप से भण्डारित ब्लैक पाउडर के स्थायी/वैज्ञानिक निस्तारण कराये जाने हेतु ब्लैक पाउडर के केमिकल कम्पोजिशन (हैजाडर्स वेस्ट सम्बन्धी) ज्ञात करने हेतु एवं तदानुसार प्राप्त विश्लेषण आख्या के अनुसार निस्तारण सम्बन्धी परियोजना तैयार किया जाना आवश्यक है।

बैठक में हुई चर्चा के अनुक्रम में ट्रेनिंग ग्राउन्ड में ही खाली स्थान पर लाइन्ड प्लेटफार्म का निर्माण कर चारों तरफ एवं ऊपर से पूर्ण रूप से पक्के स्ट्रक्चर (आर.सी.सी. युक्त) से स्थायी रूप से कवर करते हुए ब्लैक पाउडर को स्थायी रूप से निस्तारित (आइसोलेट) किये जाने सम्बन्धी प्रस्तावित परियोजना का तकनीकी आंकलन कराते हुए अग्रिम कार्यवाही किया जाना उचित होगा।

अतः आपसे अनुरोध है कि किसी प्राधिकृत तकनीकी संस्थान से ब्लैक पाउडर के केमिकल कम्पोजिशन (हैजाडर्स वेस्ट सम्बन्धी) ज्ञात करने हेतु विश्लेषण कराये जाने तथा निस्तारण के सम्बन्ध में तकनीकी विवरण प्राप्त करने हेतु अपने स्तर से अग्रिम कार्यवाही करने का कष्ट करें।

भवदीय


(विकास मिश्र)
क्षेत्रीय अधिकारी

प्रतिलिपि: जिलाधिकारी महोदय, मुरादाबाद को सादर सूचनाार्थ प्रेषित।


क्षेत्रीय अधिकारी



क्षेत्रीय कार्यालय
उ०प्र० प्रदूषण नियंत्रण बोर्ड
1-ए/आई.एन.एस.-1, आवास विकास कालोनी, बौद्ध विहार,
दिल्ली रोड, मुरादाबाद

ई-मेल : romoradabad@uppcb.in, दूरभाष : 0591-2972012

पत्र संख्या : 449 / E-8 / जमल

दिनांक 03/05/2024

सेवा में,

नगर आयुक्त,
नगर निगम, मुरादाबाद।

(Handwritten Signature)

विषय : मा० एन०जी०टी०, नई दिल्ली में दायर ओ०ए० संख्या 512/2018 शैलेश सिंह बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक एच 10330/सी-7/ओ०ए०न०-512/2018 दिनांक 03.05.2024 का संदर्भ ग्रहण करने का कष्ट करें (छायाप्रति संलग्न), जिसके माध्यम से मा० एन०जी०टी०, नई दिल्ली में दायर ओ०ए० संख्या 512/2018 शैलेश सिंह बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश के अनुपालन में "आई०आई०टी०, रुड़की द्वारा ट्रेनिंग ग्राउण्ड, रामपुर रोड, मुरादाबाद पर एकत्रित किये गये ब्लैक पाउडर वेस्ट के संबंध में दिनांक 02.09.2021 को प्रस्तुत की गयी जांच रिपोर्ट की अद्यतन रिपोर्ट, मुरादाबाद में स्थापना हेतु स्वीकृत 70 टी०पी०डी० व 100 ओ०पी०डी० के सी० एण्ड डी० वेस्ट प्लान्ट के संचालन की स्थिति तथा ब्लैक पाउडर वेस्ट के निस्तारण हेतु चयनित तरीके व तकनीक एवं निस्तारण किये गये मात्रा के संबंध में सूचना चाही गयी है।

उपरोक्तानुसार आपसे अनुरोध है कि मा० एन०जी०टी०, नई दिल्ली में दायर ओ०ए० संख्या 512/2018 शैलेश सिंह बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश के अनुपालन में वांछित सूचना यथाशीघ्र इस कार्यालय को प्रेषित कराने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें, जिससे कि वांछित सूचना ससमय मा० अधिकरण के समक्ष प्रस्तुत की जा सके। उक्त प्रकरण में अग्रिम सुनवाई तिथि दिनांक 16.05.2024 नियत है।

संलग्नक - उपरोक्तानुसार।

भवेदीय
(Handwritten Signature)
(आशुतोष चौहान)
क्षेत्रीय अधिकारी

प्रतिलिपि : निम्नलिखित को सूचनार्थ प्रेषित -

1. मुख्य पर्यावरण अधिकारी (वृत्त-7), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य पर्यावरण अधिकारी, डब्ल्यू०एम०डी०, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

प्रेषक:

अपर नगर आयुक्त
नगर निगम, मुरादाबाद।

सेवा में,

क्षेत्रीय प्रदूषण नियंत्रण अधिकारी,
उ०प० नियंत्रण बोर्ड,
मुरादाबाद।

पत्रांक 19 स्वा०वि०/पर्या०अभि०/न०नि०मु०/2024-24

दिनांक: 4.5.24

विषय:—ब्लैक पाउडरी वेस्ट जो ट्रेचिंग ग्राउण्ड रामपुर रोड पर एकत्रित किया गया है कि करेक्टराइजेशन एवं लीचिंग पोटेनशियल भारतीय प्रौद्योगिकी संस्थान रुड़की द्वारा प्रस्तुत रिपोर्ट दिनांक 02.09.2021 के सम्बन्ध में।

महोदय

कृपया आपके कार्यालय पत्रांक 449/ई०-8/जनरल दिनांक 03.05.2024 के सन्दर्भ लेने का कष्ट करें। जिसके माध्यम से उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक एच/10330/सी-7/ओ०ए०न०-512/2018 दिनांक 03.05.2024 में उल्लेखित मा०एन०जी०टी०, नई दिल्ली में दायर ओ०ए० संख्या 512/2018 शैलेश सिंह बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश के अनुपालन में आई०आई०टी० रुड़की द्वारा ट्रेचिंग ग्राउण्ड रामपुर रोड, मुरादाबाद पर एकत्रित किये गये ब्लैक पाउडर वेस्ट के संबंध में दिनांक 02.09.2021 को प्रस्तुत की गयी जांच रिपोर्ट की अद्यतन रिपोर्ट, मुरादाबाद में स्थापना हेतु स्वीकृत 70 टी०पी०टी० व 100 ओ०पी०डी० के सी० एण्ड डी० वेस्ट प्लान्ट के संचालन की स्थिति तथा ब्लैक पाउडर वेस्ट के निस्तारण हेतु चयनित तरीके व तकनीक एवं निस्तारण किये गये मात्रा के संबंध में सूचना चाही गयी है।

तत्कम में अवगत कराना है कि इस कार्यालय के पत्रांक 107/स्वा०वि०/पर्या०अभि०/न०नि०मु०/2023-24 दिनांक 17.10.2023 के द्वारा अवगत कराया गया था कि उपरोक्त ब्लैक पाउडरी वेस्ट के सैम्पल्स के संबंध में भारतीय प्रौद्योगिकी संस्थान रुड़की द्वारा प्रस्तुत रिपोर्ट के बिन्दु संख्या-4.0 में भारतीय प्रौद्योगिकी संस्थान रुड़की द्वारा विभिन्न सुझाव दिये गये हैं, जिसमें उल्लेखित किया गया है कि काकीट के साथ उक्त वेस्ट मैटिरियल को एग्रीगेट के रूप में Construction Activities हेतु इस्तेमाल किया जा सकता है। साथ ही प्रस्तुत रिपोर्ट के बिन्दु संख्या-4.0 में ब्लैक पाउडरी वेस्ट के निवारण हेतु Secured Landfilling (एस०एल०एफ०) का सुझाव भी दिया गया है।

इस क्रम में मुरादाबाद स्मार्ट सिटी द्वारा अवगत कराया गया था कि 70 TPD क्षमता का Construction एवम् Demoliation वेस्ट प्लान्ट स्थापित कर संचालित करने की निविदाएँ स्वीकृत की गयी थी, किन्तु अपरिहार्य कारणों के कारण उपरोक्त निविदा को निरस्त कर दिया गया। उपरोक्त सूचना के पश्चात नगर निगम, मुरादाबाद 100 TPD क्षमता का Construction एवम् Demoliation वेस्ट प्लान्ट स्थापित करने हेतु निविदायेँ जारी की गयी। तत्कम में 100 TPD C&D Waste Plant के लिए कार्यदायी संस्था का निर्धारण हो गया है किन्तु पूर्व चयनित स्थल की क्षेत्रफल कम होने के कारण नयी भूमि का चयन किया गया है तदनुसार अग्रिम कार्यवाही प्रगति पर है। Construction एवम् Demoliation वेस्ट प्लान्ट के कार्य में विलम्ब को देखते हुए तथा भारतीय प्रौद्योगिकी संस्थान रुड़की द्वारा ब्लैक पाउडरी वेस्ट के निवारण हेतु दिये गये Secured Landfilling (एस०एल०एफ०) के सुझाव में अमल करते हुए ट्रेचिंग ग्राउण्ड रामपुर रोड पर एक पूर्व में निर्मित एस०एल०एफ० साइट को चिन्हित किया गया है तथा उसके रेस्टोरेशन का

कार्य प्रगति पर है तथा एस0एल0एफ0 में Geosynthetic clay liner (GCL) laying का कार्य पूर्ण हो चुका है। स्थल के फोटोग्राफ संलग्न है। शेष कार्य आगामी एक माह में पूर्ण कर लिया जायेगा। तदपश्चात् उपरोक्त ब्लैक पाउडरी वेस्ट को शीघ्र वैज्ञानिक विधि से निस्तारण कर दिया जायेगा।

अतः उपरोक्त स्थिति से अवगत होते हुए अनुरोध है कि उक्त विषयक को निक्षेपित करने का कष्ट करें।

भवदीय

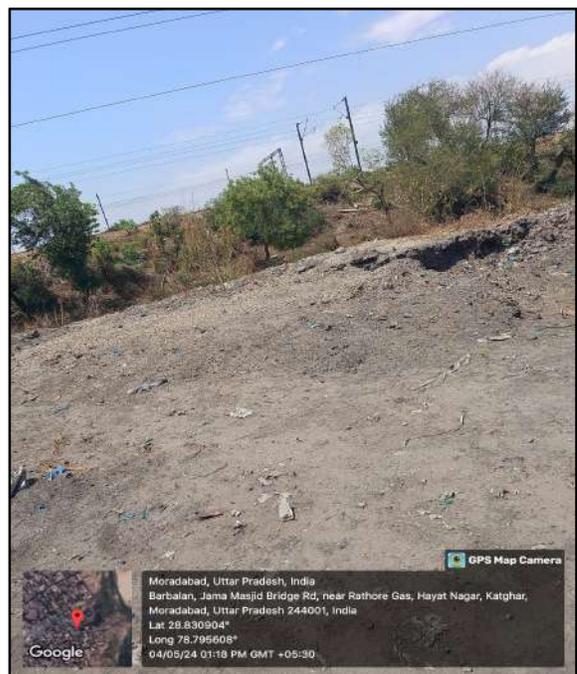
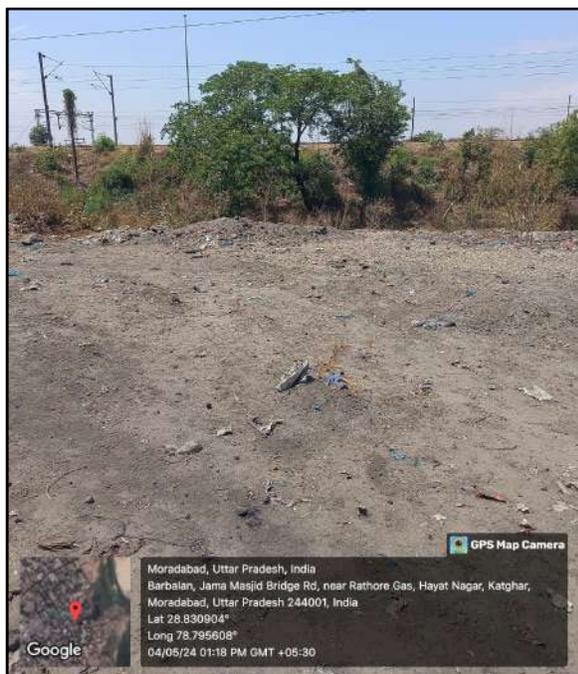
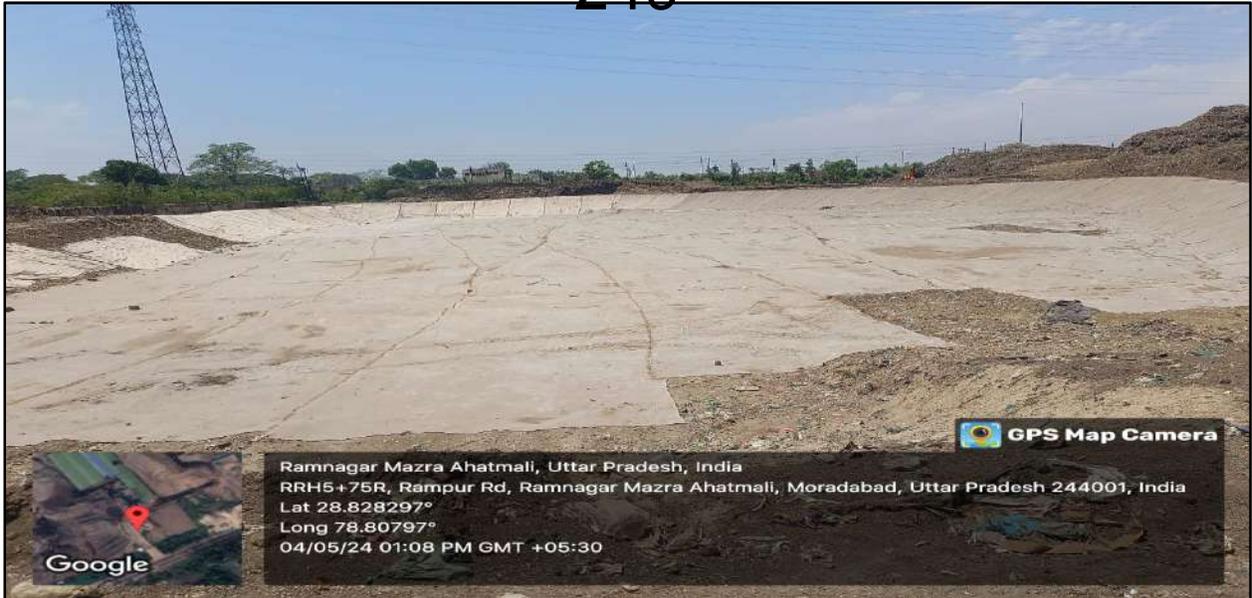


पर्यावरण अभियन्ता
नगर निगम, मुरादाबाद।

प्रतिलिपि:-

1. नगर आयुक्त महोदय को सादर अवलोकनार्थ प्रेषित।
2. उपर नगर आयुक्त (द्वितीय) को अवलोकनार्थ प्रेषित।

पर्यावरण अभियन्ता
नगर निगम, मुरादाबाद।





उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड

क्षेत्रीय कार्यालय: महर्षि दयानन्द नगर, निकट सैण्टमेरी स्कूल, आदमपुर-चक्कर रोड, बिजनौर-246701

सन्दर्भ सं० : 164/NOC-257/अमरोहा-2024 दिनांक : 04-5-2024

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-7),
उ०प्र० प्रदूषण नियन्त्रण बोर्ड,
लखनऊ।

Annexure No. 10

विषय- प्रस्तावित हैजाडर्स वेस्ट डिस्पोजल हेतु नवीन टी०एस०डी०एफ० मैसर्स संगम मेडिसर्व प्रा०लि०, प्लॉट नं०-940, 941, 944, ग्राम-खरपड़ी, तहसील-हसनपुर, जिला-अमरोहा के अद्यतन निरीक्षण के संबंध में।

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक-एच10329/सी-7/ओ०ए० नं०-512/2018/2024 दिनांक-03.05.2024 का सन्दर्भ ग्रहण करने का कष्ट करें। बोर्ड मुख्यालय के पत्रांक-एच99776/सी-7/ एन०ओ०सी०-693/2023 दिनांक-23.08.2023 द्वारा उक्त संस्था को प्रदत्त स्थापनार्थ अनापत्ति प्रमाण पत्र पत्रांक-34066/यूपीपीसीबी/ बिजनौर(यूपीपीसीबीआरओ)/ सीटीई/ज्योतिबा फूले नगर/2018 दिनांक-06.11.2018 की वैधता अन्तिम बार दो वर्ष की अवधि हेतु बढ़ाई गयी है।

उक्त संस्था द्वारा हैजाडर्स वेस्ट डिस्पोजल हेतु नवीन टी०एस०डी०एफ० की स्थापना प्लॉट नं०-940, 941, 944, ग्राम-खरपड़ी, तहसील-हसनपुर, जिला-अमरोहा का स्थलीय निरीक्षण इस कार्यालय द्वारा दिनांक-04.05.2024 के समय इकाई के प्रतिनिधि श्री राकेश सैनी, सुपरवाइजर की उपस्थिति में किया गया।

उक्त प्रस्तावित स्थल पर बाउण्ड्रीवाल बनी हुयी पायी गयी। किसी प्रकार के टीनशेड इत्यादि स्थल पर नहीं पाया गया। इकाई द्वारा उक्त स्थल पर किसी भी प्रकार के सिविल निर्माण का कार्य प्रारम्भ नहीं किया गया है। स्थल पूर्णतया खाली पाया गया। उक्त स्थल पर प्लांट एवं मशीनरी तथा कैपसूल/एस०एल०एफ० इत्यादि का निर्माण नहीं किया गया है।

विस्तृत निरीक्षण आख्या पत्र के साथ संलग्नकर इस अनुरोध के साथ प्रेषित है कि बोर्ड मुख्यालय स्तर से संस्था को आवश्यक निर्देश जारी कराने का कष्ट करना चाहेंगे।
संलग्नक-उपरोक्तानुसार।

भवदीय,


(विजय)

क्षेत्रीय अधिकारी



मैसर्स संगम मेडिसर्व प्रा०लि०, प्लाट नं०-940, 941, 944, ग्राम-खरपड़ी, तहसील-हसनपुर, जिला-अमरोहा के अद्यतन निरीक्षण के संबंध में आख्या।

उपरोक्त सन्दर्भित इकाई मैसर्स संगम मेडिसर्व प्रा०लि०, प्लाट नं०-940, 941, 944, ग्राम-खरपड़ी, तहसील-हसनपुर, जिला-अमरोहा का अद्यतन स्थल निरीक्षण अधोहस्ताक्षरकर्ताओं द्वारा दिनांक-04.05.2024 को किया गया। निरीक्षण के समय श्री राकेश सैनी, सुपरवाइजर उपस्थित थे। निरीक्षण आख्या निम्नवत् है:-

1-उक्त संस्था को हैजाडर्स वेस्ट डिस्पोजल हेतु नवीन टी०एस०डी०एफ० की स्थापना किये जाने के संबंध में स्टेट लेवल इन्वायरमेन्ट इम्पेक्ट असेसमेन्ट अथॉरिटी, उ०प्र० के पत्रांक-574/पर्या/एसईएसी/4484/2019 दिनांक-28.01.2022 के द्वारा पर्यावरणीय क्लीरियेन्स प्रदान किया गया है।

2-उक्त संस्था को हैजाडर्स वेस्ट डिस्पोजल हेतु नवीन टी०एस०डी०एफ० की स्थापना किये जाने के संबंध में बोर्ड मुख्यालय के पत्रांक-34066/यूपीपीसीबी/बिजनौर(यूपीपीसीबीआरओ)/सीटीई/ज्योतिबा फूले नगर/2018 दिनांक-06.11.2018 के द्वारा सशर्त स्थापनार्थ सहमति निर्गत की गयी थी, जिसकी वैधता अवधि 21.11.2023 तक है।

3-बोर्ड मुख्यालय के पत्रांक-एच९९७७६/सी-७/एन०ओ०सी०-६९३/२०२३ दिनांक-२३.०८.२०२३ द्वारा उक्त संस्था को प्रदत्त स्थापनार्थ अनापत्ति प्रमाण पत्र पत्रांक-३४०६६/यूपीपीसीबी/बिजनौर(यूपीपीसीबीआरओ)/सीटीई/ज्योतिबा फूले नगर/२०१८ दिनांक-०६.११.२०१८ की वैधता अन्तिम बार दो वर्ष की अवधि हेतु बढ़ाई गयी है।

4-उक्त संस्था द्वारा हैजाडर्स वेस्ट डिस्पोजल हेतु नवीन टी०एस०डी०एफ० की स्थापना प्लाट नं०-९४०, ९४१, ९४४, ग्राम-खरपड़ी, तहसील-हसनपुर, जिला-अमरोहा का स्थलीय निरीक्षण दिनांक-०४.०५.२०२४ के समय इकाई के प्रतिनिधि श्री राकेश सैनी, सुपरवाइजर की उपस्थिति में किया गया।

- उक्त प्रस्तावित स्थल पर बाउण्ड्रीवाल बनी हुयी पायी गयी।
- किसी प्रकार के टीनशेड इत्यादि स्थल पर नहीं पाया गया।
- इकाई द्वारा उक्त स्थल पर किसी भी प्रकार के सिविल निर्माण का कार्य प्रारम्भ नहीं किया गया है।
- स्थल पूर्णतया खाली पाया गया।
- उक्त स्थल पर प्लांट एवं मशीनरी तथा कैपसूल/एस०एल०एफ० इत्यादि का निर्माण नहीं किया गया है।

अतः उपरोक्त परिपेक्ष्य में टी०एस०डी०एफ० फैंसिलिटी हेतु उक्त स्थल पर इकाई द्वारा निर्माण कार्य प्रारम्भ न किये जाने के दृष्टिगत इकाई के विरुद्ध बोर्ड मुख्यालय स्तर से नियमानुसार कार्यवाही किये जाने की संस्तुति सहित निरीक्षण आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

(सुबाष चन्द्र गौतम)
जूनियर रिसर्च फ़ैलो

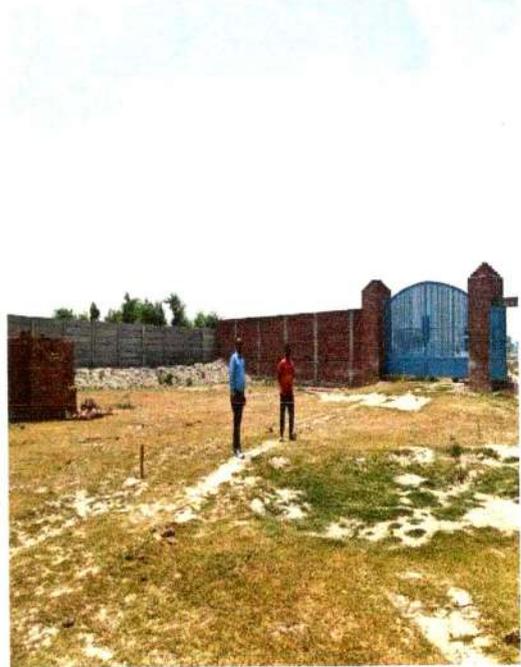
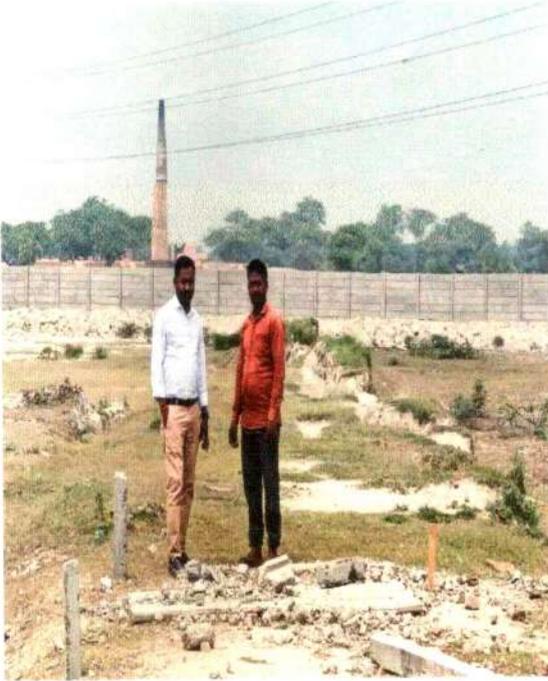
(एस०के०त्रिपाठी)
वैज्ञानिक सहायक

सहायक पर्यावरण अभियन्ता/क्षेत्रीय अधिकारी

M. Misra
04-05-24

04/05/24

मैसर्स संगम मेडिसर्व प्रा०लि०, प्लॉट नं०-940, 941, 944, ग्राम-खरपड़ी, तहसील-हसनपुर,
जिला-अमरोहा के निरीक्षण दिनांक-04.05.2024 के समय खींचे गये फोटोग्राफ्स



पत्र संख्या :- TSDF/UPPCB/01

दिनांक 09/05/2024

Annexure No. 11

श्री मान मुख्य पर्यावरण अधिकारी वृत्त 7
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
टी सी 12वीं विभूती खंड, गोमती नगर
लखनऊ - 226010

विषय :- माननीय राष्ट्रीय हरित अधिकरण न्यू दिल्ली में दायर Execution Application No. 04/2024 IN OA No 512/2018 with M.A. No 09/2024 में पारित आदेश दिनांक 12.03.2024 के अनुपालन के संबंध में।

महोदय

क्षेत्रीय अधिकारी महोदय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, बिजनौर द्वारा पत्र संख्या 169/NOC-257/ अमरोहा /2024 दिनांक :- 07/05/2024 ईमेल द्वारा प्राप्त हुआ। उसके साथ आपके पत्र संख्या H0390/C-7/OA – No -512/2018 दिनांक :- 07/05/2024 भी प्राप्त हुआ।

महोदय आपको अवगत कराना है कि आपके कार्यालय द्वारा हमें कंसेंट टू एस्टैब्लिश्मेंट रेफरेंस नंबर Ref No. - 34066/UPPCB/ Bijnore (UPPCBRO)/ CTE /JYOTIBA PHULE NAGAR/2018 दिनांक 06/11/2018 को प्राप्त हुआ तत्पश्चात स्टेट इनफार्मेटल इम्पैक्ट स्टेटमेंट अथॉरिटी द्वारा रेफरेंस नंबर 574/Parya/SEAC/4484/2019 दिनांक 28/01/2020 को इनभारमेन्टल क्लियरेंस प्राप्त हुआ।

हमने कंस्ट्रक्शन के कार्य आरंभ किया लेकिन कोविड नाइनटीन के चलते काम को बंद करना पड़ा। भारत सरकार मिनिस्ट्री ऑफ एनवारमेंटल फॉरेस्ट एंड क्लाइमेटिक चेंज के गाइडलाइन रेफरेंस नंबर D.O. No. 20-3/2008-HSMD दिनांक - 04th August 2010 के तहत कॉमन ट्रीटमेंट एंड डिस्पोजल फैसिलिटी को भारत सरकार एवं राज्य सरकार द्वारा अनुदान दिया जाता है।

इसमें यह कंडीशन होता है कि यह प्रोजेक्ट अनुदान न्यू प्जेक्ट के लिए दिया जाता है। इस विषय में उत्तर प्रदेश राज्य सरकार द्वारा वित्तिये सहायता हेतु अनुमोदन कर दिया गया है, लेकिन केंद्र सरकार द्वारा अभी तक इस पर कोई कार्रवाई नहीं किया गया जिसके चलते कॉमन ट्रीटमेंट एंड डिस्पोजल फैसिलिटी विलम्ब रहा।

उस विलम्ब को देखते हुए हम हमारी संस्था ने यह डिसिजन लिया कि हम अपने संसाधनों एवं बैंक के सपोर्ट से इस प्रोजेक्ट को तैयार करेंगे, हमारी संस्था द्वारा बैंक से फाइनेंस करा लिया गया है और काम जोरों से चल रहा है। क्षेत्रीय अधिकारी महोदय के अनुमोदन एवं आपके कार्यालय के आदेशानुसार कंसेंट टू एस्टैब्लिश्मेंट की वैलिडिटी भी बढ़ा दी गई है।

हम ट्रीटमेंट स्टोरेज एवं डिस्पोजल फैसिलिटी में प्लांट एवं मशीनरी की स्थापना शीघ्र अति शीघ्र कर लेंगे। हम इस प्रोजेक्ट को जुलाई 2024 तक पूर्ण कर लेंगे और हम इस कंडीशन में होंगे कि अगस्त 2024 से सितंबर 2024 महीने तक राम गंगा नदी के किनारे डंप वेस्ट को लेना चालू कर देंगे।

उपरोक्त विषय सादर प्रेषित।

मेसर्स संगम मेडिसर्व प्राइवेट लिमिटेड

For Sangam Mediserve Pvt. Ltd.

Harim Sharan Dwivedi

Director

ऑथाइज सिग्नेट्री

हरिओम शरण द्विवेदी

0670557744

प्रेषक,

नीता चौधरी,
उप सचिव,
उ0प्र0, शासन।

Annexure No. 12

सेवा में,

सचिव,
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय,
भारत सरकार,
नई दिल्ली।

21/03/22

पर्यावरण, वन एवं जलवायु परिवर्तन अनु-7 लखनऊ : दिनांक : 21 मार्च, 2022

विषय-इन्टीग्रेटेड ई-वेस्ट रिसाईक्लिंग एण्ड ट्रीटमेंट सुविधा लगाये जाने के सम्बन्ध में।

महोदय,

उपर्युक्त विषय पर मुझे यह कहने का निदेश हुआ है कि भारत सरकार के नोटिफिकेशन नं0-20-3/2008-एच0एस0एम0डी0 दिनांक 04 अगस्त, 2010 में उल्लिखित प्राविधानों के अनुसार परिसंकटमय अपशिष्ट निस्तारण सुविधा, संरक्षित लैण्ड-फिल सुविधा में, समाकलित इलेक्ट्रानिक अपशिष्ट पुनर्चक्रण एवं उपचार सुविधा तथा सामूहिक जैव-चिकित्सकीय अपशिष्ट निस्तारण की सुविधा हेतु केन्द्र पुरोनिधानित योजना के अन्तर्गत उद्यमियों को दी जाने वाली सब्सिडी परियोजना की कुल लागत का 25 प्रतिशत केन्द्रांश तथा 25 प्रतिशत राज्यांश हेतु पर्यावरण निदेशालय, उ0प्र0 में मै0 संगम मेडिसर्व प्रा0 लि0, 189, सेक्टर-डी, शान्तिपुरम, फाफामऊ, इलाहाबाद द्वारा प्लॉट नं0-941, 942, 944, ग्राम-खर्परी, हसनपुर, जिला-अमरोहा में इन्टीग्रेटेड ई-वेस्ट रिसाईक्लिंग एण्ड ट्रीटमेंट की सुविधा आरम्भ किये जाने हेतु प्रस्ताव प्रेषित किया गया। उक्त प्रस्ताव का परीक्षण करते हुए उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ के पत्र संख्या-G-36878/C-7/TSDf-HaZ/348/21, दिनांक 29.11.2021 (छायाप्रति संलग्न) द्वारा स्थानीय आवश्यकता को देखते हुये उपयुक्त बताया गया है। इसी परिप्रेक्ष्य में पर्यावरण निदेशालय में निदेशक, पर्यावरण की अध्यक्षता में दिनांक 15.12.2021 को तकनीकी समिति की बैठक आयोजित की गयी। समिति ने पाया कि मै0 संगम मेडिसर्व प्रा0 लि0, 189, सेक्टर-डी, शान्तिपुरम, फाफामऊ, इलाहाबाद द्वारा प्रस्तावित स्थल पर इन्टीग्रेटेड ई-वेस्ट रिसाईक्लिंग एण्ड ट्रीटमेंट की सुविधा आरम्भ किया जाना आवश्यक है। अतः समिति ने मै0 संगम मेडिसर्व प्रा0 लि0, को यह सुविधा लगाये जाने हेतु नियमानुसार राज्यांश/केन्द्रांश उपलब्ध कराने हेतु संस्तुति प्रदान की है। इस सम्बन्ध में उल्लेख करना है कि :-

- 1- यह सुविधा नई भूमि पर स्थापित की जानी प्रस्तावित है।
- 2- प्रस्तावक द्वारा अवगत कराया गया कि पर्यावरणीय अनापत्ति प्राप्त हो गयी है।

3- योजना की कुल लागत रू0 15.00 करोड़ है, जिसमें से रू0 3.75 करोड़ राज्यांश एवं समतुल्य धनराशि हेतु केन्द्रांश उपलब्ध कराने का आवेदन किया गया है।

4- राज्य सरकार द्वारा वित्तीय वर्ष 2021-22 हेतु प्रश्नगत सुविधाओं की स्थापना हेतु रू0 200.00 लाख का बजट प्राविधान किया गया है।

2- इस सम्बन्ध में यह भी अवगत कराना है कि निदेशक, पर्यावरण, उ0प्र0 एवं सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा योजना का नियमित अनुश्रवण किया जायेगा। स्वीकृत धनराशि उ0प्र0 प्रदूषण नियंत्रण बोर्ड के पास निस्तारण पर रखी जायेगी एवं व्यय निदेशक, पर्यावरण, उ0प्र0 एवं सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ की संस्तुति पर ही किया जा सकता है। मै0 संगम मेडिसर्व, प्रा0लि0, 189, सेक्टर-डी, शान्तिपुरम, फाफामऊ, इलाहाबाद द्वारा प्लॉट नं0-941, 942, 944 ग्राम--खर्परी, हसनपुर, जिला-अमरोहा में इन्टीग्रेटेड ई-वेस्ट रिसाईक्लिंग एण्ड ट्रीटमेंट की सुविधा स्थापित किये जाने के संबंध में प्रस्तुत डी0पी0आर0 डाक्यूमेन्ट की प्रति संलग्न है।

3- अतः अनुरोध है कि इन्टीग्रेटेड ई-वेस्ट रिसाईक्लिंग एण्ड ट्रीटमेंट की सुविधा स्थापित किये जाने हेतु मै0 संगम मेडिसर्व प्रा0लि0 को प्रश्नगत परियोजना का 25 प्रतिशत सब्सिडी (3.75 करोड़) केन्द्रांश के रूप में दिये जाने हेतु सैद्धांतिक सहमति (प्रथम किश्त रू0 01 करोड़ की सीमा तक) प्रदान करने का कष्ट करें, ताकि अग्रतर कार्यवाही की जा सके।

संलग्नक-यथोक्त।

भवदीया,

(नीता चौधरी)
उप सचिव।

संख्या-32(1)/81-7-2022-100(पर्या)/2017, तददिनांक

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- ✓ 1- निदेशक, पर्यावरण, उ0प्र0 को उनके पत्र संख्या-853/पर्या/सी0एस0एस0/2021-22, दिनांक 07.01.2022 के संदर्भ में।
- 2- निदेशक, संगम मेडिसर्व प्रा0लि0, प्रयागराज।

आज्ञा से,

(नीता चौधरी)
उप सचिव।



Sudipta Sarkar, PhD
 Associate Professor

सिविल अभियांत्रिकी विभाग
 DEPARTMENT OF CIVIL ENGINEERING
 रुड़की - 247 667, उत्तराखण्ड, भारत
 ROORKEE - 247 667, UTTARAKHAND, INDIA
 Fax / फ़ैक्स : 01332-276688, 273660
 Tele / टेली : 01332-284319, 286219
 E-mail / ई-मेल : civil@iitr.ernet.in

To
 The Municipal Commissioner
 Moradabad Nagar Nigam,
 Moradabad, Uttar Pradesh

Handwritten notes and signatures:
 162
 N=13/681
 1/12/21
 E-8/9

2nd September 2021

Re: The Report on the Preliminary study on the Characterization and Leaching Potential of Black Powdery Waste dumped in Trenching Ground, Rampur, Moradabad

Dear Sir,

This is in reference to your letter Ref No. 336/PA-2/C.E./PWD/N.N.M/2021 dated 12th February 2021 requesting us to take up the consultancy work related to the characterization of the black powder solid waste temporarily stored at Trenching Ground at Rampur Road in Moradabad, and our letter dated 22nd February 2021 offering our services for the Phase-I of the work where we proposed to conduct a preliminary study to characterize and determine the leaching potential of the said waste.

Please find enclosed as Annexure-1, a report on the characterization and leaching study along with preliminary recommendation on the containment or safe disposal of the waste material dumped at the Trenching ground.

We shall shortly follow up this letter with another offer for the Phase-II of the project where a DPR for the safe containment or disposal of the waste shall be prepared.

Please feel free to communicate any comments or suggestions or queries on the report, if any.

Yours Sincerely,

Thanking You,

Yours Sincerely,

Sudipta Sarkar
 (Sudipta Sarkar)

Handwritten notes at bottom left:
 F. Nagar Nigam G
 22/2/21
 25/2/21
 25/2/21
 (DPR 25)
 4/9/21

Report on the Study to Characterize and Determine the Leaching Potential of the Black Powdery Waste dumped in the Trenching Ground, Rampur Road, Moradabad, UP

Introduction

Moradabad Nagar Nigam requested IIT Roorkee to perform characterization and leaching studies to find out the leaching potential of the black powdery waste temporarily stored at the Trenching Ground at Rampur Road, Moradabad, UP, so that necessary follow up decision about the suitability of permanent disposal of the waste can be taken. The scope of work and the tasks to be performed were as indicated below:

1. Collection of the representative samples of the waste material temporarily dumped in Rampur Road, Moradabad.
2. Chemical and physical characterization of the waste and identification of the leaching potential.
3. Submission of the report along with preliminary recommendations on how to contain or dispose of the waste material in a safe and sustainable manner

Results

1.0 Visit Report

The visit was taken up by the IIT Roorkee on 10th July 2021. The black powder samples were collected from the dump created by the Moradabad Nagar Nigam at their solid waste disposal/ processing site at the Trenching Ground, Moradabad. It was understood that the black powdery stuff was obtained during a clean-up drive taken place at the banks of Ramganga, near the place where unauthorised recycling of E-waste and other metallic waste used to take place. A random sample of about 5 kg was collected from the top of the dump. The physical appearance of the sample was black powdery, dry mass resembling fly ash, and it appeared to contain unburnt carbon and mineral ash. The sample was kept inside a plastic container and was brought back to IIT Roorkee for further analysis.

2.0 Characterization of the Sample

Figure 1 shows a photograph of the black powder sample. It presented a fine powdery stuff, black in colour, mostly uniform particle size without significant amount of clinkers or lumps. The powder was further characterized using scanning electron microscope to find out the general morphology of the sample.

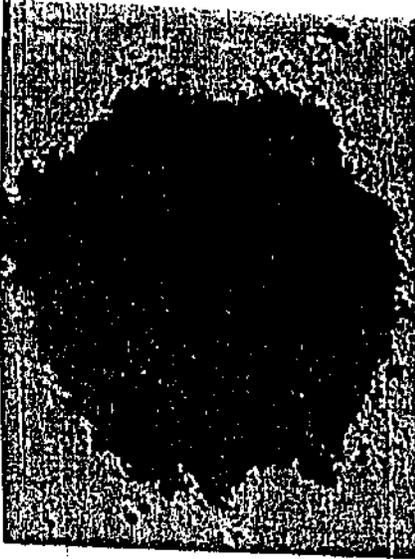


Figure 1. Photograph of the black powder recovered from

Figure 2(a) and (b) show the SEM Images of the sample at 5000X and 25000X magnification, respectively. It may be observed that although in the macroscopic view the sample looked homogeneous, the microscopic view presents that the sample contains finely divided heterogeneous phases.

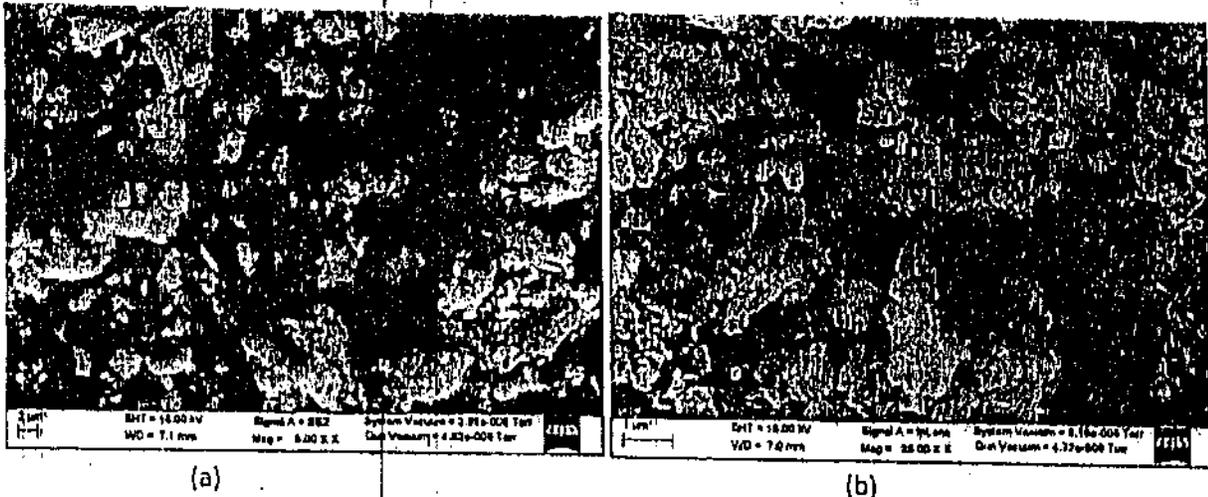


Figure 2. Scanning Electron Micrograph (SEM) Images of the black powder at (a) 5000X magnification and (b) 10000X magnification.

In order to have an overview of the different elements present in the different phases present in the sample, an Energy Dispersive X-ray (EDX) spectroscopic study was conducted. Figure 3 shows the results of the EDX study showing that there is presence of the following elements: 1. Carbon, 2. Calcium, 3. Copper, 4. Scandium, 5. Iron, 6. Barium, 7. Titanium, 8. Magnesium, 9. Silicon, 10. Zinc, 11. Cobalt, 12. Nickel, 13. Mercury and 14. Lanthanides. Hence, the waste material contains many heavy metals which can produce toxic leachate when contacted with ground or surface water. In order to find out the leaching

potential of these toxic metallic components toxicity characteristic leaching potential (TCLP) study was carried out. The result of the TCLP study is indicated below.

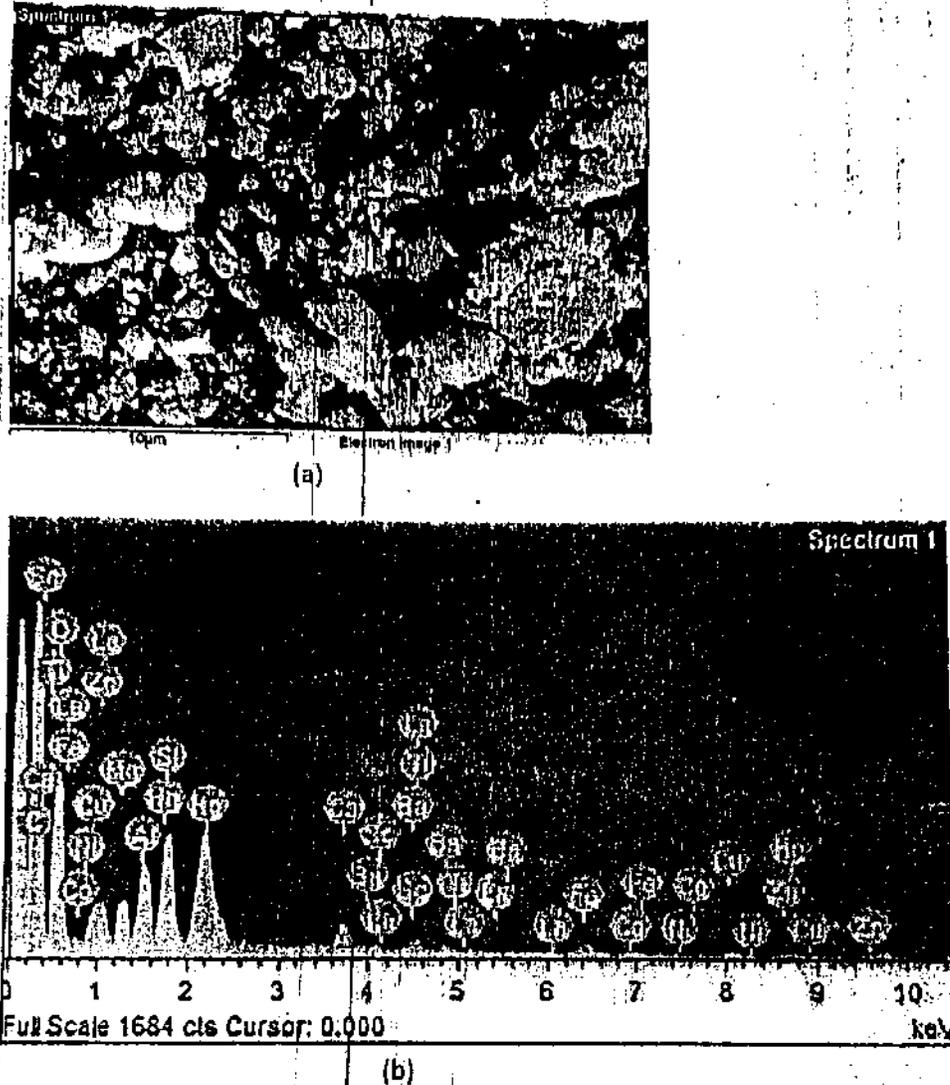


Figure 3. (a) The SEM Image of the black powder on which EDX analysis was performed, (b) EDX analysis

3.0 Leaching Potential Study

The leaching potential of the constituent heavy metals were studied using the well-known toxicity characteristic leaching potential (TCLP) test as laid down in USEPA (United States Environment Protection Agency) method 1311, which is also prescribed by the Central Pollution Control Board (CPCB) Government of India. The results of the TCLP test performed on the black powder sample has been indicated in Table-1 below. Result of the major metal ions of interest has been incorporated.

Table-1 Metal Ion concentration in the leachate solution and corresponding regulatory limit

Constituent	Concentration (mg/L)	Maximum allowable concentration* (mg/L)
Copper	48 ✓	25
Zinc	52	250
Cadmium	0.02	1.0
Lead	1.8	5
Chromium	0.49	5
Manganese	1.2	10
Nickel	0.13	20
Cobalt	0.02	80

*maximum allowable concentration is as per the Hazardous and other waste rules, 2016

As the sample failed in TCLP test in terms of leaching of copper, it is considered hazardous. Other inorganic and organic constituents were not analysed. As the sample is considered hazardous, its disposal should be made according to the prevalent practices for the remediation of hazardous waste.

4.0 Recommendation for Remedial Measures

There are multiple options for the remediation of the black powder waste material, namely, containment (such as surface capping, encapsulation, and secured landfilling), Extraction (such as flushing, electro-kinetic extraction, phytoremediation), and solidification or stabilization (Solidification, vitrification, chemical stabilization). The in-situ process includes surface capping/encapsulation, electro-kinetic separation and vitrification, soil washing/immobilization and bioremediation including phytoremediation.

The ex-situ processes are secured land filling, solidification, soil washing and vitrification. The choice of the appropriate technology would depend on the economic feasibility, complexity, technology, effectiveness, execution aspects, previous performance, safety, locally available skills, etc.

We understand that the remediation work in this case should be a one-time activity as further dumping of the residue from E-waste recycling activities have been restricted. The physical nature of the black powder waste suggests that cement-based stabilization of the waste would be a feasible option. Such stabilization can be done in-situ using cement slurry with or without polymer additives. However, details of such composition should be worked out through experimental investigations. Another option is to use the material as aggregate in construction materials. Moradabad city is transforming into a smart city with a lot of developmental work in the pipeline. The concrete with this waste material used as aggregate can

be used in such construction activities; specially, in the applications where the strength of concrete will not be of prime concern. However, in both the options careful observation of TCLP, WET or other extraction based tests need to be performed before any final recommendation is made.

We suggest that a DPR be prepared taking in consideration of the following aspects: a) reducing environmental risks due to the contamination, b) compliance with the prevalent standards c) techno-economic feasibility with location specific applicability.

पत्रांक :- 172 / स्वा0वि0/पर्या0अभि0/न0नि0मु0/2021-22

दिनांक - 31.10.2021

सेवा में

क्षेत्रीय प्रदूषण नियंत्रण अधिकारी
उ0प्र0नियंत्रण बोर्ड
मुरादाबाद।

विषय : ब्लेक पाउडरी वेस्ट जो ट्रंचिंग ग्राउण्ड रामपुर रोड पर एकत्रित किया गया है कि करेक्टराइजेशन एवं लीचिंग पोटेन्शियल भारतीय प्रौद्योगिकी संस्थान रुडकी द्वारा प्रस्तुत रिपोर्ट दिनांक 02.09.2021 के सम्बन्ध में।

महोदय

कृपया उपरोक्त विषयक के सम्बन्ध में भारतीय प्रौद्योगिकी संस्थान रुडकी द्वारा प्रस्तुत रिपोर्ट का सन्दर्भ ग्रहण करने का कष्ट करें। जिसमें संस्थान द्वारा ब्लेक पाउडरी वेस्ट को Non Hazardous प्रकृति मनाते हुए उक्त वेस्ट को रियूज किये जाने के सम्बन्ध में अपनी रिपोर्ट के विन्दु रा. 4.0 में विभिन्न सुझाव दिये गये हैं उक्त रिपोर्ट में उल्लेखित किया गया है कि मुरादाबाद शहर स्मार्ट सिटी योजना से आच्छेदित है जिसमें विकास के विभिन्न कार्य किये जा रहे हैं अथवा किये जाने हैं काफ़ीट के साथ उक्त वेस्ट मैटिरियल को एग्रीगेट के रूप में Construction Activities इस्तेमाल किये जाने का सुझाव दिया भी गया है।

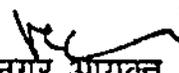
तदकम में स्मार्ट सिटी मुरादाबाद द्वारा अवगत कराया गया है कि 70T.P.D क्षमता का Construction एवम Demoliation वेस्ट प्लान्ट स्थापित कर संचालित करने की निविदाये स्वीकृति कर ली गयी है। वर्तमान में आदर्श अचार संहिता प्रभावी है 10 मार्च के उपरान्त प्लान्ट स्थापन सम्बन्धी कार्यवाही किया जाना है साथ ही स्थापन उपरान्त C&D Waste की प्रोसेसिंग किये जाने के साथ ही उक्त पाउडर को भी डिजाईनड मिक्स पद्धति पर अनुपतिक रूप में इस्तेमाल किये जाने की प्रक्रिया अपनायी जानी है।

अतः उपरोक्त से अवगत होते हुए अनुरोध है कि उक्त विषयक को निक्षेपित करने का कष्ट करें।


अपर नगर आयुक्त
नगर निगम, मुरादाबाद।

प्रतिलिपि:-

1. नगर आयुक्त महोदय को सादर सूचनार्थ प्रेषित।


अपर नगर आयुक्त
नगर निगम, मुरादाबाद।

अपर नगर आयुक्त
नगर निगम, मुरादाबाद।

सेवा में,

क्षेत्रीय प्रदूषण नियंत्रण अधिकारी,
उपरोक्त नियंत्रण बोर्ड,
मुरादाबाद।

पत्रांक : 53/स्वा0वि0/पर्या0अभि0/न0नि0मु0/2022-23

दिनांक 7.8.23

विषय:- ब्लैक पाउडरी वेस्ट जो ट्रैडिंग ग्राउण्ड रामपुर रोड पर एकत्रित किया गया है कि कारेक्टराइजेशन एवं लीचिंग पोटेन्शियल भारतीय प्रौद्योगिकी संस्थान रुडकी द्वारा प्रस्तुत रिपोर्ट दिनांक 02.09.2021 के सम्बन्ध में।

महोदय,

कृपया आपके कार्यालय पत्रांक सं0-10871/ई-8/जनरल दिनांक 01.08.2023 के संवध में इस कार्यालय के पत्रांक 172/स्वा0वि0/पर्या0अभि0/न0नि0मु0/2021-22 दिनांक 31.01.2022 जिसमें अवगत कराया गया था कि उपरोक्त ब्लैक पाउडरी वेस्ट के सैम्पल्स के संवध में भारतीय प्रौद्योगिकी संस्थान रुडकी द्वारा प्रस्तुत रिपोर्ट के विन्दु संख्या-4.0 में भारतीय प्रौद्योगिकी संस्थान रुडकी द्वारा विभिन्न सुझाव दिये गये हैं, जिसमें उल्लेखित किया गया है कि काकीट के साथ उक्त वेस्ट मैटेरियल को एग्रीगेंट के रूप में Construction Activities हेतु इस्तेमाल किया जा सकता है।

इस काम में मुरादाबाद स्मार्ट सिटी द्वारा अवगत कराया गया था कि 70 TPD क्षमता का Construction एवम् Demoliation वेस्ट प्लान्ट स्थापित कर संचालित करने की निविदाएँ स्वीकृत की गयी थी, किन्तु अपरिहार्य कारणों के कारण उपरोक्त निविदा को निरस्त कर दिया गया। उपरोक्त सूचना के पश्चात् नगर निगम, मुरादाबाद 100 TPD क्षमता का Construction एवम् Demoliation वेस्ट प्लान्ट स्थापित करने हेतु निविदायेँ जारी की गयी। तत्काल में 100 TPD C&D Waste Plant के लिए कार्यदायी संस्था का निर्धारण हो गया है तथा उपरोक्त कार्य शीघ्र ही पूर्ण करा लिया जायेगा। स्थापन उपरान्त C&D Waste की प्रोसेसिंग किये जाने के साथ ही उक्त पाउडर को भी डिजाईनड मिक्स पद्धति पर अनुपातिक रूप से इस्तेमाल किये जाने की प्रक्रिया अपनायी जानी है। जिसके फलस्वरूप उपरोक्त ब्लैक पाउडरी वेस्ट का वैज्ञानिक विधि से निस्तारण किया जा सकेगा।

अतः उपरोक्त से अवगत होते हुए अनुरोध है कि उक्त विषयक को निक्षेपित करने का कष्ट करें।

प्रतिनिधि
08-08-23

भवदीय

3L

अपर नगर आयुक्त
नगर निगम, मुरादाबाद।

प्रतिलिपि:-

1. नगर आयुक्त महोदय को सादर अवलोकनार्थ प्रेषित।

अपर नगर आयुक्त
नगर निगम, मुरादाबाद।

प्रेषक:

अपर नगर आयुक्त
नगर निगम, मुरादाबाद।

सेवा में,

क्षेत्रीय पदूषण नियंत्रण अधिकारी,
उ०प० नियंत्रण बोर्ड,
मुरादाबाद।

पत्रांक / 9 स्वा०वि०/पर्या०अभि०/न०नि०मु०/2024-24

दिनांक : 4.5.24

विषय:- ब्लैक पाउडरी वेस्ट जो ट्रेचिंग ग्राउण्ड रामपुर रोड पर एकत्रित किया गया है कि करेक्टाइजेशन एवं लीचिंग पोटेनशियल भारतीय प्रौद्योगिकी संस्थान रुड़की द्वारा प्रस्तुत रिपोर्ट दिनांक 02.09.2021 के सम्बन्ध में।

न्होदय

कृपया आपके कार्यालय पत्रांक 449/ई०-8/जनरल दिनांक 03.05.2024 के सन्दर्भ लेने का कष्ट करें। उक्तके माध्यम से उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक एच/10330/सी-7/ओ०ए०नं०-512/2018 दिनांक 03.05.2024 में उल्लेखित मा०एन०जी०टी०, नई दिल्ली में दायर ओ०ए० संख्या 512/2018 शैलेश सिंह बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश के अनुपालन में आई०आई०टी० रुड़की द्वारा ट्रेचिंग ग्राउण्ड रामपुर रोड, मुरादाबाद पर एकत्रित किये गये ब्लैक पाउडर वेस्ट के संबंध में दिनांक 02.09.2021 को प्रस्तुत की गयी जांच रिपोर्ट की अद्यतन रिपोर्ट, मुरादाबाद में स्थापना हेतु स्वीकृत 70 टी०पी०टी० व 100 ओ०पी०डी० के सी० एण्ड डी० वेस्ट प्लान्ट के संचालन की स्थिति तथा ब्लैक पाउडर वेस्ट के निस्तारण हेतु चयनित तरीके व तकनीक एवं निस्तारण किये गये मात्रा के संबंध में सूचना चाही गयी है।

तत्कम में अवगत कराना है कि इस कार्यालय के पत्रांक 107/स्वा०वि०/पर्या०अभि०/न०नि०मु०/2023-24 दिनांक 17.10.2023 के द्वारा अवगत कराया गया था कि उपरोक्त ब्लैक पाउडरी वेस्ट के सैम्पल्स के संबंध में भारतीय प्रौद्योगिकी संस्थान रुड़की द्वारा प्रस्तुत रिपोर्ट के बिन्दु संख्या-4.0 में भारतीय प्रौद्योगिकी संस्थान रुड़की द्वारा विभिन्न सुझाव दिये गये हैं, जिसमें उल्लेखित किया गया है कि काकीट के साथ उक्त वेस्ट मैटिरियल को एग्रीगेट के रूप में Construction Activities हेतु इस्तेमाल किया जा सकता है। साथ ही प्रस्तुत रिपोर्ट के बिन्दु संख्या-4.0 में ब्लैक पाउडरी वेस्ट के निवारण हेतु Secured Landfilling (एस०एल०एफ०) का सुझाव भी दिया गया है।

इस क्रम में मुरादाबाद स्मार्ट सिटी द्वारा अवगत कराया गया था कि 70 TPD क्षमता का Construction एवम् Demoliation वेस्ट प्लान्ट स्थापित कर संचालित करने की निविदाएँ स्वीकृत की गयी थी, किन्तु अपरिहार्य कारणों के कारण उपरोक्त निविदा को निरस्त कर दिया गया। उपरोक्त सूचना के पश्चात नगर निगम, मुरादाबाद 100 TPD क्षमता का Construction एवम् Demoliation वेस्ट प्लान्ट स्थापित करने हेतु निविदायेँ जारी की गयी। तत्कम में 100 TPD C&D Waste Plant के लिए कार्यदायी संधा का निर्धारण हो गया है किन्तु पूर्व चयनित स्थल की क्षेत्रफल कम होने के कारण नयी भूमि का चयन किया गया है तदनुसार अग्रिम कार्यवाही प्रगति पर है। Construction एवम् Demoliation वेस्ट प्लान्ट के कार्य में विलम्ब को देखते हुए तथा भारतीय प्रौद्योगिकी संस्थान रुड़की द्वारा ब्लैक पाउडरी वेस्ट के निवारण हेतु दिये गये Secured Landfilling (एस०एल०एफ०) के सुझाव में अमल करते हुए ट्रेचिंग ग्राउण्ड रामपुर रोड पर एक पूर्व में निर्मित एस०एल०एफ० साइट को चिह्नित किया गया है तथा उसके रेस्टोरेशन का

कार्य प्रगति पर है तथा एस0एल0एफ0 में Geosynthetic clay liner (GCL) laying का कार्य पूर्ण हो चुका है। स्थल के फोटोग्राफ संलग्न है। शेष कार्य आगामी एक माह में पूर्ण कर लिया जायेगा। तदपश्चात् उपरोक्त ब्लैक पाउडरी वेस्ट को शीघ्र वैज्ञानिक विधि से निस्तारण कर दिया जायेगा।

अतः उपरोक्त स्थिति से अवगत होते हुए अनुरोध है कि उक्त विषयक को निक्षेपित करने का कष्ट करें।

भवदीय



पर्यावरण अभियन्ता
नगर निगम, मुरादाबाद।

प्रतिलिपि:-

1. नगर आयुक्त महोदय को सादर अवलोकनार्थ प्रेषित।
2. उपर नगर आयुक्त (दिल्ली) को अवलोकनार्थ प्रेषित।

पर्यावरण अभियन्ता
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